BEFORE THE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

(Original Application No. 584 of 2022)

IN THE MATTER OF:

Durga Prasad Yadav & Ors. ..... **Applicant**

Versus

State of Uttar Pradesh & Ors. ..... **Respondents**

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Place: NEW DELHI
Date: 12/12/2023

BEFORE THE NATIONAL GREEN TRIBUNAL, (1)

PRINCIPAL BENCH, NEW DELHI

(Original Application No. 584 of 2022)

IN THE MATTER OF:

Durga Prasad Yadav & Ors. ..... Applicant

Versus

State of Uttar Pradesh & Ors. ..... Respondents

CONSOLIDATED SUBMISSIONS FILED BY THE RESPONDENT NO.5 /PROJECT PROPONENT i.e. M/S AMRIT BOTTLERS PVT. LTD.

MOST RESPECTFULLY SHEWETH:

1. That the Respondent No.5 /Project Proponent i.e. M/s Amrit Bottlers Pvt. Ltd. [hereinafter referred to as the "answering Respondent"] is a company registered under the Companies Act, 1956 having its Registered Office at: P-18, Dobson Lane, Madhusudan Apartment, Howrah, West Bengal – 711 101 and its manufacturing Unit at: Chandpur Harbans, Allahabad Road, P.O. – Dabhasemar, District – Ayodhya, Faizabad, U.P. – 224 133. Print-out of the Master Data of the answering Respondent downloaded from the web-site of the Ministry of Corporate Affairs is annexed as **Annexure: R5/1**.

2. That the answering Respondent is engaged in the business of manufacturing & sale of soft drinks, juice and packaged drinking water, with an installed total production capacity of 3934 KLD (3724 B.P.M.) [Package Drinking Water – 1095.6 KLD; Juice – 472.7 KLD and CSD – 2365.7 KLD].

(2)

3. That the unit-in-question of the answering Respondent is situated in District – Ayodhya (U.P.) since 1984 and is majorly involved in the business of manufacturing & sale of non-alcoholic beverages and fruit juice. That the products of the answering Respondent are well known in the market with the name Coca-cola, Thumbs-Up, Limca, Fanta, Sprite, Kinley Soda, Kinley water, Maaza etc. That the said products of the answering Respondent are being manufactured and supplied in various parts of the State of Uttar Pradesh.

4. That the unit-in-question of the answering Respondent provides direct employment to approximately 600 permanent employees and approximately 300 temporary employees. That apart from the above, approximately 50,000 retailers are connected with the unit-in-question of the answering Respondent. That, therefore, the answering Respondent is providing livelihood to a large number of employees and retailers and their families.

5. That the answering Respondent is filing present Consolidated Reply through Sh. Arjun Das Vaswani [Head - Administration], who has been duly authorized vide Board Resolution dated 08.11.2023 to sign & verify this present Reply, to file documents, to sign Vakalatnama, to depose before this Hon'ble Tribunal and to do all such other act (s) as may be necessary for this. Board Resolution dated 08.11.2023 is annexed as **Annexure: R5/2**.

6. That at the outset, the answering Respondent denies each and all the statements, averments and allegations made with

respect to the answering Respondent by the Applicant in his Letter/Application which are contrary to or inconsistent with what has been stated herein below and the said contents are deemed to be specifically denied and set traversed in seriatim.

7. That the answering Respondent is a compliant unit and is operating its unit with all the necessary permissions, licenses, Consent to Operate and/or No Objection Certificates (NOCs). That the answering Respondent is duly following all the directions /guidelines issued time & again by the statutory authorities and is following all the law which are necessary to operate the industry. That the answering Respondent carries out its operation in such a way so as to protect & preserve the environment and also is committed to deliver to the consumer, products that meet high quality specifications for which very stringent quality measures are followed by the answering Respondent in its various stages of the manufacturing process.

8. That the answering Respondent has consolidated Consent to Operate and Authorisation dated 18.07.2023 under Section 25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section 21 of the Air (Prevention & Control of Pollution) Act, 1981 which is valid from 23.03.2023 to 31.12.2025. Copy of the Consolidated Consent to Operate and Authorisation dated 18.07.2023 is annexed as **Annexure: R5/3**.

9. That the answering Respondent have Authorization under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 which is valid till

(9)

31.12.2027. Copy of the Authorization dated 18.07.2023 under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 is annexed as **Annexure: R5/4**.

10. That the answering Respondent has also obtained Registration for Extended Producers Responsibility under Plastic Waste Management Rules, 2016. Copy of the Registration Certificate for Brand Owner dated 31.08.2022 under Rule – 13 (2) of the Plastic Waste Management Rules, 2016 is annexed as **Annexure: R5/5**.

11. That further the industrial unit of the answering Respondent has been awarded with the below-mentioned ISO certification in view of the overall compliance of law being ensured by the answering Respondent:

ISO Certification	Field of Certification	Validity
ISO 9001:2015	Quality Management System	17.05.2025
ISO 14001:2015	Environment Management System	25.01.2025
ISO 45001:2018	Safety Management System	11.03.2025
FSSC 22K-V-5.1	Food Safety Management System	04.02.2026

Copies of the ISO Certificates obtained by the answering Respondent are collectively annexed as **Annexure: R5/6 (Colly)**.

12. That presently the answering Respondent is meeting its fresh water requirement from ground water through 4 (Four) bore-wells. That the answering Respondent have No-Objection Certificates (NOCs) for all the said 4 (Four) bore-wells issued by the Ground Water Department, Uttar Pradesh with a validity period from 30.06.2021 to 29.06.2026 (for three

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borewells) and from 30.08.2022 to 29.08.2027 for the fourth borewell. Copies of No-Objection Certificates (NOCs) issued by the Ground Water Department, Uttar Pradesh are collectively annexed as **Annexure: R5/7 (Colly)**.

13. That the electromagnetic flow meters have been installed at all the said 4 (Four) bore-wells and log-book has been duly maintained by the answering Respondent regarding the fresh water consumption. That, moreover, all the said 4 (Four) bore-wells of the answering Respondent is located in Block – Masudha, District – Ayodhya (U.P.), which falls under *"Safe"* category. Print-out of the *"Area Type"* with respect to the Block – Masudha, District – Ayodhya (U.P.) downloaded from the web-site of Central Ground Water Authority (CGWA) is annexed as **Annexure: R5/8**.

14. That it is pertinent to mention here that in accordance with the designated land use under Ayodhya Master Plan – 2031, approved vide G.O. No. 2999/8-3099/499/2021 dated 08.12.2022, the land use of the area where the unit of the answering Respondent is located is categorized as "Industrial" and as such the industrial unit of the answering Respondent is located in an area with compatible land use. Print Out of the land use map of the Ayodhya Master Plan – 2031 is annexed as **Annexure: R5/9**.

15. That the industrial waste water generation of the answering Respondent is 1850 KLD which is treated by the answering Respondent with a Effluent Treatment Plant (ETP) of 2000 KLD capacity. That the answering Respondent has adequate

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Effluent Treatment Plant (ETP) installed to treat the industrial effluent as per the prescribed norms. That the ETP of the answering Respondent consists of Bar Screen, Sump Tank, Oil & Greece Trap, Grit Chamber, Equalization Tank (3 Nos.), Chemical Dosing Tank, Flash Mixer, Flocculation Chamber, Primary Clarifier, Aeration Tank. (3 Nos.), Secondary Clarifier (2 Nos.), Chlorination & De-chlorination Tank, Treated Water Tank, Fish Pond, Carbon & Sand Filter, Sludge Drying Beds etc. That the ETP of the answering Respondent has Preliminary, Primary, Secondary and Tertiary stage unit operation. Copy of the ETP Adequacy Report of the unit of the answering Respondent is annexed as **Annexure: R5/10**.

16. That electromagnetic flow-meter is duly installed at the outlet of the Effluent Treatment Plant (ETP) of the answering Respondent. That Online Monitoring System (OCEMS) have been duly installed at the outlet of the Effluent Treatment Plant (ETP) of the answering Respondent which have been connected to the servers of both the Central Pollution Control Board (CPCB) and Uttar Pradesh Pollution Control Board (UPPCB). Photographs of the Online Monitoring System (OCEMS), PTZ camera installed for the Effluent Treatment Plant (ETP) and PTZ camera (online) on the CPCB server are collectively annexed as **Annexure: R5/11 (Colly)**.

17. That the answering Respondent, being a responsible corporate citizen, keeps a regular check by itself on the pollution control equipments installed by it in its unit and time & again analysis the parameters of both the treated effluent and gaseous

(7)

emissions generated by the unit of the answering Respondent. That various test reports of both the treated effluent as well as gaseous emissions generated by the unit of the answering Respondent shows that their parameters are well within the prescribed limits and, therefore, the answering Respondent is duly complying with the environmental norms. Copies of the various test reports of the treated effluent generated by the unit of the answering Respondent are collectively annexed as **Annexure: R5/12 (Colly)**. Copies of the various test reports of the gaseous emissions generated by the unit of the answering Respondent are collectively annexed as **Annexure: R5/13 (Colly)**.

18. **BRIEF FACTS RELATED TO THE PRESENT CASE:**

(A) That the Applicant, vide a Letter Petition, sent by e-mail alleged damage to the environment and existence of River Trilodki Ganga (Baha) caused by the construction of Shri Ram International Airport.

(B) That this Hon'ble Tribunal treated and registered the said Letter Petition of the Applicant as Original Application being O.A. No. 584/2022 and vide Order dated 14.09.2022, constituted a Joint Committee comprising of the representatives of (1) Principal Secretary, Department of Civil Aviation, Lucknow; (2) Executive Officer, Municipal Council, UPPCB and (3) District Magistrate, District – Ayodhya (U.P.) and directed the said Joint Committee to submit factual and action taken Report within one month.

(8)

(C) That in compliance to the said Order dated 14.09.2022 passed by this Hon'ble Tribunal, a Joint Committee was formed consisting of (1) Sh. Vishal Singh, Municipal Commissioner, Municipal Corporation, Ayodhya; (2) Sh. Prabhakant Awasthi, Additional District Magistrate (Land Acquistion), Ayodhya; (3) Sh. S.P. Singh, Aditional Director, Civil Aviation Department, Lucknow and (4) Sh. Chandresh Kumar, Regional Officer, UPPCB, Ayodhya.

(D) That the above-said Joint Committee conducted the on-site inspection of the unit of the answering Respondent on 09.11.2022. That on 09.11.2022, during the said on-site inspection, the Applicant i.e. Sh. Durga Prasad Yadav, Sh. Saurabh Singh (concerned Lekhpal) and some local residents were also present along-with the above-said Joint Committee.

(E) That the above-said Joint Committee submitted its *"Joint Committee Inspection Report"* before this Hon'ble Tribunal vide a Letter dated 12.12.2022 by post. That the said *"Joint Committee Inspection Report"* is duly available on the web-site of this Hon'ble Tribunal.

(F) That this Hon'ble Tribunal, vide its Order dated 21.12.2022, issued Notice to the answering Respondent through the District Magistrate, Ayodhya and directed the answering Respondent to file its Response/Reply. That in compliance to the Order dated 21.12.2022 issued by this Hon'ble Tribunal, the District Magistrate,

(9)

Ayodhya, issued the Notice to the answering Respondent on 16.01.2023.

(G) That on 14.03.2023, the answering Respondent filed its Reply in this present Original Application No. 584 of 2022 and has also filed several documents along-with the said Reply dated 14.03.2023. That, however, the said Reply dated 14.03.2023 filed by the answering Respondent did not come on record of this Hon'ble Tribunal. Print-out of the Filing Details taken from the website of this Hon'ble Tribunal is annexed as **Annexure: R5/14**.

(H) That this Hon'ble Tribunal, vide Order dated 16.03.2023, directed the joint committee to re-inspect the unit of the answering Respondent and further directed to submit a further report addressing the allegations of pollution of Trilodki Ganga river due to discharge of effluent by the answering Respondent.

(I) That in compliance with the said Order dated 16.03.2023, a Joint Committee was formed consisting of (1) Sh. Prabhakant Awasthi, Additional District Magistrate (Land Acquisition, Ayodhya); (2) Sh. S.P. Singh, Additional Director, Civil Aviation Department, Lucknow; (3) Smt. Ankita Shukla, Assistant Municipal Commissioner, Nagar Nigam, Ayodhya, nominee of Municipal Commissioner and (4) Dr. T.N. Singh, Regional Officer, U.P. Pollution Control Board, Ayodhya, nominee of U.P. Pollution Control Board.

(10)

(J) That the said Joint Committee, inspected the unit of the answering Respondent on 23.06.2023 so as to review the factual position in the matter as directed by this Hon'ble Tribunal, vide its said Order dated 16.03.2023.

(K) That the above-said Joint Committee submitted its *"Joint Committee Inspection Report"* before this Hon'ble Tribunal vide a Letter dated 20.07.2023 by post. That the said *"Joint Committee Inspection Report"* is duly available on the web-site of this Hon'ble Tribunal.

(L) That on 22.07.2023, the answering Respondent has filed its Additional Reply and has again filed several documents along-with the said Additional Reply, which is on record of this Hon'ble Tribunal. That the answering Respondent craves leave & indulgence of this Hon'ble Tribunal that the contents of the said Additional Reply dated 22.07.2023 filed by the answering Respondent and the documents filed along-with the said Additional Reply dated 22.07.2023 may be treated as part & parcel of this present Consolidated Submissions and the same are not repeated herein for the sake of brevity.

(M) That this Hon'ble Tribunal, vide Order dated 24.07.2023, has directed the answering Respondent to file its report on several points as mentioned in the said Order dated 24.07.2023.

(11)

(N) That in compliance with the said Order dated 24.07.2023 passed by this Hon'ble Tribunal, the answering Respondent filed its Additional Submissions on 19.08.2023, however, once again the said Additional Submissions filed by the answering Respondent did not come on record of this Hon'ble Tribunal. Print-out of the Filing Details taken from the website of this Hon'ble Tribunal is already annexed as Annexure: R5/14 along-with this present Consolidated Submissions.

(O) That on 29.10.2023, in compliance with the said Order dated 24.07.2023 passed by this Hon'ble Tribunal, the UPPCB and the District Magistrate, Ayodhya has filed a Report dated 27.10.2023 on the points as mentioned in the said Order dated 24.07.2023 passed by this Hon'ble Tribunal.

19. **SUBMISSIONS WITH RESPECT TO THE *"JOINT COMMITTEE INSPECTION REPORT"* DATED 12.12.2022 FILED BY THE JOINT COMMITTEE BEFORE THIS HON'BLE TRIBUNAL:**

(i) That analysis of the said *"Joint Committee Inspection Report"* dated 12.12.2022 shows that the answering Respondent is a compliant unit and is operating its unit with all the necessary pollution control equipments/measure, Authorizations, Consent to Operate and/or No Objection Certificates (NOCs). That further analysis of the said *"Joint Committee Inspection Report"* dated 12.12.2022 shows that the parameters of both the treated effluent and gaseous emissions

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generated by the unit of the answering Respondent are well within the prescribed limits and, therefore, the answering Respondent is duly complying with the environmental norms.

(ii) That the analysis of **"Point C: Air Pollution and its Control"** as mentioned in the said *"Joint Committee Inspection Report"* dated 12.12.2022, shows that the chimney's height of all DG sets at the unit of the answering Respondent are as per the board standards. That, moreover, it also shows that 30 meters height (from ground level) separate chimney has been attached for every boiler at the unit of the answering Respondent. That the said "Point C" of the said *"Joint Committee Inspection Report"* dated 12.12.2022 has been incorporated herein below for the ready reference of this Hon'ble Tribunal:

"C: Air Pollution and its Control"

1.	Sources of Air Pollution	Briquette fired 01 Boiler of 06 & another boiler of 08 TPH steam Generating capacity is installed in the industry. The unit has 02 no. DG set of 500 KVA each & 04 no. DG set of 1010 KVA each capacity installed in the industry with Acoustic enclosure. **Chimney's height of all DG sets found as per board standards.**
2.	Type of Fuel used with consumption Stack details with APCS	Briquette (500 Kg/hour) - for 06 TPH boiler. Briquette (800 Kg/hour) - for 08 TPH boiler. **Separate Cyclone type dust collector as Air Pollution Control System on 06 TPH & 08 TPH Boilers and 30 meter height separate chimney for each boiler attached from ground level.**

(13)

3.	Status of Consent under the Air Act-1981	Valid up to 31.12.2023

(iii) That some of the important observations mentioned in the said *"Joint Committee Inspection Report"* dated 12.12.2022 are incorporated herein below for the ready reference of this Hon'ble Tribunal:

(A) **Observation No.2:**

The unit is meeting its fresh water requirement from ground water through three bore well. **Electromagnetic flow meter is installed at the all three bore wells and log book is maintained regarding fresh water consumption. The industry has got a no-objection certificate from Ground Water Department, Uttar Pradesh for groundwater exploitation, whose validity period is from 30-06-2021 to 29-06-2026.**

(B) **Observation No.3:**

The unit has valid **consent under the water (PCP) Act, 1974 and the Air (PCP) Act, 1981 which is valid upto 31.12.2023.**

(C) **Observation No.4:**

The unit is generating Effluent @ 1550 KLD which is treated through its Effluent Treatment Plant (ETP) of capacity 2000 KLD. The **online monitoring system (OCEMS) installed at the outlet of ETP which have been connected to the servers of CPCB and State Pollution Control Board.** The treated effluent is used for irrigation in the green belt of the premises and balance treated effluent is discharged in Talaiya Drain.

(14)

The **electromagnetic flow meter installed at outlet of ETP.**

(D) **Observation No.5:**

The **inspection of the said industry was done earlier by this SPCB on dated 21.09.2022** during inspection the water sample of Treated effluent was collected from the ETP outlet and sample deposited to the Central Laboratory of the State Board, Analysis results are presented below:

Sampling locations	Parameters			
	pH	SS (mg/l)	BOD	COD
Final outlet ETP	7.74	62.0	15.80	122.80

(E) **Observation No.6:**

Monitoring report of the gaseous emission of the chimney attached to the 02 boiler (06 TPH & 08 TPH Boilers) has been conducted by the SPCB on dated 20.08.2022. The **amount of pollutant in the sample of gaseous emissions was found according to prescribed standards.** Monitoring report result are presented below:

S.No.	Parameters	Value	Standards
1.	Particulate Matter (mg/Nm^3)	468.57	800
2.	Particulate Matter (mg/Nm^3)	432.86	800

(F) **Observation No.7:**

"The **PTZ Camera has been installed on ETP premises.**"

(G) **Observation No.8:**

"As per industry representative **piezometer and rainwater harvesting pond (25 Pond) is established**

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by the industry and the capacity of all 25 pond in 498999 KL."

(iv) That apart from the above, the analysis of the said *"Joint Committee Inspection Report"* dated 12.12.2022 further shows that during the inspection conducted on 09.11.2022, the said Joint Committee has collected treated water sample from ETP outlet and last discharge point of the unit of the answering Respondent. That further, on 09.11.2022, the said Joint Committee has also collected sample of upstream of Tilaiya Nala and downstream of Tilaiya Nala. That, thereafter, the said water samples were sent to the Central Laboratory, UPPCB, Lucknow for through analysis. That the Analysis Report of the above-said water sample [annexed as Annexure -4, Annexure -5, Annexure -6 and Annexure -7 along-with the said *"Joint Committee Inspection Report"* dated 12.12.2022] shows that all the parameters of the above-said water sample are well within the prescribed standards /permitted limits. That the table with respect to the Analysis Report of the above-said water sample as shown in the said *"Joint Committee Inspection Report"* dated 12.12.2022 is incorporated herein below for the ready reference of this Hon'ble Tribunal:

Sampling locations	Parameters			
	pH	SS (mg/l)	BOD	COD
Final outlet ETP	7.75	18.0	8.60	69.0
Final Discharge point of industry M/s Amrit Bottlers Pvt. Ltd. Ayodhya	7.66	14.0	7.80	56.0

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U/s Tilaiya Drain, Chandpur Harvansh, Ayodhya	7.28	52.0	22.0	128.0
D/s Tilaiya Drain, Chandpur Harvansh, Ayodhya	7.32	96.0	28.0	196.0

(v) That apart from the above, the analysis of the said *"Joint Committee Inspection Report"* dated 12.12.2022 further shows that there is a public drain also just adjacent to the meeting point of the said Talaiya Drain and the final discharge point of the unit of the answering Respondent. That the waste water from the said public drain also discharge in the said Talaiya Drain.

20. That moreover, as far as the issue of water logging is concerned, the said Talaiya Drain is being encroached due to the construction of the airport. That even the answering Respondent has raised the said issue before various competent authorities. That even the Joint Committee in the said *"Joint Committee Inspection Report"* dated 12.12.2022 has noted that *"the District Magistrate, Ayodhya in order to ensure smooth water flow in the concerned area has constitutes a committee comprising of officers of different departments and that committee has given its report after making spot inspection in which certain recommendations have been made for construction of drains. The estimate for construction of drains was prepared and forwarded to the Additional Chief Secretary, Civil Aviation, Government of U.P. Lucknow vide letter dated 26.07.2022 issued from the office of the District Magistrate, Ayodhya. Again, reminder letter dated 08.09.2022 has been sent for approval of the estimate*

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and as soon as estimate is approved, further steps will be taken for the construction of drain so as to ensure smooth water flow of the area which has been affected by the construction of Maryada Purshottam Shri Ram International Airport."

21. That apart from the aforesaid observations and findings, the conclusion of the said Joint Committee as mentioned in the said *"Joint Committee Inspection Report"* dated 12.12.2022 is incorporate here-in-below for the ready reference of this Hon'ble Tribunal:

*"**Conclusion:***

***It is concluded from the above facts that in presently the industry is complying with environmental norms and as per revenue records no river by the name of Trilodki Ganga is recorded in district Ayodhya.** The Trilodki Ganga referred by the complainant is recorded as Tillaiya Nalla in some villages and recorded as Soti and Baha in some villages in revenue records pertaining to Villages Ganja, Hasapur, Chandpur, Haribansh, Poore Hussain Khan of Tehsil – Sadar, district – Ayodhya. As per above facts that steps are being taken to ensure that water flow of the area is not hindered due to extension of the Ayodhya Airport and water flow remains smooth. The estimate for construction of drains was prepared and forwarded to the Additional Chief Secretary, Civil Aviation, Government of U.P. Lucknow vide letter dated 26.07.2022 issued from the office of the District Magistrate, Ayodhya. Again, reminder letter dated 08.09.2022 has been sent for approval of the*

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estimate and as soon as estimate is approved, further steps will be taken for the construction of drain so as to ensure smooth water flow of the area which has been affected by the construction of Maryada Purshottam Shri Ram International Airport."

22. **SUBMISSIONS WITH RESPECT TO THE *"JOINT COMMITTEE INSPECTION REPORT"* DATED 20.07.2023 FILED BY THE JOINT COMMITTEE BEFORE THIS HON'BLE TRIBUNAL:**

That since in the Written Submissions filed by the Applicant in the said O.A. No. 584 of 2022, the Applicant has made averments that effluent discharged by the answering Respondent is polluting Trilodki Ganga River which is considered to be sacred by millions of people, therefore, this Hon'ble Tribunal vide Order dated 16.03.2023, directed the joint committee to re-inspect the unit of the answering Respondent and further directed to submit a further report addressing the allegations of pollution of Trilodki Ganga river due to discharge of effluent by the answering Respondent.

(A) That analysis of the said *"Joint Committee Inspection Report"* dated 20.07.2023 shows that the answering Respondent is a compliant unit and is operating its unit with all the necessary pollution control equipments/ measure, Authorizations, Consent to Operate and/or No Objection Certificates (NOCs). That further analysis of the said *"Joint Committee Inspection Report"* dated 20.07.2023 shows that the parameters of the treated effluent generated by the unit of the answering Respondent are well within the prescribed limits and,

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therefore, the answering Respondent is duly complying with the environmental norms.

(B) That some of the important observations mentioned in the said *"Joint Committee Inspection Report"* dated 20.07.2023 are incorporated herein below for the ready reference of this Hon'ble Tribunal:

(i) **Observation No.1.3:** Electromagnetic flow meter have been installed for measurement of ground water abstraction.

(ii) **Observation No.1.4:** Industry has obtained No Objection Certificate from Ground Water Department.

(iii) **Observation No.1.5:** The unit has obtained Consent under Water Act, 1974 and Air Act, 1981 which is valid up-to 31.12.2025.

(iv) **Observation No.1.7:** Effluent Treatment Plant of capacity 2000 KLD has been installed for the treatment of industrial waste water which was found operational at the time of inspection.

(v) **Observation No.1.8:** Sewage Treatment Plant of capacity 60 KLD has been installed for the treatment of sewage generated from the industrial premises and it was found operational at the time of inspection.

(vi) **Observation No.1.9:** O.C.E.M.S have been installed at the outlet of E.T.P and it has been connected to the server of C.P.C.B as well as UPPCB Lucknow.

(vii) **Observation No.2.1:** The joint committee collected the industrial effluent as well as domestic effluent at Inlet and Outlet of ETP and STP respectively. The water samples of Upstream of the said drain and Downstream

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of the said drain, were also collected to review the hazardous situation of the said drain which has been referred as Trilodki Ganga.

(viii) **Observation No.2.2:** All the samples were submitted in the Central Laboratory of U.P. Pollution Control Board, Lucknow, which is a NABL accredited Laboratory.

(ix) **Observation No.2.3:** The results of the water samples have been shown below in tabular form for sake of simplicity:

Parameter	ETP		STP		Tilaiya Drain (Trilodki Ganga)	
	Before	After	Before	After	U/s	D/s
pH	11.07	7.89	7.63	7.82	7.57	7.16
Suspended Solids	132.0	74.0	78.8	62.0	72.0	78.0
Disolved Solids	2256.0	1368.0	1354.0	908.0	864.0	932.0
Total Solids	2388.0	1442.0	1432.8	970.0	936.0	1010.0
Total Coliform	-	-	1600000.0	3400.0	-	-
Fecal Coliform	-	-	280000.0	780.0	-	-
BOD	180.0	25.0	56.0	23.8	18.0	22.0
COD	1269.6	196.4	212.0	174.4	96.0	132.0
Colour	-	-	-	-	40.0	40.0

(x) **Observation No.2.4:** As per Analysis Report shown above the treated effluent has been found as per CPCB /SPCB norms.

23. That both the *"Joint Committee Inspection Report dated 12.12.2022"* and the *"Joint Committee Inspection Report dated 20.07.2023"* filed by the Joint Committees before this Hon'ble Tribunal clearly shows that the answering Respondent is a compliant unit and is following all the

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environmental norms. That the said Joint Committee Reports further shows that the answering Respondent is operating its unit with all the necessary permissions, licenses, Consent to Operate and/or No Objection Certificates (NOCs) and the answering Respondent is duly following all the directions /guidelines issued time & again by the statutory authorities and is following all the law which are necessary to operate the industry.

24. That moreover, on the nomination of the Central Pollution Control Board (CPCB), the officials of the IIT Delhi have also inspected the unit of the answering Respondent on 31.05.2023. That the recommendations made by the IIT Delhi was communicated by the Uttar Pradesh Pollution Control Board (UPPCB) vide its Letter dated 01.08.2023 bearing No. H98675/C6/Sahmati Jal/58/Nirdesh/Ayodhya/ 2023. That the IIT Delhi has also found that the answering Respondent is complying with the discharge norms and also is having all the valid consents. Copy of the Letter dated 01.08.2023 bearing No. H98675/C6/Sahmati Jal/58/Nirdesh/ Ayodhya/2023 issued by UPPCB along-with its English Translated copy is annexed as **Annexure: R5/15**.

25. **SUBMISSIONS WITH RESPECT TO THE POINTS RAISED BY THIS HON'BLE TRIBUNAL IN ITS ORDER DATED 24.07.2023:**

That this Hon'ble Tribunal, vide its said Order dated 24.07.2023, has directed the answering Respondent to files its submissions with respect to some specific points mentioned in the said Order dated 24.07.2023. That in this regard this

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Hon'ble Tribunal may kindly take note of the below-mentioned submissions:

(A) **Para No. 6 of the Order dated 24.07.2023:** That the below-mentioned observation was made by this Hon'ble Tribunal, in Para No.6 of its Order dated 24.07.2023:

"6. A perusal of the report reveals that the permission for use of groundwater has been taken for approximately 4840 KLD but industrial effluent is being generated at the rate of 1850 KLD, which depicts that more than 50% water is being unused and discharged in the drains without any proper management of reuse of water or to demineralize."

That in this regard, this Hon'ble Tribunal may kindly take note of the below-mentioned submissions:

(a) That this Hon'ble Tribunal may appreciate the fact that the answering Respondent is a food-oriented industry and by virtue of the nature of the final products of the answering Respondent, water is the major ingredient of the said final products. That, therefore, major portion [around 60% - 62%] of the abstracted ground water becomes integral part of the final product of the answering Respondent. That as such more than 50% of water is not unused, as observed by this Hon'ble Tribunal in Para No. 6 of its Order dated 24.07.2023.

(b) That as far as the figure of 1850 KLD as mentioned in the Consolidated Consent to Operate dated 18.07.2023 is concerned, in this regard it is submitted that this is the maximum allowed discharge of treated industrial effluent and that too

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after the expansion of the production capacity of the answering Respondent.

(c) That the expansion of the production capacity has been undertaken by the answering Respondent after issuance of the Consent to Establish and Consent to Operate, however, till date the expanded production capacity is not operational and the product line along-with ancillary infrastructure are under trial testing as required prior to regular commissioning.

(d) That the expanded production capacity of the answering Respondent is scheduled to be operational from February, 2024. That the answering Respondent has drawn up a plan for installation of Reverse Osmosis /Ultrafiltration Plant of 300 KLD capacity in tertiary phase of its ETP, installation and commissioning of which is scheduled for February, 2024 so that the treated effluent generated by the answering Respondent after expansion of the production capacity shall be treated as per the prescribed norms and partially be recycled in the process operations.

(e) That presently the average treated effluent discharge of the answering Respondent is 654 KLD for the current bottling season, which is well below the maximum allowed discharge of treated industrial effluent of 1850 KLD.

(f) That, moreover, the business of the answering Respondent is seasonal in nature and the production /consumption is regulated depending on the climatic conditions. That as a general trend, the

period from August to January remains a low demand period and, therefore, the production and resultant treated effluent discharge also remains low during the said period.

(g) That, moreover, the answering Respondent has undertaken the Rain Water Harvesting Projects in villages Makdam, Bhaigani, Sarwan, Palia, Sari, Sindhauna, Milkypur, Parsawa etc and water replenishment, in the year 2021, has been carried out by the answering Respondent at 25 locations.

(h) That the total recharge done by the answering Respondent as on 30.12.2021 was 4,98,999 m^3, which much more than the required annual recharge as prescribed by the Ground Water Department, Ministry of Jal Shakti, Government of Uttar Pradesh. True copy of the *"Summary Report on Rain Water Harvesting Review and Verification of Replenish Projects as of the exit year 2021"* dated 01.02.2022 issued by Mainstay Development Consultants is annexed as **Annexure: R5/16**.

(B) **Point No. 7 (i) of the Order dated 24.07.2023:** Method adopted to reuse treated effluents from ETP and not to discharge it into the drain:

(a) That as per the "Consent to Operate" under Water Act, 1974 & Air Act, 1981 issued by the UPPCB, the answering Respondent is allowed to discharge 1850 KLD treated industrial effluent and 45 KLD treated domestic effluent into the Telaiya drain

provided that the said effluent is under its respective prescribed norms.

(b) That the parameters of both the treated industrial effluent and treated domestic effluent of the answering Respondent is well within the prescribed norms, which is evident from various test reports and also from the joint committee reports. That, moreover, the quantity of both the treated industrial effluent and treated domestic effluent discharged by the answering Respondent is also well within the allowed limit.

(c) That the industrial unit of the answering Respondent is operational at the present location of Chandpur Harvansh, Dabhasemar, Ayodhya, since year 1990 and its treated industrial as well as domestic effluent is discharged into the said Telaiya drain without having any adverse effect on the water quality of the concerned area.

(d) That the prevailing situation of temporary water logging was caused due to ongoing construction activity of the infrastructure project of upcoming international airport in Ayodhya. That for the said purposes, construction and diversion of the said Telaiya drain is being implemented by the Irrigation Department.

(e) That as far as the issue of reuse of treated effluent from ETP is concerned, this Hon'ble Tribunal may appreciate the fact that the answering Respondent is a food-oriented industry and, therefore, the answering Respondent must mandatorily abide by

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the *"Indian Standard Code for Hygiene Conditions for Soft Drink Manufacturing Units"*. That as such the answering Respondent must mandatorily abide by the norms prescribed by the *"Bureau of Indian Standards for Carbonated Soft Drinks and Packaged Drinking Water"* and the final products of the answering Respondent must mandatorily conform to the physical, chemical and micro-biological requirements as laid down by the said BIS.

(f) That, therefore, in view of the hygiene norms prescribed by the said BIS, the answering Respondent cannot reuse its treated effluent for most of the sensitive process operations like Bottle Washing, Seal Cooling, PET Rinse, CIP activities etc.

(g) That, however, the answering Respondent is ensuring recovery of process water for its recycle in feasible areas of the process like steam condensate, backwash recovery, RO reject recovery, PET Rinser recovery. That the process wise statement of recovered used water is as under:

Process Operation	**Recovered Water (KLD)**
Steam Condensate	50
Backwash Recovery	25
RO Reject Recovery	55
PET Rinser Recovery	10
Total	**140 KLD**

(C) **Point No. 7 (ii) of the Order dated 24.07.2023:** Demineralize water and reuse it which may include nano

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filtration of treated ETP effluent and utilize it so to reduce consumption of groundwater:

That in compliance of the direction of this Hon'ble Tribunal for strengthening of tertiary phase of ETP by ultrafiltration to implement reuse of treated effluent, it is submitted that the answering Respondent has drawn up a plan for installation of Reverse Osmosis /Ultrafiltration Plant of 300 KLD capacity in tertiary phase of its ETP. That the outlet /permeate of the said Reverse Osmosis /Ultrafiltration Plant shall be recycled for process operations like Cooling Tower, Boiler Feed water etc. That the installation and commissioning of the said Reverse Osmosis /Ultrafiltration Plant is scheduled for Feb, 2024 so that the treated effluent generated by the answering Respondent after expansion of the production capacity shall be treated as per the prescribed norms and partially be recycled in the process operations.

(D) **Point No. 7 (iii) of the Order dated 24.07.2023:** Contribution and reexplore recharge of water by the unit in ration to extraction of groundwater:

(a) That as per the NOC's for ground water extraction issued by the Ground Water Department, Ministry of Jal Shakti, Government of Uttar Pradesh, the allowable daily extraction (m^3), allowable annual extraction (m^3) and required annual recharge (m^3) for the industrial unit of the answering Respondent is as under:

Tube Well	Allowable Daily Extraction (m^3)	Allowable Annual Extraction (m^3)	Required Annual Discharge (m^3)
1	720	180000	---

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2	1200	300000	---
3	1320	330000	---
4	1600	240000	120000
Total	**4840**	**1050000**	**120000**

(b) That, therefore, as per the NOC's for ground water extraction issued by the Ground Water Department, Ministry of Jal Shakti, Government of Uttar Pradesh, the answering Respondent is required for an annual recharge of 1,20,000 m^3.

(c) That the answering Respondent has undertaken the Rain Water Harvesting Projects in villages Makdam, Bhaigani, Sarwan, Palia, Sari, Sindhauna, Milkypur, Parsawa etc and water replenishment, in the year 2021, has been carried out by the answering Respondent at 25 locations. That the total recharge done by the answering Respondent as on 30.12.2021 was 4,98,999 m^3, which much more than the required annual recharge as prescribed by the Ground Water Department, Ministry of Jal Shakti, Government of Uttar Pradesh. Copy of the *"Summary Report on Rain Water Harvesting Review and Verification of Replenish Projects as of the exit year 2021"* dated 01.02.2022 issued by Mainstay Development Consultants is already annexed as Annexure: R5/16 along-with this present Consolidated Submissions.

(E) **Point No. 7 (iv) of the Order dated 24.07.2023:**

Process of rain water harvesting done by unit in the area:

(a) That the answering Respondent has installed piezometers at 03 locations, within its premises, to

monitor the depth of the ground water. That the piezometer data shows that the ground water level in the premises of the answering Respondent is at a depth of 2.0 to 4.0 meters. That, therefore, in view of the prevailing high level of ground water within the premises of the answering Respondent, the rain water harvesting projects have been undertaken by the answering Respondent outside its premises at more suitable locations.

(b) That the answering Respondent has implemented wide scale measures for the ground water recharge in the concerned area.

(c) That the answering Respondent has undertaken the Rain Water Harvesting Projects in villages Makdam, Bhaigani, Sarwan, Palia, Sari, Sindhauna, Milkypur, Parsawa etc and water replenishment, in the year 2021, has been carried out by the answering Respondent at 25 locations.

(d) That the total recharge done by the answering Respondent as on 30.12.2021 was 4,98,999 m^3, which much more than the required annual recharge as prescribed by the Ground Water Department, Ministry of Jal Shakti, Government of Uttar Pradesh.

(F) **Point No. 7 (v) of the Order dated 24.07.2023:** Number of plantations done by the Project Proponent in the area:

(a) That the answering Respondent has undertaken various projects for plantation in nearby areas. That the answering Respondent has identified land

measuring 3000 m^2 in Gosainganj, Ayodhya for undertaking general as well as urban forestry (Miyawaki Afforestation).

(b) That a total of 11000 plants have been planted by the answering Respondent as general plantation and additional 12023 plants have planted by the answering Respondent under Miyawaki plantation thereby incurring a total cost of Rs.6,00,000/- (Rupees Six Lakhs only). Print-out of the Progress Report of Miyawaki Forest at Gosainganj, Ayodhya is annexed as **Annexure: R5/17**.

(c) That in the year 2021 – 22, a total of 7000 plants have been planted by the answering Respondent as general plantation besides Miyawaki Afforestation on 150 square meter in Hasanpur, Uttar Pradesh bearing Latitude – 26.745823^0 and Longitude – 82.135546^0. Photographs of plantation done by the answering Respondent at Hasanpur, Uttar Pradesh are collectively annexed as **Annexure: R5/18 (Colly)**.

(G) **Point No. 7 (vi) of the Order dated 24.07.2023:** Methods and measures taken by the unit to utilize the used water for agricultural purposes rather than discharging it into drains having properly layout of ferti-irrigation plan:

(a) That this Hon'ble Tribunal may appreciate the fact that unit is a complying unit with respect to mandatory provisions of Environmental laws.

(b) That the answering Respondent has set up adequate infrastructure of Effluent Treatment plant, comprising of Preliminary, Primary, Secondary and Tertiary stage unit operations, to treat industrial effluent as per prescribed norms prior to its discharge in drain. That likewise, the domestic waste water is treated as per norms prior to discharge in drain.

(c) That the answering Respondent has ensured a robust monitoring mechanism for satisfactory operation of ETP and STP which includes OCEMS, PTZ camera, dedicated in-house laboratory, Environment Management Cell etc.

(d) That, moreover, it is pertinent to bring to the kind notice of this Hon'ble Tribunal that as per the consolidated Consent to Operate and Authorisation dated 18.07.2023 issued by the UPPCB, the answering Respondent is allowed to discharge 45 KLD of domestic effluent and 1850 KLD of Industrial effluent into the Telaiya Drain. That this Hon'ble Tribunal may appreciate the fact that the answering Respondent is following the conditions as laid down by the UPPCB in the said consolidated Consent to Operate and Authorisation dated 18.07.2023 and is not discharging more effluent than permitted in the said Telaiya Drain.

(e) That in reference to the direction of this Hon'ble Tribunal related to utilization of treated effluent for ferti-irrigation, it is submitted that Central Pollution Control Board has laid down *"Guidelines for*

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Utilisation of Treated Effluent in Irrigation". That in the said guidelines, the CPCB has given following salient recommendations for utilisation of treated effluent to achieve zero liquid discharge as well as ferti-irrigation. The relevant guidelines are reproduced as below for kind perusal of Hon'ble Tribunal:

(1) Adopting ZLD practices may not be feasible in many cases in view of techno-economical reasons. However, the industries should still to be encouraged for recycling and reuse of waste water as far as practicable in order to minimize the fresh water consumption and discharge of waste water into the environment. The treated waste water of an industry may also be utilised for irrigation.

(2) The possible risks of wastewater usage in agriculture may range from changes to physico-chemical and micro-biological properties of soils to impact on human health.

(3) Thus, it is necessary to ensure the beneficial aspects of this practice before application of treated wastewater in irrigation.

(4) Meeting the prescribed norms shall not be the only criteria for use of treated waste water in irrigation, the requirement of water for irrigation will also be a limiting condition.

(5) The command area for effluent utilisation should be as near as feasible to the industry.

(f) That this Hon'ble Tribunal may appreciate the fact that in view of ongoing developmental activities in the area nearby to unit, the availability of agricultural land in nearby vicinity is highly scarce.

(g) That as a way ahead towards environmental conservation, unit has drawn up a time targeted plan for installation of Reverse Osmosis unit / Ultrafiltration plant as directed by this Hon'ble Tribunal. The above proposed additional tertiary treatment unit shall be operational by February 2024 i.e. before commencement of upcoming peak season of the plant and shall enable further recycling of 300 KLD treated industrial effluent.

(h) That this Hon'ble Tribunal may appreciate that the answering Respondent has already implemented water recovery practice for reducing effluent load as well as achieving water conservation. That unit shall also be implementing additional tertiary treatment facility, prior to commencement of upcoming peak season, in order to further reduce discharge of treated effluent.

(i) That this Hon'ble Tribunal may appreciate that the answering Respondent has undertaken the Rain Water Harvesting Projects in villages Makdam, Bhaigani, Sarwan, Palia, Sari, Sindhauna, Milkypur, Parsawa etc and water replenishment, in the year 2021, has been carried out by the answering Respondent at 25 locations. That the total recharge done by the answering Respondent as on 30.12.2021 was 4,98,999 m^3, which much more

than the required annual recharge as prescribed by the Ground Water Department, Ministry of Jal Shakti, Government of Uttar Pradesh.

(H) That apart from the above, the answering Respondent has adopted several nearby ponds and regularly maintains & upkeep the nearby ponds for better ground water recharge. That further the answering Respondent also regularly conducts programs of public awareness for Solid Waste Management. That the latest such program was conducted by the answering Respondent on 26.05.2023 at Jhunjhunwala College, Ayodhya. Photographs of the programs of public awareness for Solid Waste Management conducted by the answering Respondent on 26.05.2023 at Jhunjhunwala College, Ayodhya are collectively annexed as **Annexure: R5/19 (Colly)**.

(I) That moreover, under CSR activities, the answering Respondent provide complete financial support to 45 ladies in Old Age Home, namely, "Shravan Kunj" Ayodhya. That the answering Respondent also runs 5 skill development centres under "Women Empowerment" programs and has tie up with a Farmer Producer Organization (FPO), namely, "Ayodhya Handicraft" in which around 300 ladies are shareholders.

(J) That apart from the above regular activities, the answering Respondent donate money to poor students as well as schools as & when required. That further the

answering Respondent have tie-ups with several religious trusts which are involved in various religious activities like maintaining temples, gurudwaras etc, preform religious programs etc.

26. That in compliance with the said Order dated 24.07.2023 passed by this Hon'ble Tribunal, inspection of the unit-in-question of the answering Respondent was conducted by the Regional Officer ,UPPCB along-with the District Magistrate, Ayodhya on 28.08.2023 & 26.10.2023 and a Report dated 27.10.2023 on the points as mentioned in the said Order dated 24.07.2023 passed by this Hon'ble Tribunal was filed by the Regional Officer ,UPPCB and the District Magistrate, Ayodhya on 29.10.2023. That a perusal of the said Report dated 27.10.2023 filed by the Regional Officer , UPPCB and the District Magistrate, Ayodhya once again shows that the answering Respondent is a compliant unit and is operating its unit with all the necessary permissions, licenses, Consent to Operate and/or No Objection Certificates (NOCs).

27. That the only recommendation made in the said Report dated 27.10.2023 is with respect to the installation of the Reverse Osmosis /Ultrafiltration Plant of 300 KLD capacity. That, as stated in the foregoing paragraphs of this Consolidated Submission, the answering Respondent has drawn up a plan for installation of Reverse Osmosis /Ultrafiltration Plant of 300 KLD capacity in tertiary phase of its ETP, installation and commissioning of which is scheduled for February, 2024 so that the treated effluent generated by the answering Respondent after expansion of the production capacity shall

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be treated as per the prescribed norms and partially be recycled in the process operations.

28. That, however, it is hereby clarified that in Para – 3.6 of the said Report dated 27.10.2023, it has been mentioned that the answering Respondent is not interested to utilize the treated water for agricultural purposes due to possible risks. That the Para – 3.6 of the said Report dated 27.10.2023 is incorporated hereinbelow for the ready reference of this Hon'ble Tribunal:

"3.6 In the compliance report submitted by the unit, It has been informed that the treated effluent shall not be utilized for agricultural purposes due to possible risk. The unit is not interested to utilize the treated water for agricultural purposes due to possible risk of waste water usage in agriculture ranging from changes to Physico-chemical and micro biological properties of soils to impact on human health."

29. In this context it is submitted that the answering Respondent has quoted the contents of the *"Guidelines for Utilisation of Treated Effluent in Irrigation"* of the CPCB. That the answering Respondent has made its elaborate submissions with respect to the agricultural use of the industrial effluent in Para – 25 (G) of this present Consolidated Submissions and the same are not repeated herein for the sake of brevity. Copy of the *"Guidelines for Utilisation of Treated Effluent in Irrigation"* of the CPCB is annexed as **Annexure: R5/20**.

30. That from the afore-mentioned facts, it is clear that the answering Respondent is a compliant unit and is operating its

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unit with all the necessary permissions, licenses, Consent to Operate and/or No Objection Certificates (NOCs). That the answering Respondent is duly following all the directions /guidelines issued time & again by the statutory authorities and is following all the law which are necessary to operate the industry.

31. That in the light of the submissions made by the answering Respondent hereinabove read with submissions made in the Reply dated 14.03.2023, the Additional Reply dated 22.07.2023 and the Additional Submissions dated 19.08.2023 filed by the answering Respondent and also in the light of the fact that the answering Respondent is a compliant unit and is following all the environmental norms which is clear from both the Joint Committee Reports dated 12.12.2022 and 20.07.2022, the said Original Application No. 584 of 2022 may be closed as far as it is concerned /related to the answering Respondent.

PRAYERS:

In the facts and circumstances as stated above, it is therefore, most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

(i) Dismiss the Original Application being O.A. No.584/2022 titled as *"Durga Prasad Yadav & Ors. Vs. State of Uttar Pradesh & Ors."* filed by the Applicant in as far as it is related with the answering Respondent;

(ii) Pass such other/further order(s) as this Hon'ble Tribunal may deem fit and proper in the facts & circumstances of the case. (38)

RESPONDENT NO.5
(M/S AMRIT BOTTLERS PVT. LTD.)

THROUGH

ANUBHAV ANAND ARON, ABHINAV ANAND
(Advocates for the Respondent No.5)
A-901, Apex Golf Avenue, Sector-1,
Greater Noida (West), U.P. – 201 306
Mob: 9811764256, 9582416270
Email: abhinav.legal@gmail.com

Place: NEW DELHI
Date: 12/12/23

(39)

BEFORE THE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

(Original Application No. 584 of 2022)

IN THE MATTER OF:

Durga Prasad Yadav & Ors. ….. Applicant

Versus

State of Uttar Pradesh & Ors. ….. Respondents

AFFIDAVIT

I, Arjun Das Vaswani aged about 59 years S/o Sh. Khattu Mal Vaswani working as Head - Administration with M/s Amrit Bottlers Pvt. Ltd. having its manufacturing Unit at: Chandpur Harbans, Allahabad Road, P.O. – Dabhasemar, District – Ayodhya, Faizabad, U.P. – 224 133 (the Respondent No.5 herein) do hereby solemnly affirm state as under:-

1. That I am working as Head - Administration with ***M/s Amrit Bottlers Pvt. Ltd.*** (the Respondent No.5 herein) and I am well conversant with the facts of the case, as such I am competent to swear this affidavit.
2. That the accompanying Consolidated Submissions has been drafted by my Counsel under my instruction and the content of the same have not been repeated herein for the sake of brevity and the same may kindly be read as part and parcel of the present Affidavit.
3. That I have read and understood the content of the accompanying Consolidated Submissions and present Affidavit and the same are true and correct to my knowledge and nothing material has been concealed there from.

DEPONENT

VERIFICATION:

Verified at on this day of 2023 that the contents of the above affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefore.

DEPONENT

Company Master Data

566 Annexure: R5/1 (40)

CIN	U01132WB1983PTC035916
Company Name	AMRIT BOTTLERS PVT LTD
ROC Code	RoC-Kolkata
Registration Number	035916
Company Category	Company limited by Shares
Company SubCategory	Non-govt company
Class of Company	Private
Authorised Capital(Rs)	100000000
Paid up Capital(Rs)	64000000
Number of Members(Applicable in case of company without Share Capital)	0
Date of Incorporation	23/02/1983
Registered Address	P-18, DOBSON LANE, MADHUSUDAN APPARTMENT, HOWRAH WB 711101 IN
Address other than R/o where all or any books of account and papers are maintained	CHANDPUR HARBANS, ALLAHABAD ROAD, P.O. DABHASEMAR, DISTT. AYODHYA, FAIZABAD 224133 UP IN
Email Id	elldee.2012@gmail.com
Whether Listed or not	Unlisted
ACTIVE compliance	ACTIVE compliant
Suspended at stock exchange	-
Date of last AGM	30/09/2022
Date of Balance Sheet	31/03/2022
Company Status(for efiling)	Active

Charges

Charge Id	Assets under charge	Charge Amount	Date of Creation	Date of Modification	Status
	Movable property (not being pledge)	900000	09/09/2009	-	CLOSED
		60000000	30/03/2005	-	CLOSED
	Immovable property or any interest therein; Book debts; Movable property (not being pledge)	140000000	18/02/2010	-	CLOSED
		45000000	17/03/2004	-	CLOSED
		17500000	14/02/2003	-	CLOSED
	Immovable property or any interest therein; Movable property (not being pledge)	150000000	24/01/2011	-	CLOSED
		450000000	11/10/2001	30/12/2014	CLOSED
		70000000	31/03/2006	-	CLOSED
	Book debts; Floating charge; Movable property (not being pledge)	50000000	22/03/2013	-	CLOSED
	Movable property (not being pledge)	216000000	22/12/2010	-	CLOSED
	Movable property (not being pledge)	2000000	01/02/2007	-	CLOSED
	Book debts; Movable property (not being pledge)	145000000	09/03/2016	-	CLOSED
	Movable property (not being pledge)	90000000	01/03/2016	-	CLOSED
	PARI PASSU CHARGE OVER ALL ASSETS CREATED 30/12/14	360800000	30/12/2014	07/07/2017	CLOSED
	Fixed Deposits	15000000	12/08/2020	-	OPEN
	Fixed Deposit and Mutual Funds	395000000	13/11/2019	25/11/2020	OPEN
		500000000	10/03/2017	-	Closed

Movable property (not being pledge)	150000000	26/08/2016	-	CLOSED
Mutual funds, stocks, shares, and other securities	40000000	27/12/2017	-	CLOSED
Motor Vehicle (Hypothecation)	36602970	26/11/2021	-	OPEN
Floating charge; Movable property (not being pledge)	345000000	16/11/2019	-	OPEN
Book debts; Movable property (not being pledge); (Subservient Charge on CA & MFA Future & Present)	250000000	20/09/2018	17/11/2021	OPEN
Immovable property or any interest therein	183633090	30/03/2022	-	OPEN
	350000000	24/02/2021	-	Closed
Motor Vehicle (Hypothecation)	21981898	17/01/2022	-	OPEN
Immovable property or any interest therein; Book debts; Floating charge; Movable property (not being pledge); Personal Guarantee Sanction Letter Date 28.12.2021	700000000	03/01/2022	-	OPEN
Motor Vehicle (Hypothecation)	6582406	18/01/2022	-	OPEN
Motor Vehicle (Hypothecation)	500000	12/04/2022	-	OPEN
Movable property (not being pledge)	500000000	25/07/2016	12/07/2022	OPEN
Immovable property or any interest therein	52500000	12/05/2022	-	OPEN
	500000000	28/10/2022	-	Open
	50000000	28/10/2022	-	Open
	1900000000	28/10/2022	-	Open
	47003672	18/11/2022	-	Open
	500000000	26/12/2022	-	Open

Directors/Signatory Details

DIN/PAN	Name	Begin date	End date	Surrendered DIN
00249220	RAKESH LADHANI	01/04/1996	-	
00249828	ROSHAN LADHANI	01/05/2015	-	
00249888	RAJESH LADHANI	04/04/2006	-	
01448646	NARESH LADHANI	15/03/2001	-	
07955056	SIDDHARTH LADHANI	29/09/2018	-	
AZRPJ3775B	SHOBHIT JAIN	01/10/2018	-	

ANNEXURE: R5/2 (42)

AMRIT BOTTLERS PRIVATE LIMITED
Authorised Bottlers of THE COCA-COLA COMPANY

Phone : 05278 - 245324, 246133
Fax : 05278 - 246133
e-mail : amritbottlers@cocacolafzd.com
CIN: U01132WB1983PTC035916

Certified true copy of the Resolution of the Board of Directors of the **Amrit Bottlers Private Ltd.** held at Bhootnath office, Indiranagar, Lucknow on 08/11/2023.

The Chairman informed the Board of Directors of the Company regarding the pending Original Application being O.A. No.584/2022 titled as *"Durga Prasad Yadav & Ors. Vs. State of Uttar Pradesh & Ors."* pending before the Hon'ble National Green Tribunal, New Delhi. The Chairman further informed the Board of Directors of the Company regarding Orders dated 24.07.2023 & 01.11.2023 passed by the Hon'ble National Green Tribunal, New Delhi.

The matter was discussed and following resolution was passed:

RESOLVED THAT in compliance to the Orders dated 24.07.2023 & 01.11.2023 passed by the Hon'ble National Green Tribunal, New Delhi passed in the said O.A. No. 584/2022, a Consolidated Submissions by & on behalf of the Amrit Bottlers Private Limited shall be filed before the Hon'ble National Green Tribunal, New Delhi in the said Original Application being O.A. No.584/2022 titled as *"Durga Prasad Yadav & Ors. Vs. State of Uttar Pradesh & Ors."*

RESOLVED FURTHER THAT Sh. Arjun Das Vaswani aged about 59 years S/o Sh. Khattu Mal Vaswani working as Head - Administration with Amrit Bottlers Private Limited be and is hereby authorized to act, appear and to sign all pleading(s), application(s), to sign Vakalatnama and/or other necessary document(s) and to do all acts, deeds and things before the Hon'ble National Green Tribunal, New Delhi as may be considered necessary in relation thereto and incidental to the said Original Application being O.A. No.584/2022 titled as *"Durga Prasad Yadav & Ors. Vs. State of Uttar Pradesh & Ors."*

RESOLVED FURTHER THAT a copy of this Resolution, duly certified by any one of the directors, be furnished to the concerned persons /authorities as may be required and they be requested to act thereon.

CERTIFIED TRUE COPY

FOR AMRIT BOTTLERS PRIVATE LIMITED

(Naresh Ladhani)
DIRECTOR
DIN: 01448646
Date:
Place:

ANNEXURE: R5/3

(43)

Uttar Pradesh Pollution Control Board
Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010
Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

178829/UPPCB/Faizabad(UPPCBRO)/CTO/both/AYODHYA/2023 **Date: 18/07/2023**

To,

M/s

AMRIT BOTTLERS PRIVATE LIMITED

Chandpur Harbans, P.O. Dabhasemar, Distt. Ayodhya, Uttar Pradesh,AYODHYA,224133

Application Id-20042295

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **AMRIT BOTTLERS PRIVATE LIMITED** located at **Chandpur Harbans, P.O. Dabhasemar, Distt. Ayodhya, Uttar Pradesh,AYODHYA,224133.** subject to the provisions of **the Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA AMRIT BOTTLERS PRIVATE LIMITED **granted for the period from 23/03/2023 to 31/12/2025** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	Package Drinking Water	1095.6	Kilo Liters/Day
2	Juice	472.7	Kilo Liters/Day
3	Carbonated Soft Drink (CSD)	2365.7	Kilo Liters/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	**45 KLD**	**STP**	**Telaiya Drain**
Industrial	**1850 KLD**	**ETP**	**Telaiya Drain**

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

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S.No.	Parameter	Standard
1	pH	As per E(P)A Rules, 1986
2	BOD (mg/L)	As per E(P)A Rules, 1986
3	COD (mg/L)	As per E(P)A Rules, 1986
4	TSS (mg/L)	As per E(P)A Rules, 1986
5	Oil & Grease (mg/L)	As per E(P)A Rules, 1986

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality.In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards
1	pH	As per E(P)A Rules, 1986
2	BOD (mg/L)	As per E(P)A Rules, 1986
3	TSS (mg/L)	As per E(P)A Rules, 1986
4	Fecal Coliform (MPN/100ml)	As per E(P)A Rules, 1986

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	1010 KVA DG Set	Diesel Oil	7	Sulphur Dioxide	As per E(P)A Rules, 1986
2	1010 KVA DG Set	Diesel Oil	8	Sulphur Dioxide	As per E(P)A Rules, 1986
3	2000 KVA DG Set	Diesel Oil	10	Sulphur Dioxide	As per E(P)A Rules, 1986
4	06 TPH Boiler	Biomass Briquette (500 KG/Hr.)	1	Particulate Matter	As per E(P)A Rules, 1986
5	02 Boilers having Capacity 08 TPH each	Biomass Briquette (800 KG/Hr.)	2	Particulate Matter	As per E(P)A Rules, 1986
6	500 KVA DG Set	Diesel Oil	3	Sulphur Dioxide	As per E(P)A Rules, 1986
7	500 KVA DG Set	Diesel Oil	4	Sulphur Dioxide	As per E(P)A Rules, 1986

(45)

8	1010 KVA DG Set	Diesel Oil	5	Sulphur Dioxide	As per E(P)A Rules, 1986
9	1010 KVA DG Set	Diesel Oil	6	Sulphur Dioxide	As per E(P)A Rules, 1986
10	2000 KVA DG Set	Diesel Oil	9	Sulphur Dioxide	As per E(P)A Rules, 1986

Emmission Quality Standards

S No.	Stack no	Parameters	Standards
1	1	Particulate Matter	As per E(P)A Rules, 1986
2	2	Particulate Matter	As per E(P)A Rules, 1986
3	3	Sulphur Dioxide	As per E(P)A Rules, 1986
4	4	Sulphur Dioxide	As per E(P)A Rules, 1986
5	7	Sulphur Dioxide	As per E(P)A Rules, 1986
6	5	Sulphur Dioxide	As per E(P)A Rules, 1986
7	6	Sulphur Dioxide	As per E(P)A Rules, 1986
8	8	Sulphur Dioxide	As per E(P)A Rules, 1986
9	9	Sulphur Dioxide	As per E(P)A Rules, 1986
10	10	Sulphur Dioxide	As per E(P)A Rules, 1986

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and

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Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-http://www.upecp.in/TrainingSession.aspx for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1. This consent is valid for production capacity for Package Drinking Water (1095.6 KLD), Juice (472.7 KLD) & CSD (2365.7 KLD) for a total of 3934 KLD (3724 BPM).

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2. The Earlier CTO issued by UPPCB vide office letter dated 08.05.2020 stands canceled from the issuance of this CTO and this CTO will become effective.

3. The industrial effluent shall not exceed 1850 KLD.

4. The industry shall connect the Online Continuous Effluent Monitoring System with the server of CPCB/UPPCB.

5. The industry shall install separate energy meter for the consumption of electricity in operation of APCS.

6. The consumption of electricity, nutrient and chemicals in the operation of ETP must be recorded in the logbook regularly.

7. The industry shall do Standard Operating Procedure (SOP) for ETP operation, maintenance and for chemical spillage.

8. Industry shall submit Environmental Statement to this Board as per provision of Environment (Protection) amendment Rule, 1993 for the previous year ending 31st March on or before 30th September every year.

9. The maximum treated effluent generated from the industry shall be utilized for irrigation purposes only.

10. The industry shall provide adequate arrangement for fighting and accidental leakages/discharge of any air pollutant/gas/liquid from the vessel, machinery etc which are likely to cause fire hazard including Environmental Pollution.

11. The industry shall provide water sprinkling system to control dust from transportation of raw material and product.

12. The fly ash should be scientifically disposed off so that it does not adversely affect the nearby Environment.

13. Air Pollution Control System (i.e. cyclone type dust collector having capacity 06 TPH, 08 TPH, 08 TPH boilers) must be operated regularly and logbook of energy consumed for the same shall be maintained.

14. The industry shall comply with the provisions of Hazardous and Other Waste (Management & Trans boundary Movement) Rules, 2016.

15. The industry shall comply with the provisions of Solid and Other Waste Management Rules, 2016.

16. In case of violation of above mentioned conditions or any public complaint the consent shall be withdrawn in accordance with law.

17. The industry shall maintain good housekeeping in factory premises.

18. Audited Balance Sheet/ C.A. Certificate should be submitted within one month from the date of issue of this Certificate for verification of Consent fee payable.

19. Industry must strictly comply all the directions issued from UPPCB, CPCB and Hon'ble NGT from time

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to time.

20. The industry should be operated in such a way so that it does not adversely affect the surrounding environment & nearby Population.

21. The Order issued by Hon'ble Courts/Hon'ble NGT, MoEF & CC, Central Pollution Control Board, U.P Pollution Control Board and directions issued by Hon'ble National Green Tribunal, New Delhi in Order dated 13.07.2017 in OA no. 200/2014, M.C. Mehta v/s Union of India shall be complied with.

22. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this CTO and attract action under the provisions of Law.

23. If closure order is issued by CPCB or UPPCB against any defaulting unit, then CTO issued earlier will suspended during the pendency of the closure period and only after ensuring the compliance and revocation of closure order, the CTO will be deemed to be restored again subject to the effective date of revocation of the closure order alongwith imposed conditions thereof.

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Chief Environmental Officer, Circle-6

Copy to:

Regional Officer, U.P. Pollution Control Board, Ayodhya for information and necessary action

RAM KUMAR SINGH
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Date: 2023.07.18

Chief Environmental Officer, Circle-6

ANNEXURE: R5/4 (49)

UTTAR PRADESH POLLUTION CONTROL BOARD

TC-12V, Vibhuti Khand,Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831 Fax:0522-2720764 Email: info@uppcb.com Website: www.uppcb.com

Ref. No : 19354/UPPCB/Faizabad(UPPCBRO)/HWM/AYODHYA/2023

Dated :18/07/2023

To,

M/s AMRIT BOTTLERS PRIVATE LIMITED

Amrit Bottlers Private Limited, Chandpur Harbans, P.O- Dabhasemar, Distt.- Ayodhya, Uttar Pradesh,AYODHYA,224133

Tehsil : Bikapur

District :AYODHYA

Sub :- Authorisation issued under the provisions of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016

1. Number of authorization and date of issue 19354 and 18/07/2023 .
2. Reference of application (No. and date) 18709977 and 10/01/2023 .
3. Mr RAKESH LADHANI of M/s AMRIT BOTTLERS PRIVATE LIMITED is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, utilization, storage and disposal or any other use of hazardous or other wastes or both on the premises situated at .

Details of Authorisation

S No.	Category of Hazardous Waste as per the Schedules I,II and III of these rules	Authorised mode of disposal or recycling or utilization or co-processing, etc.	Quantity(ton/annum)
1	Cat-15.1 (Asbestos-Containing Residue)	Through TSDF	0.1 TPA
2	Cat-21.1 (Process Waste, Residues and Sludge)	Through TSDF	3.0 TPA
3	Cat-36.2 (Spent Carbon and Filter medium)	Through TSDF	1200 TPA
4	Cat-5.1 (Used/Spent oil)	Through TSDF	6.0 TPA
5	Cat-33.1 (Empty Barrels/containers/liners contaminated with hazardous chemical/wastes)	Through TSDF	8.0 TPA
6	Cat-5.2 (Waste or Residues Containing Oil)	Through TSDF	02 TPA
7	Cat-35.3 (Chemical Sludge from waste water treatment)	Through TSDF	800 TPA

1. The authorization shall be valid for a period of 31/12/2027 from the date of issue of this letter .
2. The authorization is subject to the following general and specific conditions (please specify any conditions that need to be imposed over and above general conditions, if any) .

A General Conditions of Authorization -

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1. The authorised person shall comply with the provisions of the Environment (Protection Act, 1986, and the rules made there under .
2. The authorisation or its renewal shall be produced for inspection at the request of an officer authorised by the State Pollution Board .
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization .
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorisation .
5. The person authorised shall implement Emergency Response Procedure (ERP) for which this authorisation is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time .
6. The person authorised shall comply with the provisions outlined in the Central Pollution Control Board guidelines on Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and penalty .
7. It is the duty of the authorised person to take prior permission ot the State Pollution Control Board to close down the facility .
8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation .
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained .
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilisation of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorisation .
11. The importer or exporter shall bear the cost of Import or export and mitigation of damages if any
12. An application for the renewal of an authorisation shall be made as laid down under these Rules .
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Changes or Central Pollution Control Board from time to time .
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year .
15. The Unit will file the renewal application at least 2 months prior to the expiry of this Order.

B Specific Conditions of Authorization

1. The authorization shall be valid upto dated 31.12.2027, if not suspended or cancelled earlier.

2. The Earlier authorization issued by UPPCB vide office letter dated 03.12.2019 is stand canceled from the issuance of this authorization and this authorization shall effective

3. The wastes must be safely collected in leak proof containers and shall be duly marked in a manner suitable for handling, storage and transport and the packaging shall be easily visible and be able to withstand physical conditions and climatic factors. All hazardous waste containers / bags shall be provided with a general label. The storage area should be at an isolated spot in the premises and must be fenced, covered and duly marked.

4. The authorized person/agency shall ensure that no adverse impact on the air, soil and water including groundwater takes place due to activities for which authorization has been requested.

(57)

Comprehensive safety measures must be followed in handling of wastes and the staff must be properly trained.

5. It is brought to your notice that as per the order dated 14-11-2003 passed by the Hon'ble Supreme Court in W.P. (c) No. 657 of 1995, no industry covered under Hazardous and other Wastes (Management and Tran boundary Movement) Rules, 2016 shall be allowed to operate without valid authorization. It is also provided in the same orders that industries which are not complying with the conditions of authorization shall not be allowed to operate. Hence in case you fail to apply for authorization, before its expiry or fail to comply with conditions of the earlier authorization issued to you, closure order shall be issued against your industry without any further notice.

6. The applicant must file returns on prescribed Form- 4 along with a compliance report of this letter and should also maintain records on Form 3 and present it to Board's inspecting officials.

7. In case of occurrence of an accident, complete details on form must be sent to U.P. Pollution Control Board at the earliest along with details of mitigate and remedial measures taken.

8. The authorized person/agency shall not receive, collect, or store any hazardous waste from any unauthorized occupier or generator of hazardous wastes. In case any hazardous wastes is sold to any other reprocessing unit it must be ensured that such unit is fully complying with environmental requirements and has a valid authorization of the Board.

9. In no case any hazardous wastes shall be disposed off on land, in any drain or stream. All spillages of hazardous chemicals, used containers, of hazardous chemicals such as flammable corrosive, explosive and toxic nature must be safely collected and stored. Non-compatible wastes must be suitably and safely handled.

10. It is within the powers and functions of the U.P. Pollution Control Board to modify / revoke the terms and conditions of the authorization/Registration issued under the Rule – 7 of Hazardous and Other Wastes (Management and Tran boundary Movement) Rules, 2016.

11. You are directed to display on-line data/display board outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including waste water and air emission and solid hazardous waste generated within the factory premises. Necessary compliance should be sent within 15 days of receipt of this letter.

12. It is the mandatory duty of the authorized person/agency to comply with the guidelines for transportation of hazardous waste in accordance with rule 18 of Hazardous and Other Waste (Management and Tran boundary Movement) Rules, 2016.

13. It should be ensured that hazardous wastes shall be properly collected and packed in HDPE bags and then temporarily stored in a lined RCC tank/pit with suitable shed.

14. An ETP sludge test report of a laboratory approved under E.P. Act shall be submitted along with compliance of this letter of this office.

15. Used oil shall be sold only to recyclers registered with U.P. Pollution Control Board. The record shall be maintained.

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16. The occupier, transporter and operator of a facility shall be liable for damages caused to the environment resulting due to improper handling and disposal of hazardous waste listed in schedule 1,2, and 3 and shall be liable to pay a fine as levied by the State Pollution Control Board under the rules.

17. Details of raw material (which is Hazardous waste) and product along with quantity shall be sent within a month.

18. You shall become the member of any common TSDF for S.L.F. which has been authorized by UPPCB and send the stored hazardous wastes for final disposal to the TSDF and report back to U.P.P.C.B. with the required manifesto (document of proof) within one/three month of this letter.

19. The unit shall ensure that H.W. is regularly sent to Authorized common TSDF and shall not store for more than 90 days in accordance with under rule 8 of HOWM Rules, 2016.

20. Emission from the Common/Captive incinerator stack shall meet the prescribed standards under Environmental Protection Act. 1986.

21. Copies of Hazardous Waste Manifest in Form-10 shall be sent regularly to UPPCB for each category of waste sent to TSDF/Incinerator.

22. This authorization/Registration is valid till the industry is having valid consent as per the provisions of Air(Prevention and Control of Pollution) Act 1981 and Water (Prevention and Control of Pollution) Act, 1974.

23. Industry shall comply the provisions of EP Act, 1986, Water (Prevention and Control of Pollution) Act, 1974 as amended, Air (Prevention and Control of Pollution) Act, 1981 as amended and E-waste (Management and Handling) Rules, 2016.

24. The authorized actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorization.

25. The industry shall submit copy of logbook of mixing the hazardous waste with bagasse and incinerated in boilers within 15 days.

26. The industry shall submit the colored photo graph of display board within 15 days.

27. The industry shall submit the form-10 within 15 days for disposal of hazardous waste.

28. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this authorization and attract action under the provisions of Law.

RAM KUMAR SINGH

(Authorized Signatory)

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UTTAR PRADESH POLLUTION CONTROL BOARD

Copy to: To the Regional Officer, U.P.Pollution Control Board, Ayodhya for information and necessary action .

CEO/EE, I/C Circle

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Date: 2023.07.18 14:47:57 +05'30'

580 ANNEXURE : R5/5

54

Uttar Pradesh Pollution Control Board

Building No TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow – 226 010, Uttar Pradesh

Regn. No.

BO-31-UTT-08-AACCA4794J-22

Date:

31/08/2022 05:27 PM

REGISTRATION CERTIFICATE FOR BRAND OWNER

(Under Rule-13(2) of the Plastic Waste Management Rules, 2016, as amended)

To,

Amrit Bottlers Pvt.Ltd (Legal Name)

(Trade Name: Amrit Bottlers Pvt.Ltd),

P-18 Dobson Lanr 7th Floor No.A-3,Madhusudan Apartment Howarh,711101(W.B.)

With reference to the application dated **08/06/2022** regarding registration as a **Brand Owner**, this is to inform that your application has been processed and found in order. Now, therefore, Uttar Pradesh Pollution Control Board is pleased to grant the registration in favour of **Amrit Bottlers Pvt.Ltd**, vide registered office address **P-18 Dobson Lanr 7th Floor No.A-3,Madhusudan Apartment Howarh,711101(W.B.)**, as a Brand Owner, for disposal of MLP & other plastic waste generated due to their products as per the EPR Action Plan given below:

Signed by:Shri Ajay Kumar Sharma
Date: 2022.08.31 17:28:28 +05:30

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Sl. No	Financial Year	2022-23			
	State/UT	Cat-I	Cat-II	Cat-III	Cat-IV
1	UTTAR PRADESH	2615.0705	603.1830	99.9670	0.0000
TOTAL		2615.0705	603.1830	99.9670	0.0000
Grand Total		**3318.2205 TPA**			

This certificate of registration shall be valid for a period of **one year** from the date of issue of the letter unless revoked, suspended or cancelled. The Registration is granted subject to the following terms & conditions: -

1. The Brand Owner shall fulfil the categorize EPR Targets for the year 2022-23 as specified in the above table. For the subsequent years, EPR Target shall be calculated based on the information provided in the Annual report, the format of which shall be specified by CPCB.

2. The Brand Owner shall provide certificate only from registered plastic waste processors as evidence of fulfilling their EPR obligation. The PIBO can meet the EPR obligation under a category by providing EPR certificates from other PIBOs of the same category.

3. Exchange of EPR credit between PIBOs and Plastic Waste Processors (PWP) to be done as per mechanism provided by CPCB.

4. The Brand Owner shall not deal with any entity not registered through on-line centralized portal developed by Central Pollution Control Board.

5. The Brand Owner shall not engage in manufacture, stocking, distribution, selling of banned SUP items as listed in Amendment to PWM Rules dated August 12, 2021

6. In case, it is found or determined that any PIBO registered on the on-line portal has provided false information or has willfully concealed information or there is any irregularity or deviation from the conditions stipulated while obtaining registration under Extended Producer Responsibility guidelines, then the registration of such an entity would be revoked for a one -year period after giving an opportunity to be heard. The entities whose registration has been revoked shall not be able to register afresh for the period of revocation.

7. The Brand Owner should ensure compliance with provisions of the PWM Rules, 2016, as amended. Action, as deemed fit, including revocation of registration, closure of unit, levying Environmental Compensation charges, shall be taken against violators of PWM Rules.

Signed by:Shri Ajay Kumar Sharma
Date: 2022.08.31 17:28:28 +05:30

56

8. Uttar Pradesh Pollution Control Board reserves the right to take such action as deemed fit under Environment (Protection) Act, 1986 for violation of PWM Rules, 2016, as amended, if any, by the concerned PIBO for the period prior to grant of registration.

Member Secretary

Signed by:Shri Ajay Kumar Sharma
Date: 2022.08.31 17:28:28 +05:30

583

ANNEXURE: R 5/6 (Colly)

(57)

LRQA

Current issue date: 26 May 2022
Expiry date: 25 January 2025
Certificate identity number: 10447535

Original approval(s):
ISO 14001 - 26 January 2010

Certificate of Approval

This is to certify that the Management System of:

Amrit Bottlers Pvt Ltd

Village: Chandpur Harbans, P O - Dabha Semar, Allahabad Road, Ayodhya, 224133, UP, India

has been approved by LRQA to the following standards:

ISO 14001:2015

Approval number(s): ISO 14001 – 0051965

The scope of this approval is applicable to:

Manufacture of The Coca-Cola Company branded beverages.

Luis Cunha

Luis Cunha

Area Operations Manager - SAMEA

Issued by: LRQA Limited

UKAS MANAGEMENT SYSTEMS 0001

584

LRQA

Current issue date: 26 May 2022
Expiry date: 1 March 2025
Certificate identity number: 10447536

Original approval(s):
ISO 45001 - 6 February 2020

58

Certificate of Approval

This is to certify that the Management System of:

Amrit Bottlers Pvt Ltd

Village: Chandpur Harbans, P O - Dabha Semar, Allahabad Road, Ayodhya, 224133, UP, India

has been approved by LRQA to the following standards:

ISO 45001:2018

Approval number(s): ISO 45001 – 0051966

The scope of this approval is applicable to:

Manufacture of The Coca-Cola Company branded beverages.

Luis Cunha

Luis Cunha

Area Operations Manager - SAMEA

Issued by: LRQA Limited

UKAS MANAGEMENT SYSTEMS
0001

585

LRQA

Current issue date: 25 February 2022
Expiry date: 17 May 2025
Certificate identity number: 10429928

Original approval(s):
ISO 9001 - 18 May 2010

59

Certificate of Approval

This is to certify that the Management System of:

Amrit Bottlers Pvt Ltd

Village: Chandpur Harbans, Post:- Dabha Semar, Ayodhya Cantt, District:- Ayodhya, 224133, UP, India

has been approved by LRQA to the following standards:

ISO 9001:2015

Approval number(s): ISO 9001 – 0051971

The scope of this approval is applicable to:

The Manufacture of The Coca Cola Company Branded Beverages,1.□Carbonated Beverages in Returnable Glass Bottles and PET Bottles, 2.□Thermally Processed Ready to serve Fruit Beverages in PET Bottles and Tetra Pak Laminates3.□Packaged Drinking Water in PET Bottles.

Luis Cunha

Area Operations Manager - SAMEA

Issued by: Lloyd's Register Quality Assurance Limited

for and on behalf of: LRQA Limited

UKAS MANAGEMENT SYSTEMS 0001

DNV

(60)

MANAGEMENT SYSTEM CERTIFICATE

Certificate no.:
10000340522-MSC-RvA-IND

COID:
IND-1-2080-005153

Initial certification date:
12 December 2012

Valid:
05 February 2023 – 04 February 2026

This is to certify that the management system of

Amrit Bottlers Private Limited

Village: Chandpur Harbans, Post Office: Dabhasemar, District: Ayodhya - 224133, Uttar Pradesh, India

has been assessed and determined to comply with the requirements of

FOOD SAFETY SYSTEM CERTIFICATION 22000

Certification scheme for food safety management systems consisting of the following elements: ISO 22000:2018, ISO/TS 22002-1:2009 and additional FSSC 22000 requirements (Version 5.1).

This certificate is applicable for the scope of:

Manufacture of carbonated beverages (non-alcoholic) in returnable glass & PET bottles, thermally processed ready to serve fruit beverages in PET bottles & tetra pack and packaged drinking water in PET bottles. Category CIV

The certification system consists of a minimum annual audit of the food safety management systems and a minimum annual verification of the PRP elements and additional requirements as included in the scheme and applicable technical specification for sector PRPs. Validity of this certificate can be verified in the FSSC 22000 database of certified organizations available on www.fssc22000.com.

Date of Certification Decision:
31 January 2023
Place and date:
Barendrecht, 31 January 2023

FSSC 22000

MGMT. SYS.
RvA C 024

For the issuing office:
DNV - Business Assurance
Zwolseweg 1, 2994 LB Barendrecht, Netherlands

Sabrina Bianchini

Sabrina Bianchini
Management Representative

Lack of fulfilment of conditions as set out in the Certification Agreement may render this Certificate invalid.

ANNEXORE: R5/7 (Colly) (61)

GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC049855

VALID FROM 30/06/2021 TO 29/06/2026

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202104000079

Name of the Owner	RAKESH LADHANI		
Designation पद	Director	**Company Name** कंपनी का नाम	Amrit Bottlers Private Limited
Company Address कंपनी का पता	Chandpur Harbans, Dabhasemar, Ayodhya, U.P-244133	**Authorization Letter** प्राधिकार पत्र	Download
Address of the Applicant	Chandpur Harbans, Dabhasemar	**Application Form Serial No.**	AYDH0421NIN0003
Date of Submission	06/04/2021	**Specimen Signature**	

Location Particulars

District	Ayodhya	**Block**	MASUDHA
Plot No./Khasra No.	376	**Municipality/Corporation**	NA
Ward No./Holding No.			NA

Particular of the Existing Well and Pumping Device

Date of Construction/Sinking of the Well	01/03/1983		
Type of Well	Tube Well/Boring	**Depth of the Well (In meter)**	98.00
Purpose of well	Industrial	**Assembly Size(For Tube Well)**	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	**H.P. of the Pump**	15.00
Operational Device	Electric Motor	**Rate of Withdrawal (m^3/hr.)**	120.00
Date of Energization (In Case of Electric Pump)		01/03/2010	
Maximum Allowable Rate of Withdrawal (m^3/hr.):	120.00	**Maximum Allowable Running Hours Per Day:**	6.00

588

Maximum Allowable Annual Extraction of Ground Water: 180000

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
-
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3 /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer

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shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.

- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :**12/02/2022**

Place:**Ayodhya**

This certificate is electronically generated and does not require digital signature

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GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

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Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC014443

VALID FROM 30/06/2021 TO 29/06/2026

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202104000186

Name of the Owner	RAKESH LADHANI		
Designation पद	Director	**Company Name** कंपनी का नाम	Amrit Bottlers Private Limited
Company Address कंपनी का पता	Chandpur Harbans, Dabhasemar, Ayodhya, U.P-224133	**Authorization Letter** प्राधिकार पत्र	Download
Address of the Applicant	Chandpur Harbans, Dabhasemar	**Application Form Serial No.**	AYDH0421NIN0004
Date of Submission	13/04/2021	**Specimen Signature**	

Location Particulars

District	Ayodhya	**Block**	MASUDHA
Plot No./Khasra No.	412	**Municipality/Corporation**	NA
Ward No./Holding No.			NA

Particular of the Existing Well and Pumping Device

Date of Construction/Sinking of the Well	01/03/1984		
Type of Well	Tube Well/Boring	**Depth of the Well (in meter)**	167.00
Purpose of well	Industrial	**Assembly Size(For Tube Well)**	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	**H.P. of the Pump**	20.00
Operational Device	Electric Motor	**Rate of Withdrawal (m^3/hr.)**	200.00
Date of Energization (In Case of Electric Pump)		02/05/2011	
Maximum Allowable Rate of Withdrawal (m^3/hr.):	200.00	**Maximum Allowable Running Hours Per Day:**	6.00

(65)

Maximum Allowable Annual Extraction of Ground Water: 300000

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This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
-
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- Iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3 /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer

shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.

- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of Infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :**12/02/2022**

Place:**Ayodhya**

This certificate is electronically generated and does not require digital signature

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GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC042075

VALID FROM 30/06/2021 TO 29/06/2026

(UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019)

Registration No.: 202104000188

Name of the Owner	RAKESH LADHANI		
Designation पद	Director	**Company Name** कंपनी का नाम	Amrit Bottlers Private Limited
Company Address कंपनी का पता	Chandpur Harbans, Dabhasemar, Ayodhya, U.P-224133	**Authorization Letter** प्राधिकार पत्र	Download
Address of the Applicant	Chandpur Harbans, Dabhasemar	**Application Form Serial No.**	AYDH0421NIN0005
Date of Submission	13/04/2021	**Specimen Signature**	

Location Particulars

District	Ayodhya	**Block**	MASUDHA
Plot No./Khasra No.	440	**Municipality/Corporation**	NA
Ward No./Holding No.			NA

Particular of the Existing Well and Pumping Device

Date of Construction/Sinking of the Well	20/02/2020		
Type of Well	Tube Well/Boring	**Depth of the Well (in meter)**	137.00
Purpose of well	Industrial	**Assembly Size(For Tube Well)**	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	**H.P. of the Pump**	33.00
Operational Device	Electric Motor	**Rate of Withdrawal (m^3/hr.)**	220.00
Date of Energization (In Case of Electric Pump)		02/12/2020	
Maximum Allowable Rate of Withdrawal (m^3/hr.):	220.00	**Maximum Allowable Running Hours Per Day:**	6.00

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Maximum Allowable Annual Extraction of Ground Water: 330000

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at Sl. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.

- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m^3 /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 50 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer

shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.

- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :**12/02/2022**

Place:**Ayodhya**

This certificate is electronically generated and does not require digital signature

GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

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Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW / EXISTING WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE NO: NOC029272

VALID FROM 30/08/2022 TO 29/08/2027

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202207000802

Name of the Owner	RAKESH LADHANI		
Designation पद	Director	Company Name कंपनी का नाम	AMRIT BOTTLERS PRIVATE LIMITED
Company Address कंपनी का पता	Chandpur Harbans, P.O- Dabhasemar, Ayodhya, Uttar	Authorization Letter प्राधिकार पत्र	Download
Address of the Applicant	Chandpur Harbans, Dabhasemar, Ayodhya, Uttar Pradesh	Application No.	AYDH0722NIN0010
Date of Submission	16/07/2022	Specimen Signature	

Location Particulars

District	Ayodhya	Block	MASUDHA
Plot No./Khasra No.	438, Pur Hussain Kha, Ayodhya, U.P	Municipality/Corporation	No
Ward No./Holding No.			0

Particular of the Proposed Well and Pumping Device

Date of Construction/Sinking of the Well	01/08/2022		
Type of Well	Tube Well/Boring	Depth of the Well (In meter)	120.00
Purpose of well	Industrial	Assembly Size(For Tube Well)	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	H.P. of the Pump	30.00
Operational Device	Electric Motor	Rate of Withdrawal (m^3/hr.)	200.00
Date of Energization (In Case of Electric Pump)		01/09/2022	

Maximum Allowable Rate of Withdrawal (m^3/hr.):	200.00	Maximum Allowable Running Hours Per Day:	8.00
Maximum Allowable Annual Extraction of Ground Water:	240000	Recharge Required	120000.00

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at Sl. (2) for extraction of ground water at a rate not exceeding that as shown at Sl. (3j), for Running Hours per day as shown at Sl. (3k), and for maximum allowable annual extraction of ground water as shown at Sl. (3k) and is valid subject to the observance of the conditions stated overleaf.

- Holder of this NOC is hereby directed to assure annual recharge of 120000.00 cubic meter, as specified under the application form within the given time period.

GENERAL CONDITIONS:

- Holder of this NOC is hereby directed to fill from 1(A) for registering his/her well within 90 days as mentioned in application form shall only started after registration of his/her NOC.
- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- All Users abstracting ground water in excess of 100 m3/d shall be required to submit impact assessment report prepared by an accredited consultant from CGWA and National Accreditation Board for Education and Training (NABET). The report should highlight environmental risks and proposed management strategies to overcome any significant environmental issues such as ground water level decline, land subsidence etc. within three months of completion of the same to Ground Water Department Uttar Pradesh. The list of accredited individuals/ institutions is available on the official web-portal of CGWA.
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars / information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- <u>Guidelines for Installation of Piezometers and their Monitoring</u>

Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

- The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4" to 6".
- The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
- No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitoring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

- The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
- For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
- The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.

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- All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.
- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
- A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
- Any other site specific requirement regarding safety and access for measurement may be taken care of.

- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars / information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.

- SPECIFIC CONDITIONS:
- (A) For Industrial User: No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
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- iii) All industries abstracting ground water in excess of 100 m^3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC)/ PHD Chamber of Commerce & Industries / Laghu Udyog Bharati certified auditors and submit audit reports within three months of completion of the same to Ground Water Department Uttar Pradesh. All such industries shall be required to reduce their ground water use by at least 20% over the next five years through appropriate means.
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- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.

- (B) Infrastructural User: The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m^3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

Date :13/09/2022

Place:Ayodhya

This certificate is electronically generated and does not require digital signature

ANNEXURE: R5/8 (74)

Government of India
Ministry of Jal Shakti
Department of Water Resources, River Development and Ganga Rejuvenation
Central Ground Water Authority (CGWA)

Application for Issue of NOC to Abstract Ground Water (NOCAP)

Information

Guidelines
Steps for Filling Online Application

Documents Required

Documents Required for Online Application
- Industrial
- Infrastructure
- Mining

Track Status

Application Status
- Online

Location

Area Type
Segment-B Area Type
Regional office Location
CGWA Headquarters
Know Your Environmental Compensation(EC)
Know Your Penalty
Ground Water Abstraction/Restoration Charges

Reports

Applied for NOC - Online
NOC Issued-Online

Contact Us

Area Type

State Name:	UTTAR PRADESH	District Name:	AYODHYA
Sub-District Name:	MASODHA		
Area Type Category:	--Select--		

Show Record

1 of 1 Find | Next

Government of India

Ministry of Jal Shakti

Department of Water Resources, River Development and Ganga Rejuvenation

Central Ground Water Authority (CGWA)

Application for Issue of NOC to Abstract Ground Water (NOCAP)

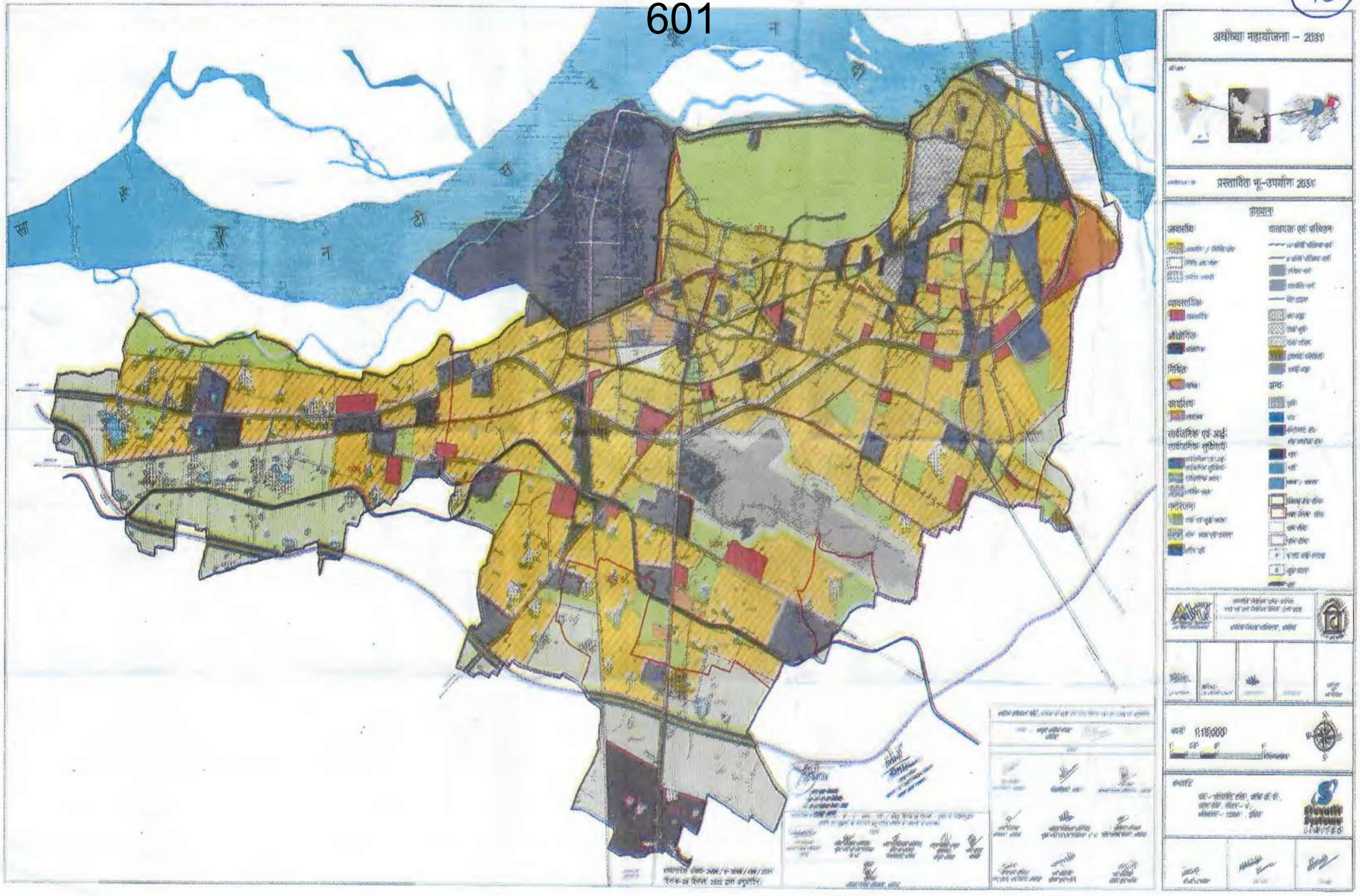
Total No. of Records: 1

List of Non-Notified Areas

S.No	Sub District	Area Type Category
State: UTTAR PRADESH [1]		
District: AYODHYA		
1	MASODHA	Safe

04/03/2023 08:46 AM

ANNEXURE: R5/9



ANNEXURE: RS/10

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A
Report on
Design Adequacy of ETP

Installed At

M/s Amrit Bottlers Pvt Ltd
Chandpur Harbans, Dabhasemar, Ayodhya – 224133, UP

Prepared by
Dr. Kamlesh Nath
M.Sc. (Env. Sci.), Ph.D. (Env. Sci.), PGDEPL and PGDIS
Envirosustain Consultants Services, Lucknow

Vetted by
Dr. R. K. Srivastava
Ph.D. (Chem. Engg.), MIAAPC, MISCA, MNESA,
Ex- Chairman – SEAC (EIA) – Uttarakhand Govt.
Professor and Head
Department of Environmental Science
G.B. Pant University of Agriculture & Technology, Pantnagar, (UK), India

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G.B.PANT UNIVERSITY OF AGRICULTURE AND TECHNOLOGY

Dr. R. K. Srivastava
Ph.D. (Chem. Engg.-I.I.T., Delhi)
M.I.A.A.P.C., M.I.S.C.A, M.N.E.S.A
Ex. Chairman, SEAC (EIA)- Uttarakhand Govt.
Ex. Expert Member, SEAC (EIA)-U.P.Govt.
Professor & Head/
Principal Investigator

Deptt.of Environmental Sciences
College of Basic Science and Humanities
Pantnagar-263 145, Udham Singh Nagar
Uttarakhand, India
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Mobile: 07500241436, 09997983678
e-mail: rajeevsrivastava08@gmail.com

Dated: 13th April, 2023

In response to Envirosustain Consultants Services, Lucknow letter dated 06/02/2023, we have carried out vetting of report prepared by Envirosustain Consultants Services in consultation with undersigned for assessment and validation of ETP Adequacy Report for M/s Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Ayodhya – 224133, (U.P.).

The above report has been prepared after the site visit and data collection by Dr. Kamlesh Nath and Mr. G.K Pandey (Envirosustain Consultants Services, Lucknow) and after its vetting by undersigned is hereby submitted for necessary action.

Certified that ETP Adequacy Report for M/s Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Ayodhya – 224133, (U.P.) has been checked and corrected by undersigned for statutory requirements and its further implementation by M/s Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar, Ayodhya – 224133, (U.P.).

(Dr. R. K. Srivastava)
Professor and Head
Department of Environmental Science

Dr. R. K. Srivastava
Professor & Head
Deptt. Environmental Sciences
G.B. Pant University of Agric. & Technology
Pantnagar (U.S.Nagar) Uttarakhand

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DESIGN ADEQUACY ETP INSTALLED
at M/s AMRIT BOTTLERS PVT LTD, AYODHYA

ABOUT INDUSTRY:

The M/s Amrit Bottlers Pvt. Ltd., Ayodhya is an existing authorized Bottler of Coca Cola Company engaged in the manufacturing and bottling of Juice and Aerated Drinks. Amrit Bottlers Pvt. Ltd. (herein after will be called as company) is a private limited company incorporated under companies act 2013 with CIN U01132WB1933PTC035916 having its registered office at P-18, DOBSON LANE, MADHUSUDAN APARTMENT, HOWRAH WEST BENGAL 711101 INDIA, presently company is working mainly four different domains

Prior to joining the hands with PARLE EXPORT in 1982 Mr. Lachhman Dass Ladhani had been 'A' class civil construction contractor and has successfully executed various contracts of Roads, Bridges and Township etc. in West Bengal, Bihar and Uttar Pradesh. The best execution of civil work was in 'RAM KI PAIRI' on the Bank of 'SARYU' River in Ayodhya which was designed on the pattern of 'HAR KI PAIRI' Haridwar and ITI Mankapur Township was also well appreciated. He also had been the largest manufacturer of Bricks for Entire Township of 'Bharat Cocking Coal Limited'.

In 1982 he was given a challenging and fully diversified job of manufacturing soft drinks viz: Thums Up, Limca, Gold Spot and Bisleri Club Soda etc. as a franchisee of "PARLE EXPORT PRIVATE LIMITED". He brought the production with a short span of time and achieved the highest growth in India in 1985. The franchisee co. is named as 'Amrit Bottlers Private Limited'. Subsequently 'PARLE' brand was taken over by the 'COCA COLA' and Mr. Ladhani converted the mechanized plant into fully automatic and computerized plant and now is having a largest production capacity and highest sale in Eastern U.P. for the last several years.

Company is having a world class bottling plant where company is manufacturing various branded drinks of world-famous beverages giant named TCCC under the brand name of Coca-Cola, Thumsup, Fanta, Limca, Sprite, Maaza, Minute Maid Juices of various fruits, Kinley mineral water etc., the plant of the company is situated at approx. 25 acres of land at Chandpur Harbans Dhabhasemar, Sultanpur Road, Ayodhya Uttar Pradesh. At this location company is manufacturing above mentioned product of TCCC and supplying the same to authorized designated distributor i.e. (SLMG Beverages Pvt. Ltd., Ladhani Group Company) from where the said products are being supplied to various distributors of SLMG located in 19 District of Uttar Pradesh and 2 District of Bihar.Now to overcome the demand of its designated distributor company has decided to make the expansion in its 3 finished goods lines as well as its 2 packing material lines and as a result company is going to invest approx. Rs.250 Crore, all these five lines will be setup at the present plant location which is situated at Ayodhya.

The expansion at the existing units which is being carried by ABPL will enhance the capacity of the existing bottling lines by almost 100% and packaging lines by almost 50%, the product manufactured by these lines will be sold to SLMG (marketing company) only from where it will be further sold to 19 District of Uttar

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Pradesh and 2 District of Bihar. The estimated investment in the expansion plant is approx. Rs. 250 Crore which will generate the direct requirement of manpower of approx. 80 people and indirect requirement in form of contract labor of approx. 100 people.

The expansion will be done under the leadership of experienced management of Shri L D Ladhani family who are not only managing the operation of bottling units but also managing marketing / selling of the finished goods at SLMG level, the present leadership are the second-generation people who has received the said business in the family legacy. Besides, third generation people have also step into the business of ABPL.

SCOPE OF WORK:

- Evaluation of design competency of ETP for handling current waste water load and quality for compliance with discharge norms as prescribed by UPPCB.
- Suggest improvements related to plant equipment installation / replacement / upgradation etc., if any.
- Suggest improvements related to operations and dosing of chemicals etc., if any.

MANUFACTURING PROCESS:

All the soft drinks makers follow a typical processing sequence starting from the preparation of raw syrup till final bottling through filler. Raw syrup preparation involves addition of sugar, hyflo, activated carbon and water at an elevated temperature (85 Deg. C) for a period of nearly half-an-hour, which is subsequently passed through filter press and Heat Exchanger to the final syrup tank where respective concentrate brand recipe is added. The next process involves carbonation and water addition in the proportioner machine. The recipe thus prepared is filled in washed bottles through filler. In case of fruit pulp beverage, the intermittent product is passed through two more additional processes homogenizer (it should be homogenization) and pasteurize (pasteurization) before filling it through the filler.

All the process units require a regular washing at a certain interval. This involves floor washing also. The water requirement for such washing operations is usually quite low. But such discharge contains high load of BOD and COD and is of intermittent type. The section involving the major water consumption is the washing of used bottles or new ones. Such washing involves about 2.5-3% caustic soda and small percentage of EDTA free additives (sequestering agent), but it contains low level of BOD and COD.

Being a soft drink unit, raw water used itself constitutes the major product and the remaining part is discharged as effluent. The advantage of water saving system and continuous thrust on environmental awareness programme have reduced the specific water consumption and corresponding effluent generation to a minimum level and the effluent parameter exhibits a wide spectrum of variation depending on the time of process discharge.

These values have been considered as the design basis for the Effluent Treatment Plant. The Unit intends to use a part of the treated effluent for the purpose of gardening.

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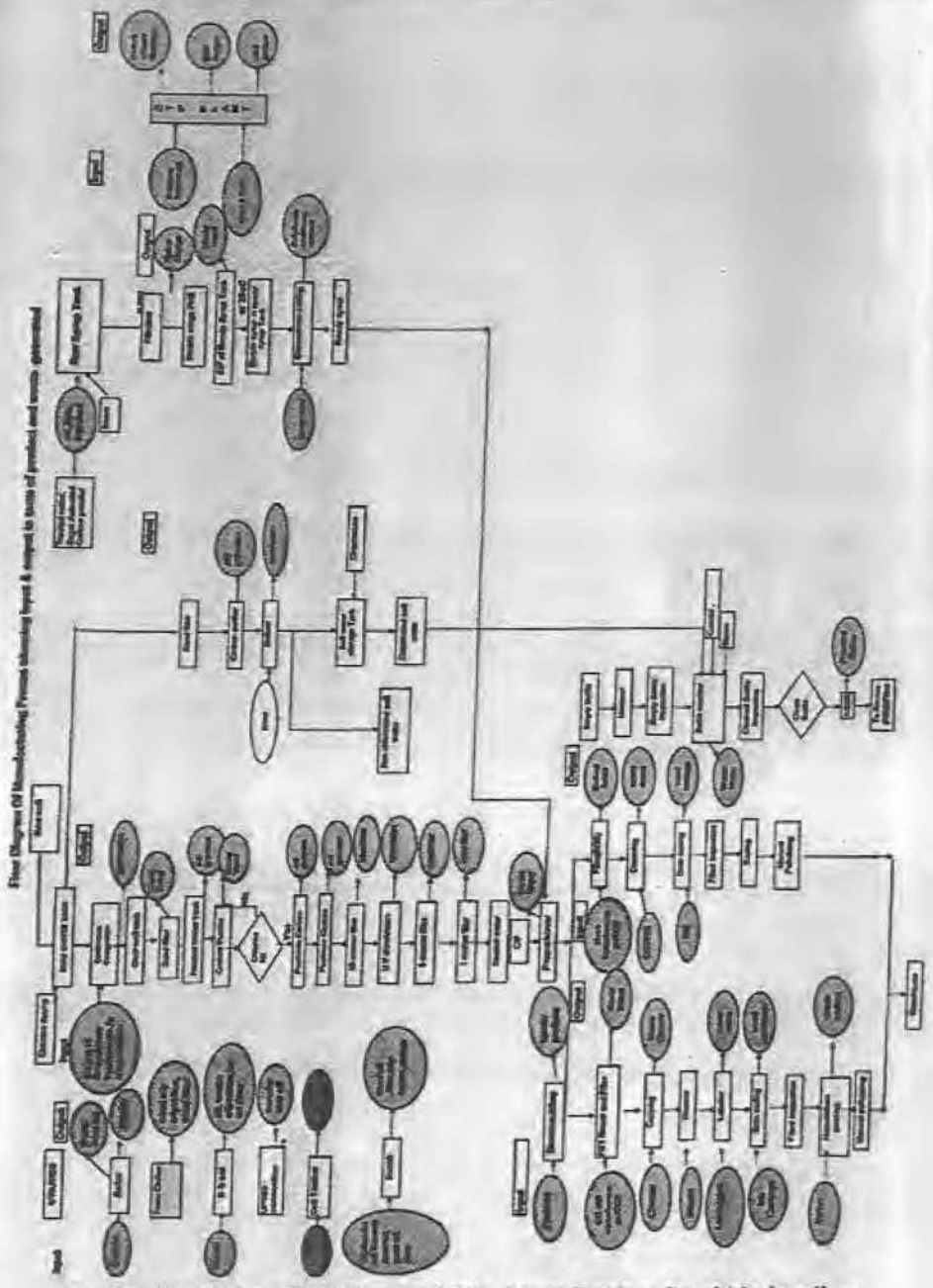

Production Process Flow Chart of M/s Amrit Bottlers Pvt. Ltd., Ayodhya

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Water Saving Details of Plant

Plant Name:	Amrit Bottlers Pvt Ltd., Faizabad			
Area	Typical Intervention	Approx Quantity reuse/Day in Kl.	Remark, If any	
All process pumps	Seal cooling	10	Recovery (Recycle)	
Proportioner	Seal Cooling-Vaccum Pump	50	Recovery (Recycle)	
CIP Room	CIP Rinse Recovery	50	Final Rinse recovery	
RO Reject from Kl Process	RO at WTP	245	Reuse From RO Reject	Before ETP- @ Processing
Utility-Boiler	Boiler condensate recovery	60	Recovery of Condensate (Recycle)	
PET lines+POW	Bottle Rinse water recovery	140	Recovery (Recycle)	
Backwash Water Recovery	Backwash Water Recovery	80	Recovery of Backwash Water (Recycle)	
Other Areas	Floor washing-Out Side building & Boiler Ash Extinguish	4	From ETP TW (Reuse)	Post ETP
Green Belt/Gardening	Irrigation of Lawn area	6	From ETP TW (Reuse)	
Water Reuse	Total =	645		

Water Balance

Amrit Bottlers Private Limited, Ayodhya							
Estimated Water Balance - for Proposed Capacity Figures in KLD							
Raw Water		Treated Water+RO Water		Soft Water		Vaporisation	STP -Discharge
Domestic	45						45
		Treated Water		Soft Water			ETP -Discharge
RO Reject	275	Product in Bottle	3934	Boiler+AHU	233		
Floor Washing	35	CIP	200	cooling Tower	180		
Backwashing	387			Bottle Washing	330		
Miscelleneous	152			Sel Cooling etc	130		
						97	1825
Total=	849	Total=	4134	Total	973		
Water From source-Borewells 4 Nos (Approx.)			5901				

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DESCRIPTION OF ETP:

1. **Effluent Flow:**

   2000 M³ / Day (in 24 hrs.)

2. **Source of Effluents:**

   The effluent is mainly generated during bottle washing, equipment rinsing and floor washing etc. The client is planning to upgrade the existing ETP by adding new units for improving its performance and to make it suitable for handling effluent volume of 2000 M³ / day, smoothly. The quantity of effluent can vary with season but would not exceed 2000 M³ / day.

3. **Inlet / Untreated Effluent characteristics:**

Effluent Volume	=	2000 M³ / Day (in 24 hrs.)
pH	=	5 – 12
Total Suspended Solids (TSS)	=	650 – 710 mg/l.
BOD_5 (20°C)	=	600 – 680 mg/l.
COD	=	1750 – 1850 mg/l.
Oil & Grease	=	5 – 15 mg/l

4. **Desirable Results of Treated Effluent:**

Effluent Volume	=	2000 M³ / Day (in 24 hrs.)
pH	=	6.5 – 8.5
Total Suspended Solids (TSS)	=	Less than 50 mg/l.
BOD_5 (20°C)	=	Less than 30 mg/l.
COD	=	Less than 150 mg/l.
Oil & Grease	=	Less than 10 mg/l.
E. coli	=	Less than 10^3 MPN / 100 ml
Chlorine (Residual)	=	Nil

The above parameters would meet the standards as laid down by the state pollution control board.

5. **Treatment Scheme:**

- Screen Chamber
- Collection Tank
- Oil & Grease Trap
- Equalization Tank (in three sections) with Aeration System through Coarse Diffusers
- Flash Mixer
- Flocculation Chamber
- Primary Clarifier
- Moving Bed Bio Reactor (MBBR) with diffused aeration system through Microporous Non-Clog Diffusers
- Aeration Tank – II (in two parts) with diffused aeration system through Microporous Non-Clog Diffusers

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4. **Desirable Results of Treated Effluent:**

Effluent Volume	=	2000 M³ / Day (in 24 hrs.)
pH	=	6.5 – 8.5
Total Suspended Solids (TSS)	=	Less than 50 mg/l.
BOD_5 (20°C)	=	Less than 30 mg/l.
COD	=	Less than 150 mg/l.
Oil & Grease	=	Less than 10 mg/l.
E. coli	=	Less than 10^3 MPN / 100 ml
Chlorine (Residual)	=	Nil

The above parameters would meet the standards as laid down by the state pollution control board.

5. **Treatment Scheme:**

- Screen Chamber
- Collection Tank
- Oil & Grease Trap
- Equalization Tank (in three sections) with Aeration System through Coarse Diffusers
- Flash Mixer
- Flocculation Chamber
- Primary Clarifier
- Moving Bed Bio Reactor (MBBR) with diffused aeration system through Microporous Non-Clog Diffusers
- Aeration Tank – II (in two parts) with diffused aeration system through Microporous Non-Clog Diffusers

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- Secondary Clarifier – I
- Secondary Clarifier – II
- Volute Press
- Sludge Drying Beds
- Chlorine Contact Tank
- Dechlorination Tank
- Fish Pond
- Treated Water Collection Tank
- Filter Feed Tank
- Filter Back Wash Tank
- Pressure Sand Filter
- Activated Carbon Filter

6. Design Parameters of Main Units:

I) Inlet Drains: All inlet drains are covered fully and provided with screens to avoid large particles which can clog the drains. Heavy Clay, Sludge and Activated Carbon from Water Filtration Plant should be trapped at source only and should not be allowed to go to ETP.

II) Screen Chamber:

Flow Rate (After expansion) = 2000 M^3 / day (24 hrs. operation)

Design hourly flow rate = 90 M^3 / hr.

Peak Flow rate = 90 x 1.5 = 135 M^3 / hr.

Dimensions of Screen Chamber: Two Nos.

Length = 2.0 M

Breadth = 1 M

Depth = 1 M + Free Board

i)	Coarse Screen 8 mm	01 No.
ii)	Fine Screen (5mm hole Perforated Jali in SS)	01 No.

iii) Collection Tank: One No.

Size = 6 M x 5 M x 2 M + 0.6 (FB)

Effective Volume = 60 M^3, each

Hydraulic Retention Time = 30 Min (approx., considering the peak load)

No. off = One

iv) Feed Pump: Two Nos.

There are two nos. Feed Pumps capacity 75 M^3 / hr., each, which serve as working during peak season. There is one more Feed Pump capacity 135 M^3 /hr. which serves as a standby or vice versa.

v) **Oil & Grease Trap:** One No.

Mechanical Oil Skimmer has been installed for removing free floating oil from the top.

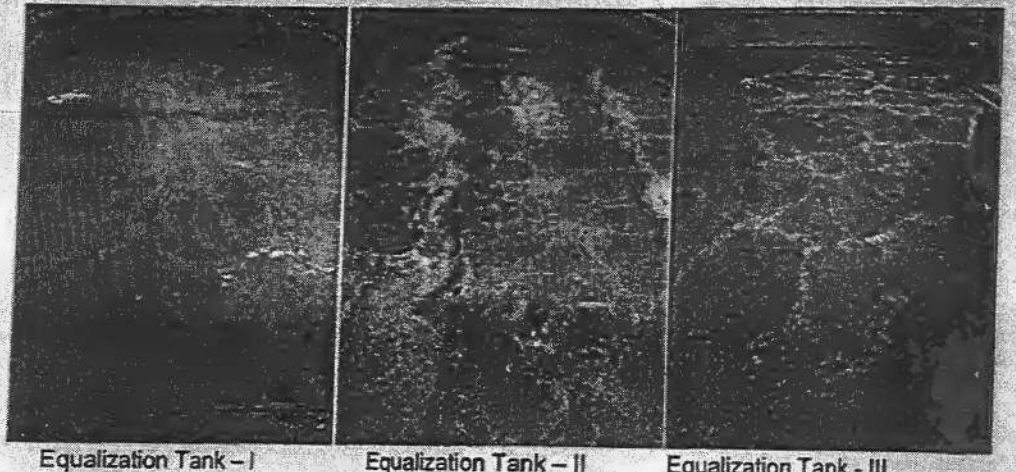
Effective Volume = 50 M^3

Hydraulic Retention Time = 35 minutes (approx., considering the average flow)

vi) **Equalization Cum pH Correction Tank:** Three Nos.

Specification	Tank – I	Tank – II	Tank – III
Size	16 M x 8.05 M x 3.6 M + 0.3M Free Board	16 M x 8.95 M x 3.6 M + 0.3 M Free Board	15.6 M x 9.67 M x 4.2 M + 0.55 M Free Board
Effective Volume	463 M^3	515 M^3	633 M^3
Hydraulic Retention Time	5 ½ hrs. (Approx.)	6 ½ hrs. (Approx.)	7 ½ hrs. (Approx.)
MOC	RCC	RCC	RCC
Aeration facility	Provided	Provided	Provided

There are four nos. of Twin Lobe Blowers capacity 15 HP, each, out of which three serve as working blowers, while the fourth one is a standby.



Equalization Tank – I Equalization Tank – II Equalization Tank - III

vii) **Transfer Pump:** Two Nos.

Transfer Pumps capacity 50 M^3 / hr., each, which work during peak season. There is one more Feed Pump capacity 90 M^3 / hr. which serves as a standby or vice versa.

viii) **Chemical and Nutrient Dosing Tanks:**

a) Capacity =2000 Ltrs, each
MOC =HDPE
No. off =Two

b) Capacity =1000 Ltrs, each
MOC =HDPE
No. off =Four

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Chemical Dosing Pumps:

a) Ferric Alum:	Capacity	=0 – 150 lph
	No. off	=One
b) Polyelectrolyte:	Capacity	=0 – 100 lph
	No. off	=One
c) Chlorine:	Capacity	=0 – 25 lph
	No. off	=One
d) Sodium Meta Bisulphite:	Capacity	=0 – 25 lph
	No. off	=One

ix) Flash Mixer:

Tank Size (MOC: RCC)	=2.65 M x 2.65 M x 2 M + 0.4 M (FB)
Effective Volume	=14M³
Flash Mixer detail	= One no., 5 HP, MS FRP Coated

x) Flocculation Chamber:

Tank Size (MOC: RCC)	= 2.65 M x 2.65 M x 2 M + 0.4 M (FB)
Effective Volume	=14M³
Flash Mixer detail	= One no., 5 HP, MS FRP Coated

xi) Primary Clarifier:

Type	=Conventional Clarifier (Peripheral Driven)
Size	=11 M dia x 3.0 M (SWD)
Hydraulic Retention Time	=3 ½ hrs. (Approx.)
MOC of Mechanism	=MS Epoxy Coated
MOC of tank	=RCC
No. off	=One

Primary Clarifier

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xii) Sludge Pump:

Capacity	=25 M³ / hr. @ 10 M head
MOC	=CI
No. off	=One + One

xiii) Sludge Drying Beds:

Size	=4 M x 2.5 M x 1 M
MOC	=Brick masonry
No. off	=4

xiv) Moving Bed Bio Reactor (MBBR):

Effective Volume	=2000 M³/ day
BOD inlet to MBBR	=680 mg/l. (20% reduction in BOD at Primary stage)
MLSS (to be maintained)	=2500-4000 mg/l (Approx.).
F/M Ratio (to be maintained)	=0.2
Volume Required	=510 M³
Volume provided	=614 M³

xv) Aeration Tank – I & II:

Aeration tank – I

Size	=	17.3M x 4.57 M x 4.2M + 0.35M (FB)
Volume	=	332 M³
MOC of Tank	=	RCC
No. of Tank	=	One

Aeration tank – II

Effluent Volume	=2000 M³ / day
BOD Inlet to Aeration Tank	=425 mg/l
MLSS (to be maintained)	=1500-3000 mg/l(Approx.).
F/ M ratio (to be maintained)	=0.2
Total volume required	=1417 M³
MOC and Size	= RCC -16.5M x 16.5 M x 4.2M + 0.3M (FM, each)
Volume provided	=1143 M³

Aeration Tank

Note: Total Aeration Tank Capacity requirement works out to 1417 M^3. Against which Aeration Tank–I(Volume 1143 M^3) + Aeration Tank – II (Volume – 332 M^3) = 1475 M^3 are available.

xvi) Twin Lobe Blowers:

Three Blower of 40 HP capacities and one Blower of 30 HP capacity are installed for improving the efficiency of the aeration system.

xvii) Secondary Clarifier:

Description	Secondary Clarifier – I	Secondary Clarifier – II
Type	Conventional Clarifier Central Driven	Conventional Clarifier Central Driven
Size	5.4 M dia x 3.0 M (SWD)	5.6 M dia x 3.0 M (SWD)
Hydraulic Retention Time (HRT)	3 ½ hrs. (Approx.)	3 ½ hrs. (Approx.)
MOC of Mechanism	MS Epoxy Coated with Tube Settler Media	MS Epoxy Coated with Tube Settler Media
MOC of tank	RCC	RCC

Note: The total volume of 2000 M^3 will be dealt with by Secondary Clarifier I & II by treating the flow almost equally through them.

Secondary Clarifier

xviii) Sludge Collection Tank:

a) MOC and Size	= RCC - 3.2 M x 3.2 M x 2.5 M + 0.3 M FB
Effective Volume	=25 M^3
b) Sludge Pump Capacity	= 15 M^3 / hr. @ 10 M Head
No. off	=Two + One
c) Stirrer Capacity	= 10 HP
MOC	= MS FRP Coated
No. off	= One

xix) Volute Press and Sludge Pump

a) Volute Press Capacity= 10 M^3 / hr.	
No. off	= One
a) Sludge Pump Capacity	= 10 M^3 / hr. @ 30 M head, each
No. off	=Two

xx) Chlorine Contact Tank:

MOC and Size	=RCC - 5 M x 3 M x 3 M + 0.3M FB
Effective Volume	=45 M^3
Hydraulic Retention Time	=30 Minutes (Approx.)

Dechlorination Tank:

MOC and Size	=RCC- 5 M x 3 M x 3 M + 0.3M FB
Effective Volume	=45 M^3
Hydraulic Retention Time	=30 Minutes (Approx.)

Chlorination and DechlorinationTank

xxi) Fish Pond:

MOC and Size	= RCC with Glazed Tiles - 3 M x 2.5 M x 2 M + 0.3 M FB
Effective Volume	=15 M^3

xxii) Treated Water Tank:

MOC and Size	= RCC - 5 M x 2.8 M x 2.5M + 0.3 M (FB)
Effective Volume	=35 M^3

xxiii) Filter Feed Tank:

MOC and Size	=5.6 M x 2.4 M x 2.6M + (FB)
Effective Volume	=35 M^3

Filter Feed Cum Back Pump:

Capacity	=42 M^3 / hr., each
No. off	=Two + One

Filter Backwash Tank:

Size	=2.6 M x 2.4 M x 2.6M + (FB)
Effective Volume	=15 M^3
MOC	=RCC
No. off	=One

xxiv) Pressure Sand Filter:

Capacity	=	42 M^3 / hr., each
MOC	=	MS Epoxy Coated
No. off	=	Two

xxv) Activated Carbon Filter:

Capacity	=	42 M^3 / hr., each
MOC	=	MS Epoxy Coated
No. off	=	Two

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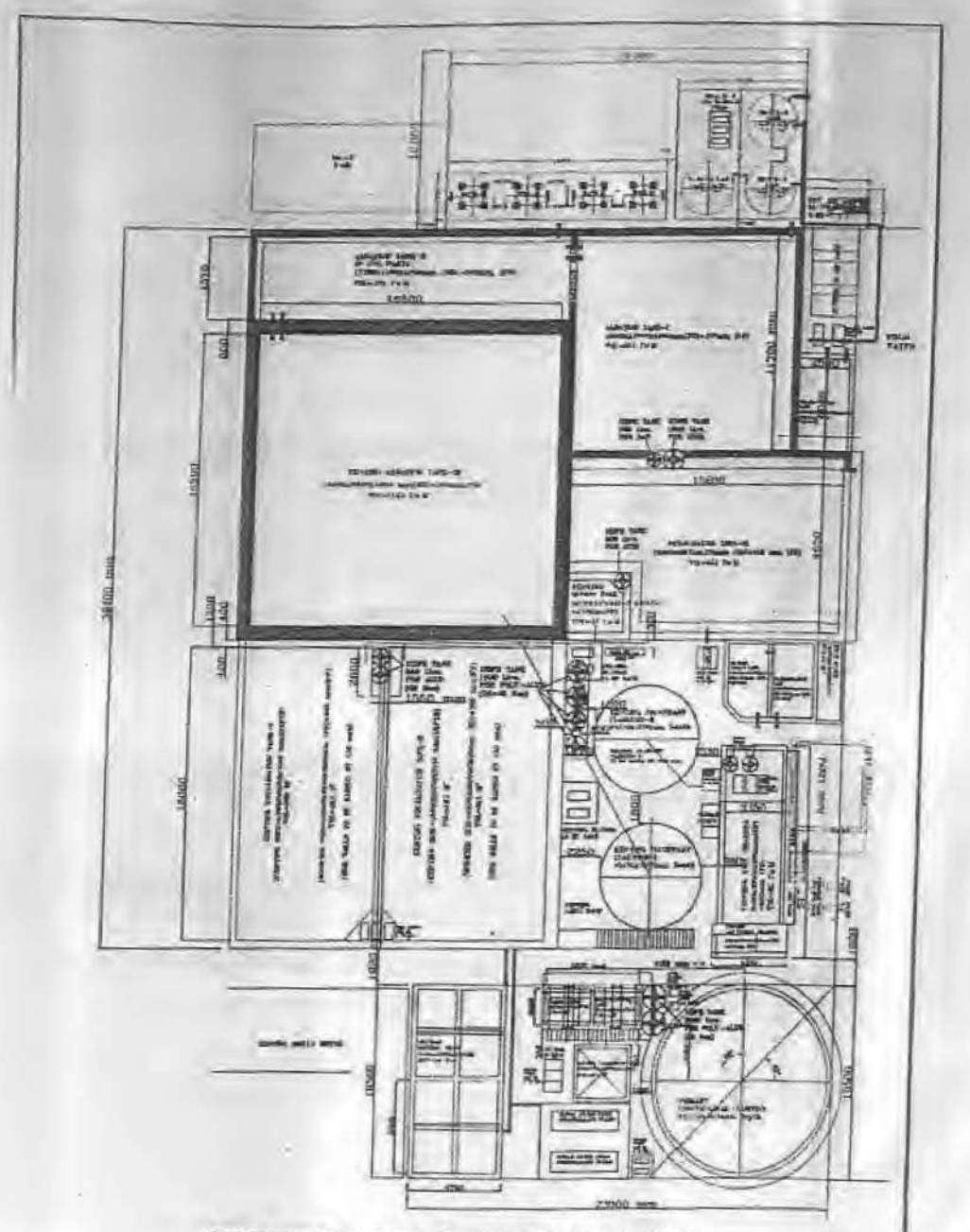

ETP Layout of M/s Amrit Bottlers Pvt. Ltd., Ayodhya

OBSERVATION FOR DESIGN COMPETENCY AND CALCULATION:

- Maximum Flow = 2000 M^3 / Day (in 24 hrs.)
- Design hourly flow rate =90 M^3 / hr.
- Peak Flowrate =90 x 1.5 = 135 M^3 / hr.
- All inlet drains are covered fully and provided with screens to avoid large particles which can clog the drains. Heavy Clay, Sludge and Activated Carbon from Water Filtration Plant should be trapped at source only and should not be allowed to go to ETP
- Mechanical Oil Skimmer has been installed for removing free floating oil from the top.
- Volume and HRT of different tanks:

Tank Name	Effective volume	HRT (Approx.)
Collection Tank	60 M^3	00.30 hr. (on peak load)
Oil and Grease trap	50 M^3	00.35 hr. (on average flow)
Equalization cum pH correction Tank - I	463 M^3	05.30 hr.
Equalization cum pH correction Tank - II	515 M^3	06.30 hr.
Equalization cum pH correction Tank - III	633 M^3	07.30 hr.
Primary Clarifier	285 M^3	03.30 hr.
Moving Bed Bio Reactor	614 M^3	07.30 hr.
Aeration Tank - I	332 M^3	03.30 hr.
Aeration Tank - II	1143 M^3	13.00 hr.
Secondary Clarifier - I	68 M^3	00.40 hr.
Secondary Clarifier - II	73 M^3	00.50 hr.
Chlorine contact tank	45 M^3	00.30 hr.
Dechlorination tank	45 M^3	00.30 hr.
Total HRT		50 Hr. (Rounded)

- All the units have satisfactory HRT. The ETP plant HRT is > 50 hr., which is much more than the required. Hence Ok
- Equalization tanks: There are four nos. of Twin Lobe Blowers capacity 15 HP, each, out of which three serve as working blowers, while the fourth one is a standby. These blowers provided enough aeration in equalization tanks.
- Moving bed Bio reactor 614 M^3 volume is provided instead 510 M^3 volume is required
- Total Aeration Tank Capacity requirement works out to 1417 M^3. Against which Aeration Tank–I (Volume 332 M^3) + Aeration Tank – II (Volume 1143 M^3) = 1475 M^3 are available
- BOD of inlet effluent of aeration tank was approx. 425 mg/l which required 3000 mg/l MLSS (Approx.) and 0.2 F/M ratio to digest the BOD load. The required MLSS and F/M ratio should be maintained.

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- Aeration tanks: There are four nos. of Twin Lobe Blowers (Capacity: 40 HP - Three Nos. and 30 HP – one No), each, out of which three serve as working blowers, while the fourth one is a standby. These blowers provided enough aeration in aeration tanks.
- The total volume of 2000 M^3 will be dealt with by Secondary Clarifier I & II by treating the flow almost equally through them
- **Based on the above check, the units are adequate to treat flow upto 2000M^3/day.**

CONCLUSIONS AND RECOMMENDATIONS:

1. The Effluent Treatment Plant at M/s Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar,Ayodhya - 224133 is operational.
2. One full-time person and operators in shifts are engaged at the ETP for its monitoring. In addition, one chemist with knowledge and experience in wastewater analysis is also engaged to maintain and monitor the ETP. In each shifts lab analysis of inlet and outlet effluent should be carried out to know the status of treatment and also for proper dosing.
3. The ETP is based on an Aeration System Technology which is a proven method for reduction of pollution load in soft drinks operations processes.
4. The sizes, volume of the units and machinery installed at the ETP are sufficient enough to handle flow upto2000 m3/day with BOD of 600-680 mg/l and COD of 1750--1850 mg/l to meet the discharge standards when operated properly.
5. The aeration capacity and their sizes are also good enough to supply the required amount of oxygen.
6. Proper calibration of on-line monitoring system is recommended from time to time.
7. In aeration tank the dosing of jaggery, Urea and DAP should be done to maintain C/N ratio.
8. The sludge from the clarifier should be separated on regular basis. Regular removal and disposal of studge (dried) is recommended.
9. MBBR media should be cleaned / changed time to time as per the recommendation of ETP manufacturer to maintain the performance of ETP .

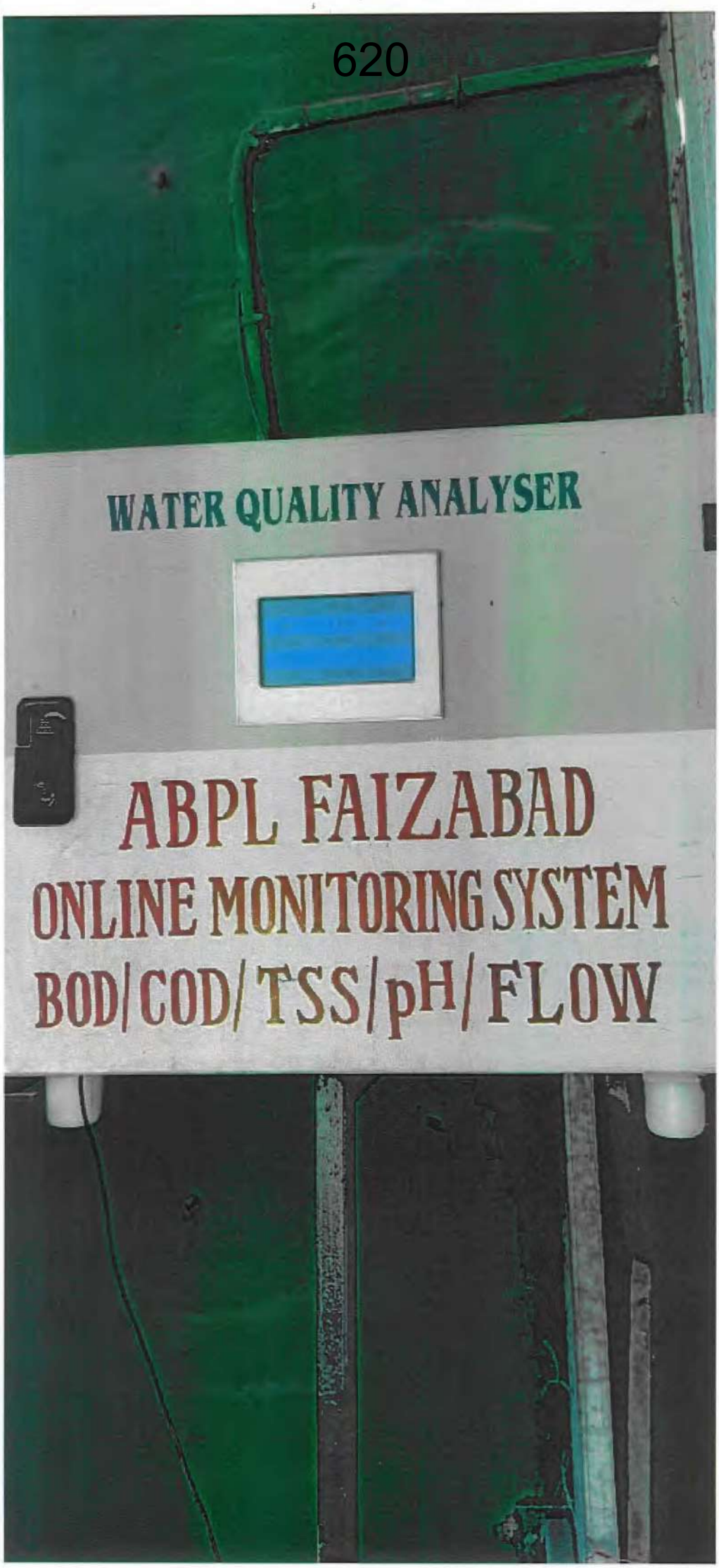
Prepared by

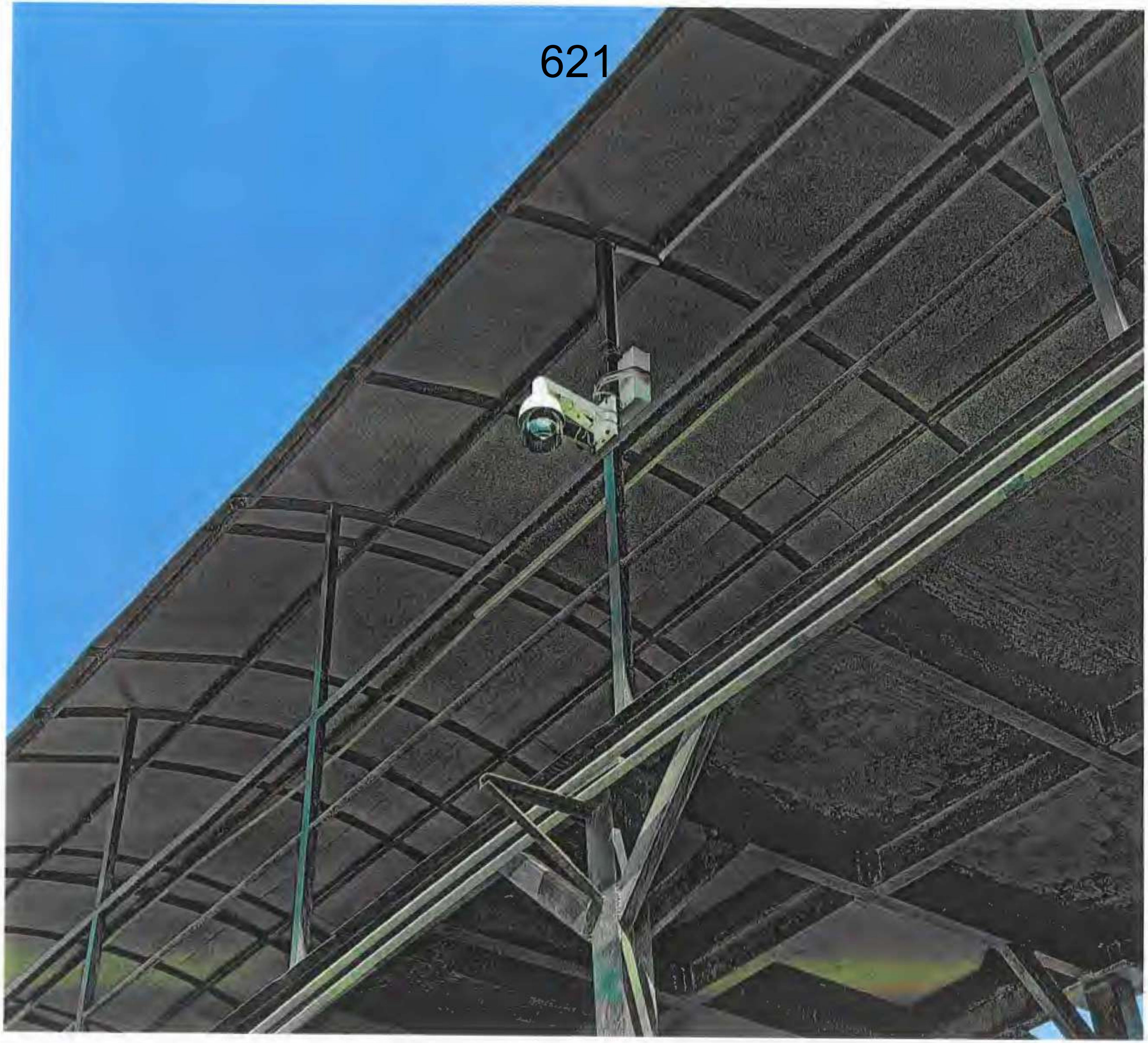
Dr. Kamlesh Nath
Envirosustain Consultants Services
Lucknow

Vetted by

Dr. R. K. Srivastava
Professor & Head
Deptt. of Env. Sci.
GBPUA&T, Pantnagar

ANNEXURE-I (94)
R 5/11 (Colly)





(96)

srijan

Camera > Amrit Bottlers Private Limited
Ayodhya >> Etp_outlet > Live PTZ

Pan/Tilt

PT Speed : 4

Zoom

STOP

Input

Req:Panning right

Output

ANNEXURE: R5/12 (colly)

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TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/01215
Amrit Bottlers Private Limited		**ISSUE DATE**	: 07/04/2023
Chandpur Harbans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 30/03/2023
KIND ATTENTION : Mr.Sanjay Singh		**PAGE NO**	: 01 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 30/03/2023	Sample Quantity Received	: 800 ml
Sample Registration Date	: 31/03/2023	Sample Quantity Used	: 800 ml
Sample Registration No	: EFRAC/2023/ENV/01215/03/MB/ 03744	Sample Submitted/Drawn by	: Client
Sample Type	: STP Inlet Water	Sampling Date	: NA
Batch No	: Date of Sampling-25.03.2023	Sampling Method	: NA
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 02/04/2023	Analysis Completion Date	: 06/04/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Faecal Coliform	MPN/100ml	IS 1622:1981 RA 2019	N/A	Absent	Not Detected**

Remarks : ** Less than 2 MPN/100ml ; Requirement given as per ES-RQ-225

Dr. Biswapriya Das
Group Leader
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.

PR:Present;AB:Absent.

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TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/01215
Amrit Bottlers Private Limited		**ISSUE DATE**	: 07/04/2023
Chandpur Harbans, P.O.Dabhaserar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 30/03/2023
KIND ATTENTION : Mr.Sanjay Singh		**PAGE NO**	: 02 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 30/03/2023	**Sample Quantity Received**	: 4000 ml
Sample Registration Date	: 31/03/2023	**Sample Quantity Used**	: 4000 ml
Sample Registration No	: EFRAC/2023/ENV/01215/03/WC/ 05069	**Sample Submitted/Drawn by**	: Client
Sample Type	: STP Inlet Water	**Sampling Date**	: NA
Batch No	: Date of Sampling-25.03.2023	**Sampling Method**	: NA
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 01/04/2023	**Analysis Completion Date**	: 07/04/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Total Ammonia	mg/L	APHA 23rd Edition 4500 NH3 C	N/A	Max:2	5.60
2	Bio-Chemical Oxygen Demand (BOD) (5 Days)	mg/L	APHA 23rd Edition 5210 B & IS 3025 (Part 44) : 1993	N/A	Max:50	61
3	Chemical Oxygen Demand (COD)	mg/L	APHA 23rd Edition 5220 B	N/A	Max:150	213.50
4	Residual free Chlorine	mg/L	APHA 23rd Edition 4500 Cl G	0.05	Max:0.1	<0.05
5	Colour	Hazen	APHA 23rd Edition 2120 C	N/A	Max:100	2

Remarks : None.

Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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PR:Present;AB:Absent.

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TEST REPORT

ISSUED TO	REPORT NO : EFRAC/2023/ENV/01215
Amrit Bottlers Private Limited	ISSUE DATE : 07/04/2023
Chandpur Harbans, P.O.Dabhasemar	CUSTOMER REF : TRF
Faizabad - 224133	REF. DATE : 30/03/2023
KIND ATTENTION : Mr.Sanjay Singh	PAGE NO : 03 of 04

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Oil & Grease	mg/L	APHA 23rd Edition 5520 B	N/A	Max:10	12
7	pH Value	—	APHA 23rd Edition 4500 H+ B	N/A	6.5-8.0	7.8
8	Phosphorous (P)	mg/L	APHA 23rd Edition 4500 P D	N/A	Max:2	4.34
9	Total Suspended Solids (TSS)	mg/L	APHA 23rd Edition 2540 D	N/A	Max:50	54
10	Total Dissolved Solids (TDS)	mg/L	APHA 23rd Edition 2540 C	N/A	Max:2000	606
11	Sulphates	mg/L	APHA 23rd Edition 4500 SO4-- E	N/A	Max:250	35.21
12	Temperature	°C	APHA 23rd Edition 2550 B	N/A	--	24.5
13	Hexavalent Chromium (as Cr6+)	mg/L	APHA 23rd Edition 3500 Cr B	0.02	--	<0.02
14	Surfactants (LAS)-reacting to methylene blue	mg/L	APHA 23rd Edition 5540 C	N/A	Max:0.5	0.16
15	Total Nitrogen	mg/L	APHA 23rd Edition 4500 N	N/A	Max:5	9.10
16	Dissolved Oxygen	mg/L	APHA 23rd Edition 4500 O C	N/A	Min:4.0	<0.1

Remarks : None.

Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.

PR:Present;AB:Absent.

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TEST REPORT

ISSUED TO		REPORT NO	: EFRAC/2023/ENV/01215
Amrit Bottlers Private Limited		ISSUE DATE	: 07/04/2023
Chandpur Harbans, P.O.Dabhasemar		CUSTOMER REF	: TRF
Faizabad - 224133		REF. DATE	: 30/03/2023
KIND ATTENTION : Mr.Sanjay Singh		PAGE NO	: 04 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 30/03/2023	Sample Quantity Received	: 200 ml
Sample Registration Date	: 31/03/2023	Sample Quantity Used	: 200 ml
Sample Registration No	: EFRAC/2023/ENV/01215/03/MT/ 04997	Sample Submitted/Drawn by	: Client
Sample Type	: STP Inlet Water	Sampling Date	: NA
Batch No	: Date of Sampling-25.03.2023	Sampling Method	: NA
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 01/04/2023	Analysis Completion Date	: 04/04/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.003
2	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.02	<0.0002
3	Total Chromium(Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.001
4	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.078
5	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.10	<0.0002

Remarks : The sample conforms to the requirements of ENV-RQ-225 for the above tested parameters only.

Authorised Signatory

Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.

PR:Present;AB:Absent.

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END OF THE TEST REPORT

efrac

Edward Food Research & Analysis Centre Limited

TC-5817

ULR-TC581723000007274F

QA.15.0.0.3

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TEST REPORT

ISSUED TO	**REPORT NO** : EFRAC/2023/ENV/01216
Amrit Bottlers Private Limited	**ISSUE DATE** : 07/04/2023
Chandpur Harbans, P.O.Dabhasemar	**CUSTOMER REF** : TRF
Faizabad - 224133	**REF. DATE** : 30/03/2023
KIND ATTENTION : Mr.Sanjay Singh	**PAGE NO** : 01 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 30/03/2023	Sample Quantity Received	: 800 ml
Sample Registration Date	: 31/03/2023	Sample Quantity Used	: 800 ml
Sample Registration No	: EFRAC/2023/ENV/01216/03/MB/ 03745	Sample Submitted/Drawn by	: Client
Sample Type	: STP Outlet Water	Sampling Date	: NA
Batch No	: Date of Sampling-25.03.2023.	Sampling Method	: NA
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 02/04/2023	Analysis Completion Date	: 06/04/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Faecal Coliform	MPN/100ml	IS 1622:1981 RA 2019	N/A	Absent	Not Detected**

Remarks : ** Less than 2 MPN/100ml ; Requirement given as per ES-RQ-225

Dr. Biswapriya Das
Group Leader
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.

PR:Present;AB:Absent.

efrac

Edward Food Research & Analysis Centre Limited

TC-5817

ULR-TC581723000007274F

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TEST REPORT

ISSUED TO	**REPORT NO** : EFRAC/2023/ENV/01216
Amrit Bottlers Private Limited	**ISSUE DATE** : 07/04/2023
Chandpur Harbans, P.O.Dabhasemar	**CUSTOMER REF** : TRF
Faizabad - 224133	**REF. DATE** : 30/03/2023
KIND ATTENTION : Mr.Sanjay Singh	**PAGE NO** : 02 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 30/03/2023	Sample Quantity Received	: 4000 ml
Sample Registration Date	: 31/03/2023	Sample Quantity Used	: 4000 ml
Sample Registration No	: EFRAC/2023/ENV/01216/03/WC/ 05070	Sample Submitted/Drawn by	: Client
Sample Type	: STP Outlet Water	Sampling Date	: NA
Batch No	: Date of Sampling-25.03.2023.	Sampling Method	: NA
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 01/04/2023	Analysis Completion Date	: 07/04/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Total Ammonia	mg/L	APHA 23rd Edition 4500 NH3 C	N/A	Max:2	1.54
2	Bio-Chemical Oxygen Demand (BOD) (5 Days)	mg/L	APHA 23rd Edition 5210 B & IS 3025 (Part 44) : 1993	N/A	Max:50	5.6
3	Chemical Oxygen Demand (COD)	mg/L	APHA 23rd Edition 5220 B	N/A	Max:150	36.94
4	Residual free Chlorine	mg/L	APHA 23rd Edition 4500 Cl G	0.05	Max:0.1	<0.05
5	Colour	Hazen	APHA 23rd Edition 2120 C	N/A	Max:100	<1.0

Remarks : The Sample conforms to the requirements of ENV-RQ-225.

Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.

PR:Present;AB:Absent.

Please refer Disclaimer (Terms And Conditions Related To The Test Report Issued) at the last page after the end of Test Report

efrac

Edward Food Research & Analysis Centre Limited

TC-5817

ULR-TC581723000007274F

QA15.0.0.3

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TEST REPORT

ISSUED TO	**REPORT NO** : EFRAC/2023/ENV/01216
Amrit Bottlers Private Limited	**ISSUE DATE** : 07/04/2023
Chandpur Harbans, P.O.Dabhasemar	**CUSTOMER REF** : TRF
Faizabad - 224133	**REF. DATE** : 30/03/2023
KIND ATTENTION : Mr.Sanjay Singh	**PAGE NO** : 03 of 04

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Oil & Grease	mg/L	APHA 23rd Edition 5520 B	N/A	Max:10	4
7	pH Value	—	APHA 23rd Edition 4500 H+ B	N/A	6.5-8.0	7.7
8	Phosphorous (P)	mg/L	APHA 23rd Edition 4500 P D	N/A	Max:2	0.24
9	Total Suspended Solids (TSS)	mg/L	APHA 23rd Edition 2540 D	N/A	Max:50	20
10	Total Dissolved Solids (TDS)	mg/L	APHA 23rd Edition 2540 C	N/A	Max:2000	1126
11	Sulphates	mg/L	APHA 23rd Edition 4500 SO4-- E	N/A	Max:250	23.96
12	Temperature	°C	APHA 23rd Edition 2550 B	N/A	--	24.6
13	Hexavalent Chromium (as Cr6+)	mg/L	APHA 23rd Edition 3500 Cr B	0.02	--	<0.02
14	Surfactants (LAS)-reacting to methylene blue	mg/L	APHA 23rd Edition 5540 C	0.10	Max:0.5	<0.10
15	Total Nitrogen	mg/L	APHA 23rd Edition 4500 N	N/A	Max:5	3.22
16	Dissolved Oxygen	mg/L	APHA 23rd Edition 4500 O C	N/A	Min:4.0	5.42

Remarks : The Sample conforms to the requirements of ENV-RQ-225.

Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.

PR:Present;AB:Absent.

TC-5817

efrac

Edward Food Research & Analysis Centre Limited

ULR-TC581723000007274F

QA15.0.0.3

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TEST REPORT

ISSUED TO		REPORT NO	: EFRAC/2023/ENV/01216
Amrit Bottlers Private Limited		ISSUE DATE	: 07/04/2023
Chandpur Harbans, P.O.Dabhasemar		CUSTOMER REF	: TRF
Faizabad - 224133		REF. DATE	: 30/03/2023
KIND ATTENTION : Mr.Sanjay Singh		PAGE NO	: 04 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 30/03/2023	Sample Quantity Received	: 200 ml
Sample Registration Date	: 31/03/2023	Sample Quantity Used	: 200 ml
Sample Registration No	: EFRAC/2023/ENV/01216/03/MT/ 04998	Sample Submitted/Drawn by	: Client
Sample Type	: STP Outlet Water	Sampling Date	: NA
Batch No	: Date of Sampling-25.03.2023.	Sampling Method	: NA
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 01/04/2023	Analysis Completion Date	: 04/04/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
2	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.02	<0.0002
3	Total Chromium(Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
4	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.088
5	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.10	0.018

Remarks : The sample conforms to the requirements of ENV-RQ-225 for the above tested parameters only.

Edward Food Research & Analysis Centre Ltd. Authorised Signatory

Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.

PR:Present;AB:Absent.

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END OF THE TEST REPORT

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Test Report

TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.001 Issue Date : 05/05/2023

: JOE No : CE23-000719

Report Control No : CER0000384645

Customer Provided Information

Sample Name : SPENT CARBON

Customer Name : AMRIT BOTTLERS PRIVATE LIMITED
Customer Address : CHANDPUR HARBANS P.O. DABHASEMAR
Postal Code : 224133
State : Uttar Pradesh
Country : INDIA
Sample Qty. Recd. : 1kg
Sampling Location : SPENT CARBON

Lab Provided Information

Sample Type : SPENT CARBON

Received on : 24/04/2023
Registered on : 24/04/2023
Test Start-End Date : 24/04/2023 - 05/05/2023

NABL Group : Pollution & Environment
NABL Sub Group : Wastes (Liquid/Slurry/Sludge/Solid/Semi-Solid)

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client Min	Max
DISCIPLINE: BIOLOGICAL					
F.coliforms	APHA 23 Edn Chapter 9221.E	<1.8	MPN/100ml		
Salmonella spp	APHA 23nd Edn 9260B	Absent	per 25g		
DISCIPLINE: CHEMICAL					
Chlordane	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	30
Endrin	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	20
Heptachlor & its epoxide	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	8
Hexachlorobenzene	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	30000
Lindane	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	400

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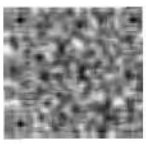
Test Report



TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.001 **Issue Date** : 05/05/2023

: **JOE No** : CE23-000719

Report Control No : CER0000384645

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
Methoxychlor	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	10000
2,4,5-TP or Fenoprop (Silvex)	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	1000
2,4-D	USEPA 8151A : 1996 (by LC-MS/MS)	<3	µg/L	-	10000
Pentachlorophenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	100000
2,4,5-Trichlorophenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	400000
2,4,6-Trichlorophenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	2000
2-Methylphenol (o-Cresol)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	-
3-Methylphenol & 4-Methylphenol (m & p-Cresol)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	-
Total cresol (o, m, p)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	4200000
Phenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	5000
Chlorobenzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	100000
Carbon tetrachloride	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Chloroform	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	6000
1,2-dichloroethane	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
1,1-dichloroethene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	700
1,4-dichlorobenzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	7500
Hexachlorobutadiene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Trichloroethylene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Tetrachloroethylene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	700

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Test Report

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TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.001 | Issue Date : 05/05/2023

: | JOE No : CE23-000719

Report Control No : CER0000384645

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
Vinyl chloride	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	200
Benzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Arsenic as As	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Barium as Ba	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	0.4	mg/L	-	100.0
Cadmium as Cd	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	1.0
Total chromium as Cr	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Lead as Pb	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Mercury as Hg	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	0.2
Selenium as Se	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	1.0
Silver as Ag	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Bismuth as Bi	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Cobalt as Co	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Zinc as Zn	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	150.0
Polychlorinated biphenyls (PCB)	USEPA 1311 : 1992 & USEPA 8082A : 2007 (by GC-MS)	<0.05	µg/L	-	50000
Total releasable HCN	USEPA Chapter - 7 of SW-846: 2020 & 9213: 1996	<10.0	mg/kg	-	-
Corrosive (i) & (iii) pH at 25 °C	USEPA 9040C: 2004	4.41	-	-	≤ 2 or ≥ 12
Ignitability or Flammability (Flash point)	ASTM D7094 : 2013 (Modified continuously closed cup flash point method)	No flash @ 60	°C	-	< 60
Comment	ASTM D7094 : 2013 (Modified continuously closed cup flash point method)	Non flammable	-	-	-
Reactive (iv) Total releasable H2S	USEPA Chapter - 7 of SW-846: 2020 & 9034: 1996	<10.0	mg/kg	-	-
Nitrobenzene	SO-IN-MUL-TE-085	<0.1	mg/L	-	2
Methylethylketone	SO-IN-MUL-TE-085	<1.0	mg/L	-	200
Hexachloroethane	SO-IN-MUL-TE-085	<0.1	mg/L	-	3
Toxaphene (Camphechlor)	SO-IN-MUL-TE-085	<3	µg/L	-	500

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Test Report

TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No	: CE23-000719.001	**Issue Date**	: 05/05/2023
	:	**JOE No**	: CE23-000719

Report Control No : CER0000384645

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max

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SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.001 **Issue Date** : 05/05/2023

: **JOE No** : CE23-000719

Report Control No : CER0000384645

Non-Accredited tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client Min	Requirement/Limit As per Client Max
DISCIPLINE: CHEMICAL					
Pyridine	In-house SOP by GC-MS & GC-MS/MS	Absent	µg/L	-	35000
2,4-Dinitrotoluene	In-house SOP by GC-MS & GC-MS/MS	Absent	µg/L	-	30000

Remark : Toxicity parameters were analyzed In TCLP leachate
TCLP leachate prepared as per USEPA 1311 method

Per pro SGS India Private Ltd

Nathiya_J

Authorized Signatory

Per pro SGS India Private Ltd

K_MANOHARAN

Authorized Signatory

****End of Report****

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SGS

Test Report

TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.002 **Issue Date** : 05/05/2023

: **JOE No** : CE23-000719

Report Control No : CER0000384645

Customer Provided Information

Sample Name	:	WTP SLUDGE
Customer Name	:	AMRIT BOTTLERS PRIVATE LIMITED
Customer Address	:	CHANDPUR HARBANS P.O. DABHASEMAR
Postal Code	:	224133
State	:	Uttar Pradesh
Country	:	INDIA
Sample Qty. Recd.	:	1kg
Sampling Location	:	WTP

Lab Provided Information

Sample Type	:	WTP SLUDGE
Received on	:	24/04/2023
Registered on	:	24/04/2023
Test Start-End Date	:	24/04/2023 - 05/05/2023
NABL Group	:	Pollution & Environment
NABL Sub Group	:	Wastes (Liquid/Slurry/Sludge/Solid/Semi-Solid)

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client Min	Requirement/Limit As per Client Max
DISCIPLINE: BIOLOGICAL					
F.coliforms	APHA 23 Edn Chapter 9221.E	<1.8	MPN/100ml		
Salmonella spp	APHA 23nd Edn 9260B	Absent	per 25g		
DISCIPLINE: CHEMICAL					
Chlordane	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	30
Endrin	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	20
Heptachlor & its epoxide	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	8
Hexachlorobenzene	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	30000
Lindane	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	400

SGS India Pvt. Ltd. | Multi Laboratory, 28 B/1 (SP), 28 B/2 (SP), IInd Main Road, Opposite to State Bank of India, Ambattur Industrial Estate, Chennai - 600 058, Tel: 91-44-68031600

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Test Report

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TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.002 **Issue Date** : 05/05/2023

: **JOE No** : CE23-000719

Report Control No : CER0000384645

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
Methoxychlor	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	10000
2,4,5-TP or Fenoprop (Silvex)	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	1000
2,4-D	USEPA 8151A : 1996 (by LC-MS/MS)	<3	µg/L	-	10000
Pentachlorophenol	USEPA 8041A : 2007 (by GC-FID)	486.9	µg/L	-	100000
2,4,5-Trichlorophenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	400000
2,4,6-Trichlorophenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	2000
2-Methylphenol (o-Cresol)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	-
3-Methylphenol & 4-Methylphenol (m & p-Cresol)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	-
Total cresol (o, m, p)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	4200000
Phenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	5000
Chlorobenzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	100000
Carbon tetrachloride	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Chloroform	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	6000
1,2-dichloroethane	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
1,1-dichloroethene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	700
1,4-dichlorobenzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	7500
Hexachlorobutadiene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Trichloroethylene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Tetrachloroethylene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	700

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Test Report

TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.002

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
Vinyl chloride	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	200
Benzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Arsenic as As	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Barium as Ba	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	0.6	mg/L	-	100.0
Cadmium as Cd	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	1.0
Total chromium as Cr	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Lead as Pb	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Mercury as Hg	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	0.2
Selenium as Se	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	1.0
Silver as Ag	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Bismuth as Bi	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Cobalt as Co	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Zinc as Zn	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	150.0
Polychlorinated biphenyls (PCB)	USEPA 1311 : 1992 & USEPA 8082A : 2007 (by GC-MS)	<0.05	µg/L	-	50000
Total releasable HCN	USEPA Chapter - 7 of SW-846: 2020 & 9213: 1996	<10.0	mg/kg	-	-
Corrosive (i) & (ii) pH at 25 °C	USEPA 9040C: 2004	9.84	-	-	≤ 2 or ≥ 12
Ignitability or Flammability (Flash point)	ASTM D7094 : 2013 (Modified continuously closed cup flash point method)	No flash @ 60	°C	-	< 60
Comment	ASTM D7094 : 2013 (Modified continuously closed cup flash point method)	Non flammable	-	-	-
Reactive (iv) Total releasable H2S	USEPA Chapter - 7 of SW-846: 2020 & 9034: 1996	<10.0	mg/kg	-	-
Nitrobenzene	SO-IN-MUL-TE-085	<0.1	mg/L	-	2
Methylethylketone	SO-IN-MUL-TE-085	<1.0	mg/L	-	200
Hexachloroethane	SO-IN-MUL-TE-085	<0.1	mg/L	-	3
Toxaphene (Camphechlor)	SO-IN-MUL-TE-085	<3	µg/L	-	500

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Test Report

TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.002

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max

SGS India Pvt. Ltd.

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SGS

Test Report

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.002 | **Issue Date** : 05/05/2023

: | JOE No : CE23-000719

Report Control No : CER0000384645

Non-Accredited tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
DISCIPLINE: CHEMICAL					
Pyridine	In-house SOP by GC-MS & GC-MS/MS	Absent	µg/L	-	35000
2,4-Dimitrotoluene	In-house SOP by GC-MS & GC-MS/MS	Absent	µg/L	-	30000

Remark : Toxicity parameters were analyzed in TCLP leachate
TCLP leachate prepared as per USEPA 1311 method

Per pro SGS India Private Ltd

Nathiya_J

Authorized Signatory

Per pro SGS India Private Ltd

K_MANOHARAN

Authorized Signatory

****End of Report****

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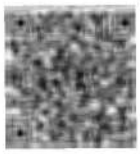
Test Report



TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.003 Issue Date : 05/05/2023

: JOE No : CE23-000719

Report Control No : CER0000384645

Customer Provided Information

Sample Name : ETP SLUDGE

Customer Name : AMRIT BOTTLERS PRIVATE LIMITED
Customer Address : CHANDPUR HARBANS P.O. DABHASEMAR
Postal Code : 224133
State : Uttar Pradesh
Country : INDIA
Sample Qty. Recd. : 1kg
Sampling Location : ETP

Lab Provided Information

Sample Type : ETP SLUDGE

Received on : 24/04/2023
Registered on : 24/04/2023
Test Start-End Date : 24/04/2023 - 05/05/2023

NABL Group : Pollution & Environment
NABL Sub Group : Wastes (Liquid/Slurry/Sludge/Solid/Semi-Solid)

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client Min	Max
DISCIPLINE: BIOLOGICAL					
F.coliforms	APHA 23 Edn Chapter 9221.E	<1.8	MPN/100ml		
Salmonella spp	APHA 23nd Edn 9260B	Absent	per 25g		
DISCIPLINE: CHEMICAL					
Chlordane	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	30
Endrin	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	20
Heptachlor & its epoxide	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	8
Hexachlorobenzene	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	30000
Lindane	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	400

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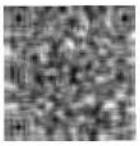
Test Report



TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.003

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
Methoxychlor	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	10000
2,4,5-TP or Fenoprop (Silvex)	USEPA 8081A : 1996 (by GC-MS/MS)	<3.0	µg/L	-	1000
2,4-D	USEPA 8151A : 1996 (by LC-MS/MS)	<3	µg/L	-	10000
Pentachlorophenol	USEPA 8041A : 2007 (by GC-FID)	854.5	µg/L	-	100000
2,4,5-Trichlorophenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	400000
2,4,6-Trichlorophenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	2000
2-Methylphenol (o-Cresol)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	-
3-Methylphenol & 4-Methylphenol (m & p-Cresol)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	-
Total cresol (o, m, p)	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	4200000
Phenol	USEPA 8041A : 2007 (by GC-FID)	<25	µg/L	-	5000
Chlorobenzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	100000
Carbon tetrachloride	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Chloroform	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	6000
1,2-dichloroethane	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
1,1-dichloroethene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	700
1,4-dichlorobenzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	7500
Hexachlorobutadiene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Trichloroethylene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Tetrachloroethylene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	700

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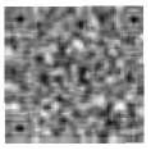
Test Report



TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No : CE23-000719.003

Issue Date : 05/05/2023

JOE No : CE23-000719

Report Control No : CER0000384645

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
Vinyl chloride	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	200
Benzene	USEPA 1311 : 1992 & USEPA 5030C : 2003 (purge-and-trap by GC-MS)	<0.1000	µg/L	-	500
Arsenic as As	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Barium as Ba	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	0.6	mg/L	-	100.0
Cadmium as Cd	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	1.0
Total chromium as Cr	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Lead as Pb	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Mercury as Hg	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	0.2
Selenium as Se	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	1.0
Silver as Ag	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Bismuth as Bi	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Cobalt as Co	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	<0.1	mg/L	-	5.0
Zinc as Zn	USEPA 1311 : 1992 & USEPA 200.8 : 1994 by ICP-MS	1.2	mg/L	-	150.0
Polychlorinated biphenyls (PCB)	USEPA 1311 : 1992 & USEPA 8082A : 2007 (by GC-MS)	<0.05	µg/L	-	50000
Total releasable HCN	USEPA Chapter - 7 of SW-846: 2020 & 9213: 1996	<10.0	mg/kg	-	-
Corrosive (i) & (iii) pH at 25 °C	USEPA 9040C: 2004	8.52	-	-	≤ 2 or ≥ 12
Ignitability or Flammability (Flash point)	ASTM D7094 : 2013 (Modified continuously closed cup flash point method)	No flash @ 60	°C	-	< 60
Comment	ASTM D7094 : 2013 (Modified continuously closed cup flash point method)	Non flammable	-	-	-
Reactive (iv) Total releasable H2S	USEPA Chapter - 7 of SW-846: 2020 & 9034: 1996	12.5	mg/kg	-	-
Nitrobenzene	SO-IN-MUL-TE-085	<0.1	mg/L	-	2
Methylethylketone	SO-IN-MUL-TE-085	<1.0	mg/L	-	200
Hexachloroethane	SO-IN-MUL-TE-085	<0.1	mg/L	-	3
Toxaphene (Camphechlor)	SO-IN-MUL-TE-085	<3	µg/L	-	500

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Test Report

TC-5006

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No	: CE23-000719.003		Issue Date	:	05/05/2023
	:		JOE No	:	CE23-000719

Report Control No : CER0000384645

NABL Accredited Tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max

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Test Report

SAMPLE NOT DRAWN BY SGS INDIA PVT. LTD.

Report No	: CE23-000719.003	Issue Date	: 05/05/2023
	:	JOE No	: CE23-000719

Report Control No : CER0000384645

Non-Accredited tests

Analysis	Method	Result	Unit	Requirement/Limit As per Client	
				Min	Max
DISCIPLINE: CHEMICAL					
Pyridine	In-house SOP by GC-MS & GC-MS/MS	Absent	µg/L	-	35000
2,4-Dinitrotoluene	In-house SOP by GC-MS & GC-MS/MS	Absent	µg/L	-	30000

Remark : Toxicity parameters were analyzed in TCLP leachate
TCLP leachate prepared as per USEPA 1311 method

Per pro SGS India Private Ltd

Nathiya_J

Authorized Signatory

Per pro SGS India Private Ltd

K_MANOHARAN

Authorized Signatory

****End of Report****

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efrac

Edward Food Research & Analysis Centre Limited

ULR-TC581723000011659F

QA.1 5.0.0.3

TEST REPORT

ISSUED TO	**REPORT NO** : EFRAC/2023/ENV/02193
Amrit Bottlers Private Limited	**ISSUE DATE** : 01/06/2023
Chandpur Harbans, P.O.Dabhasemar	**CUSTOMER REF** : TRF
Faizabad - 224133	**REF. DATE** : 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh	**PAGE NO** : 01 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 1000 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 1000 ml
Sample Registration No	: EFRAC/2023/ENV/02193/03/MB/ 05604	Sample Submitted/Drawn by	: EFRAC
Sample Type	: ETP Outlet Water	Sampling Date	: N/A
Batch No	: Date of Sampling-16.05.2023	Sampling Method	:
		Sampler Name	:
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 30/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Faecal Coliform	MPN/100ml	IS 1622:1981 RA 2019	N/A	Absent	Not Detected**

Remarks : ** Less than 2 MPN/100ml ; Requirement given as per ES-RQ-226

Dr. Biswapriya Das
Group Leader
Authorized Signatory

LOQ:Limit of Quantitation;**BLQ**:Below Limit of Quantitation;**UOM**:Unit of Measurement;**MAX**:Maximum;**MIN**:Minimum;**NMT**:Not More Than;**NLT**:Not Less Than.

PR:Present;**AB**:Absent.

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ULR-TC581723000011659F

QA.15.0.0.3

TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/02193
Amrit Bottlers Private Limited		**ISSUE DATE**	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh		**PAGE NO**	: 02 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 3800 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 3800 ml
Sample Registration No	: EFRAC/2023/ENV/02193/03/WC/ 07701	Sample Submitted/Drawn by	: EFRAC
Sample Type	: ETP Outlet Water	Sampling Date	: 16/05/2023
Batch No	: Date of Sampling-16.05.2023	Sampling Method	: APHA 23rd Edition 1060 B
		Sampler Name	:
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 01/06/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Total Ammonia	mg/L	APHA 23rd Edition 4500 NH3 C	N/A	Max:2	1.54
2	Bio-Chemical Oxygen Demand (BOD) (5 Days)	mg/L	APHA 23rd Edition 5210 B & IS 3025 (Part 44) : 1993	N/A	Max:50	6.8
3	Chemical Oxygen Demand (COD)	mg/L	APHA 23rd Edition 5220 B	N/A	Max:150	40.67
4	Residual free Chlorine	mg/L	APHA 23rd Edition 4500 Cl G	0.05	Max:0.1	<0.05
5	Colour	Hazen	APHA 23rd Edition 2120 C	N/A	Max:100	<1.0

Remarks : The Sample conforms to the requirements of ENV-RQ-225.

AUTHORISED SIGNATORY

Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.
PR:Present;AB:Absent.

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Edward Food Research & Analysis Centre Limited

ULR-TC581723000011659F

QA.15.0.0.3

TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/02193
Amrit Bottlers Private Limited		**ISSUE DATE**	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh		**PAGE NO**	: 03 of 04

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Oil & Grease	mg/L	APHA 23rd Edition 5520 B	N/A	Max:10	4
7	pH Value	—	APHA 23rd Edition 4500 H+ B	N/A	6.5-8.0	7.5
8	Phosphorous (P)	mg/L	APHA 23rd Edition 4500 P D	N/A	Max:2	0.17
9	Total Suspended Solids (TSS)	mg/L	APHA 23rd Edition 2540 D	N/A	Max:50	20
10	Total Dissolved Solids (TDS)	mg/L	APHA 23rd Edition 2540 C	N/A	Max:2000	847
11	Sulphates	mg/L	APHA 23rd Edition 4500 SO4-- E	N/A	Max:250	32.27
12	Temperature	°C	APHA 23rd Edition 2550 B	N/A	--	24.5
13	Hexavalent Chromium (as Cr6+)	mg/L	APHA 23rd Edition 3500 Cr B	0.02	--	<0.02
14	Surfactants (LAS)-reacting to methylene blue	mg/L	APHA 23rd Edition 5540 C	0.10	Max:0.5	<0.10
15	Total Nitrogen	mg/L	APHA 23rd Edition 4500 N	N/A	Max:5	3.22
16	Dissolved Oxygen	mg/L	APHA 23rd Edition 4500 O C	N/A	Min:4.0	5.70

Remarks : The Sample conforms to the requirements of ENV-RQ-225.

AUTHORISED SIGNATORY

Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.

PR:Present;AB:Absent.

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Edward Food Research & Analysis Centre Limited

TC-5817

ULR-TC581723000011659F

QA1 5.0.0.3

TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/02193
Amrit Bottlers Private Limited		**ISSUE DATE**	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh		**PAGE NO**	: 04 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 200 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 200 ml
Sample Registration No	: EFRAC/2023/ENV/02193/03/MT/ 07769	Sample Submitted/Drawn by	: EFRAC
Sample Type	: ETP Outlet Water	Sampling Date	: N/A
Batch No	: Date of Sampling-16.05.2023	Sampling Method	:
		Sampler Name	:
		Sample Condition	: Fit For Analysis

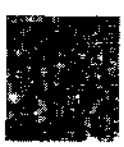
SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 29/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.002
2	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.02	<0.0002
3	Total Chromium(Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
4	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.055
5	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.10	<0.0002

Remarks : Requirements given as per ENV-RQ-225



Edward Food Research & Analysis Centre Ltd. Authorised Signatory

Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

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PR:Present;AB:Absent.

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END OF THE TEST REPORT

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TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/02191
Amit Bottlers Private Limited		**ISSUE DATE**	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh		**PAGE NO**	: 01 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 1000 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 1000 ml
Sample Registration No	: EFRAC/2023/ENV/02191/03/MB/ 05602	Sample Submitted/Drawn by	: EFRAC
Sample Type	: ETP Plant Outside Discharge Water	Sampling Date	: N/A
Batch No	: Upstream; Date of Sampling-16.05.2023	Sampling Method	:
		Sampler Name	:
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 30/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Faecal Coliform	MPN/100ml	IS 1622:1981 RA 2019	N/A	Absent	Not Detected**

Remarks : ** Less than 2 MPN/100ml ; Requirement given as per ES-RQ-225

Authorised Signatory

Dr. Biswapriya Das
Group Leader
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.

PR:Present;AB:Absent.

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TEST REPORT

ISSUED TO	**REPORT NO** : EFRAC/2023/ENV/02191
Amrit Bottlers Private Limited	**ISSUE DATE** : 01/06/2023
Chandpur Harbans, P.O.Dabhasemar	**CUSTOMER REF** : TRF
Faizabad - 224133	**REF. DATE** : 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh	**PAGE NO** : 02 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 3800 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 3800 ml
Sample Registration No	: EFRAC/2023/ENV/02191/03/WC/ 07699	Sample Submitted/Drawn by	: EFRAC
Sample Type	: ETP Plant Outside Discharge Water	Sampling Date	: 16/05/2023
Batch No	: Upstream; Date of Sampling-16.05.2023	Sampling Method	: APHA 23rd Edition 1060 B
		Sampler Name	:
		Sample Condition	: Fit For Analysis

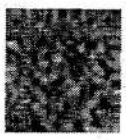
SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 01/06/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Total Ammonia	mg/L	APHA 23rd Edition 4500 NH3 C	N/A	Max:2	1.40
2	Bio-Chemical Oxygen Demand (BOD) (5 Days)	mg/L	APHA 23rd Edition 5210 B & IS 3025 (Part 44) : 1993	N/A	Max:50	6.6
3	Chemical Oxygen Demand (COD)	mg/L	APHA 23rd Edition 5220 B	N/A	Max:150	44.64
4	Residual free Chlorine	mg/L	APHA 23rd Edition 4500 Cl G	0.05	Max:0.1	<0.05
5	Colour	Hazen	APHA 23rd Edition 2120 C	N/A	Max:100	<1.0

Remarks : The Sample conforms to the requirements of ENV-RQ-225.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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PR:Present;AB:Absent.

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TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/02191
Amrit Bottlers Private Limited		**ISSUE DATE**	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh		**PAGE NO**	: 03 of 04

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Oil & Grease	mg/L	APHA 23rd Edition 5520 B	N/A	Max:10	3
7	pH Value	—	APHA 23rd Edition 4500 H+ B	N/A	6.5-8.0	7.6
8	Phosphorous (P)	mg/L	APHA 23rd Edition 4500 P D	N/A	Max:2	0.18
9	Total Suspended Solids (TSS)	mg/L	APHA 23rd Edition 2540 D	N/A	Max:50	17
10	Total Dissolved Solids (TDS)	mg/L	APHA 23rd Edition 2540 C	N/A	Max:2000	837
11	Sulphates	mg/L	APHA 23rd Edition 4500 SO4– E	N/A	Max:250	31.65
12	Temperature	°C	APHA 23rd Edition 2550 B	N/A	–	24.5
13	Hexavalent Chromium (as Cr6+)	mg/L	APHA 23rd Edition 3500 Cr B	0.02	–	<0.02
14	Surfactants (LAS)-reacting to methylene blue	mg/L	APHA 23rd Edition 5540 C	0.10	Max:0.5	<0.10
15	Total Nitrogen	mg/L	APHA 23rd Edition 4500 N	N/A	Max:5	2.94
16	Dissolved Oxygen	mg/L	APHA 23rd Edition 4500 O C	N/A	Min:4.0	5.40

Remarks : The Sample conforms to the requirements of ENV-RQ-225.

AUTHORISED SIGNATORY

Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.

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TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/02191
Amrit Bottlers Private Limited		**ISSUE DATE**	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh		**PAGE NO**	: 04 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 200 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 200 ml
Sample Registration No	: EFRAC/2023/ENV/02191/03/MT/ 07767	Sample Submitted/Drawn by	: EFRAC
Sample Type	: ETP Plant Outside Discharge Water	Sampling Date	: N/A
Batch No	: Upstream; Date of Sampling-16.05.2023	Sampling Method	:
		Sampler Name	:
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 29/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.003
2	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.02	<0.0002
3	Total Chromium(Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
4	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.043
5	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.10	<0.0002

Remarks : Requirements given as per ENV-RQ-225

Authorised Signatory

Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

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PR:Present;AB:Absent.

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TEST REPORT

ISSUED TO	**REPORT NO** : EFRAC/2023/ENV/02192
Amrit Bottlers Private Limited	**ISSUE DATE** : 01/06/2023
Chandpur Harbans, P.O.Dabhasemar	**CUSTOMER REF** : TRF
Faizabad - 224133	**REF. DATE** : 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh	**PAGE NO** : 01 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 1000 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 1000 ml
Sample Registration No	: EFRAC/2023/ENV/02192/03/MB/ 05603	Sample Submitted/Drawn by	: EFRAC
Sample Type	: ETP Plant Outside Discharge Water	Sampling Date	: N/A
Batch No	: Downstream; Date of Sampling-16.05.2023	Sampling Method	:
		Sampler Name	:
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 30/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Faecal Coliform	MPN/100ml	IS 1622:1981 RA 2019	N/A	Absent	Not Detected**

Remarks : ** Less than 2 MPN/100ml ; Requirement given as per ES-RQ-225

Dr. Biswapriya Das
Group Leader
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.

PR:Present;AB:Absent.

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TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/02192
Amrit Bottlers Private Limited		**ISSUE DATE**	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh		**PAGE NO**	: 02 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 3800 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 3800 ml
Sample Registration No	: EFRAC/2023/ENV/02192/03/WC/ 07700	Sample Submitted/Drawn by	: EFRAC
Sample Type	: ETP Plant Outside Discharge Water	Sampling Date	: 16/05/2023
Batch No	: Downstream; Date of Sampling-16.05.2023	Sampling Method	: APHA 23rd Edition 1060 B
		Sampler Name	:
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 01/06/2023

TEST RESULTS

Sl.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Total Ammonia	mg/L	APHA 23rd Edition 4500 NH3 C	N/A	Max:2	1.40
2	Bio-Chemical Oxygen Demand (BOD) (5 Days)	mg/L	APHA 23rd Edition 5210 B & IS 3025 (Part 44) : 1993	N/A	Max:50	6.5
3	Chemical Oxygen Demand (COD)	mg/L	APHA 23rd Edition 5220 B	N/A	Max:150	41.66
4	Residual free Chlorine	mg/L	APHA 23rd Edition 4500 Cl G	0.05	Max:0.1	<0.05
5	Colour	Hazen	APHA 23rd Edition 2120 C	N/A	Max:100	2.0

Remarks : The Sample conforms to the requirements of ENV-RQ-225.

AUTHORISED SIGNATORY

Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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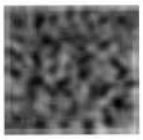
TEST REPORT

ISSUED TO	**REPORT NO** : EFRAC/2023/ENV/02192
Amrit Bottlers Private Limited	**ISSUE DATE** : 01/06/2023
Chandpur Harbans, P.O.Dabhasemar	**CUSTOMER REF** : TRF
Faizabad - 224133	**REF. DATE** : 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh	**PAGE NO** : 03 of 04

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Oil & Grease	mg/L	APHA 23rd Edition 5520 B	N/A	Max:10	3
7	pH Value	—	APHA 23rd Edition 4500 H+ B	N/A	6.5-8.0	7.5
8	Phosphorous (P)	mg/L	APHA 23rd Edition 4500 P D	N/A	Max:2	0.20
9	Total Suspended Solids (TSS)	mg/L	APHA 23rd Edition 2540 D	N/A	Max:50	24
10	Total Dissolved Solids (TDS)	mg/L	APHA 23rd Edition 2540 C	N/A	Max:2000	994
11	Sulphates	mg/L	APHA 23rd Edition 4500 SO4– E	N/A	Max:250	29.43
12	Temperature	°C	APHA 23rd Edition 2550 B	N/A	–	24.6
13	Hexavalent Chromium (as Cr6+)	mg/L	APHA 23rd Edition 3500 Cr B	0.02	–	<0.02
14	Surfactants (LAS)-reacting to methylene blue	mg/L	APHA 23rd Edition 5540 C	0.10	Max:0.5	<0.10
15	Total Nitrogen	mg/L	APHA 23rd Edition 4500 N	N/A	Max:5	3.08
16	Dissolved Oxygen	mg/L	APHA 23rd Edition 4500 O C	N/A	Min:4.0	5.60

Remarks : The Sample conforms to the requirements of ENV-RQ-225.



Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/02192
Amrit Bottlers Private Limited		**ISSUE DATE**	: 01/06/2023
Chandpur Haibans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh		**PAGE NO**	: 04 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 200 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 200 ml
Sample Registration No	: EFRAC/2023/ENV/02192/03/MT/ 07768	Sample Submitted/Drawn by	: EFRAC
Sample Type	: ETP Plant Outside Discharge Water	Sampling Date	: N/A
Batch No	: Downstream; Date of Sampling-16.05.2023	Sampling Method	:
		Sampler Name	:
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 29/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.008
2	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.02	<0.0002
3	Total Chromium(Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
4	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.086
5	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.10	<0.0002

Remarks : Requirements given as per ENV-RQ-225

Edward Food Research & Analysis Centre Ltd. Authorised Signatory

Arun Kumar
(E. CODE: EC55744)
Authorized Signatory

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TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/02189
Amrit Bottlers Private Limited		**ISSUE DATE**	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh		**PAGE NO**	: 01 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 1000 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 1000 ml
Sample Registration No	: EFRAC/2023/ENV/02189/03/MB/ 05600	Sample Submitted/Drawn by	: EFRAC
Sample Type	: ETP + STP Mix Water	Sampling Date	: N/A
Batch No	: Date of Sampling-16.05.2023 .	Sampling Method	:
		Sampler Name	:
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 30/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Faecal Coliform	MPN/100ml	IS 1622:1981 RA 2019	N/A	Absent	Not Detected**

Remarks : ** Less than 2 MPN/100ml ; Requirement given as per ES-RQ-225

Dr. Biswapriya Das
Group Leader
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.

PR:Present;AB:Absent.

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TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/02189
Amrit Bottlers Private Limited		**ISSUE DATE**	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh		**PAGE NO**	: 02 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 3800 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 3800 ml
Sample Registration No	: EFRAC/2023/ENV/02189/03/WC/ 07697	Sample Submitted/Drawn by	: EFRAC
Sample Type	: ETP + STP Mix Water	Sampling Date	: 16/05/2023
Batch No	: Date of Sampling-16.05.2023 .	Sampling Method	: APHA 23rd Edition 1060 B
		Sampler Name	:
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 01/06/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Total Ammonia	mg/L	APHA 23rd Edition 4500 NH3 C	N/A	Max:2	1.40
2	Bio-Chemical Oxygen Demand (BOD) (5 Days)	mg/L	APHA 23rd Edition 5210 B & IS 3025 (Part 44) : 1993	N/A	Max:50	6.1
3	Chemical Oxygen Demand (COD)	mg/L	APHA 23rd Edition 5220 B	N/A	Max:150	42.66
4	Residual free Chlorine	mg/L	APHA 23rd Edition 4500 Cl G	0.05	Max:0.1	<0.05
5	Colour	Hazen	APHA 23rd Edition 2120 C	N/A	Max:100	<1.0

Remarks : The Sample conforms to the requirements of ENV-RQ-225.

AUTHORISED SIGNATORY

Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

LOQ:Limit of Quantitation;**BLQ**:Below Limit of Quantitation;**UOM**:Unit of Measurement;**MAX**:Maximum;**MIN**:Minimum;**NMT**:Not More Than;**NLT**:Not Less Than.

PR:Present;**AB**:Absent.

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ULR-TC581723000011655F

QA.15.0.0.3

TEST REPORT

ISSUED TO		REPORT NO	: EFRAC/2023/ENV/02189
Amrit Bottlers Private Limited		ISSUE DATE	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar		CUSTOMER REF	: TRF
Faizabad - 224133		REF. DATE	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh		PAGE NO	: 03 of 04

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Oil & Grease	mg/L	APHA 23rd Edition 5520 B	N/A	Max:10	3
7	pH Value	—	APHA 23rd Edition 4500 H+ B	N/A	6.5-8.0	7.6
8	Phosphorous (P)	mg/L	APHA 23rd Edition 4500 P D	N/A	Max:2	0.23
9	Total Suspended Solids (TSS)	mg/L	APHA 23rd Edition 2540 D	N/A	Max:50	23
10	Total Dissolved Solids (TDS)	mg/L	APHA 23rd Edition 2540 C	N/A	Max:2000	842
11	Sulphates	mg/L	APHA 23rd Edition 4500 SO4– E	N/A	Max:250	30.44
12	Temperature	°C	APHA 23rd Edition 2550 B	N/A	–	24.5
13	Hexavalent Chromium (as Cr6+)	mg/L	APHA 23rd Edition 3500 Cr B	0.02	–	<0.02
14	Surfactants (LAS)-reacting to methylene blue	mg/L	APHA 23rd Edition 5540 C	0.10	Max:0.5	<0.10
15	Total Nitrogen	mg/L	APHA 23rd Edition 4500 N	N/A	Max:5	3.08
16	Dissolved Oxygen	mg/L	APHA 23rd Edition 4500 O C	N/A	Min:4.0	5.30

Remarks : The Sample conforms to the requirements of ENV-RQ-225.

Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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ULR-TC581723000011655F

QA.15.0.0.3

TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/02189
Amrit Bottlers Private Limited		**ISSUE DATE**	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh		**PAGE NO**	: 04 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 200 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 200 ml
Sample Registration No	: EFRAC/2023/ENV/02189/03/MT/ 07765	Sample Submitted/Drawn by	: EFRAC
Sample Type	: ETP + STP Mix Water	Sampling Date	: N/A
Batch No	: Date of Sampling-16.05.2023 .	Sampling Method	:
		Sampler Name	:
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 29/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.009
2	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.02	<0.0002
3	Total Chromium(Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
4	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
5	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.10	<0.0002

Remarks : Requirements given as per ENV-RQ-225

Authorised Signatory

Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

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QA.150.O.3

TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/02188
Amrit Bottlers Private Limited		**ISSUE DATE**	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh		**PAGE NO**	: 01 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 1000 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 1000 ml
Sample Registration No	: EFRAC/2023/ENV/02188/03/MB/ 05599	Sample Submitted/Drawn by	: EFRAC
Sample Type	: STP Outlet Water	Sampling Date	: N/A
Batch No	: Date of Sampling-16.05.2023 .	Sampling Method	:
		Sampler Name	:
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 30/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Faecal Coliform	MPN/100ml	IS 1622:1981 RA 2019	N/A	Absent	Not Detected**

Remarks : ** Less than 2 MPN/100ml ; Requirement given as per ES-RQ-225

Dr. Biswapriya Das
Group Leader
Authorized Signatory

LOQ:Limit of Quantitation;BLQ:Below Limit of Quantitation;UOM:Unit of Measurement;MAX:Maximum;MIN:Minimum;NMT:Not More Than;NLT:Not Less Than.

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TEST REPORT

ISSUED TO		REPORT NO	: EFRAC/2023/ENV/02188
Amrit Bottlers Private Limited		ISSUE DATE	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar		CUSTOMER REF	: TRF
Faizabad - 224133		REF. DATE	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh		PAGE NO	: 02 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 3800 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 3800 ml
Sample Registration No	: EFRAC/2023/ENV/02188/03/WC/ 07696	Sample Submitted/Drawn by	: EFRAC
Sample Type	: STP Outlet Water	Sampling Date	: 16/05/2023
Batch No	: Date of Sampling-16.05.2023 .	Sampling Method	: APHA 23rd Edition 1060 B
		Sampler Name	:
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 01/06/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Total Ammonia	mg/L	APHA 23rd Edition 4500 NH3 C	N/A	Max:2	1.12
2	Bio-Chemical Oxygen Demand (BOD) (5 Days)	mg/L	APHA 23rd Edition 5210 B & IS 3025 (Part 44) : 1993	N/A	Max:50	5.8
3	Chemical Oxygen Demand (COD)	mg/L	APHA 23rd Edition 5220 B	N/A	Max:150	37.70
4	Residual free Chlorine	mg/L	APHA 23rd Edition 4500 Cl G	0.05	Max:0.1	<0.05
5	Colour	Hazen	APHA 23rd Edition 2120 C	N/A	Max:100	<1.0

Remarks : The Sample conforms to the requirements of ENV-RQ-225.

Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

ISSUED TO	REPORT NO	: EFRAC/2023/ENV/02188
Amrit Bottlers Private Limited	ISSUE DATE	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar	CUSTOMER REF	: TRF
Faizabad - 224133	REF. DATE	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh	PAGE NO	: 03 of 04

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Oil & Grease	mg/L	APHA 23rd Edition 5520 B	N/A	Max:10	4
7	pH Value	---	APHA 23rd Edition 4500 H+ B	N/A	6.5-8.0	7.6
8	Phosphorous (P)	mg/L	APHA 23rd Edition 4500 P D	N/A	Max:2	0.25
9	Total Suspended Solids (TSS)	mg/L	APHA 23rd Edition 2540 D	N/A	Max:50	17
10	Total Dissolved Solids (TDS)	mg/L	APHA 23rd Edition 2540 C	N/A	Max:2000	884
11	Sulphates	mg/L	APHA 23rd Edition 4500 SO4-- E	N/A	Max:250	28.12
12	Temperature	°C	APHA 23rd Edition 2550 B	N/A	--	24.6
13	Hexavalent Chromium (as Cr6+)	mg/L	APHA 23rd Edition 3500 Cr B	0.02	--	<0.02
14	Surfactants (LAS)-reacting to methylene blue	mg/L	APHA 23rd Edition 5540 C	0.10	Max:0.5	<0.10
15	Total Nitrogen	mg/L	APHA 23rd Edition 4500 N	N/A	Max:5	2.66
16	Dissolved Oxygen	mg/L	APHA 23rd Edition 4500 O C	N/A	Min:4.0	5.11

Remarks : The Sample conforms to the requirements of ENV-RQ-225.

Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/0218B
Amrit Bottlers Private Limited		**ISSUE DATE**	: 01/06/2023
Chandpur Harbans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 20/05/2023
KIND ATTENTION : Mr.Sanjay Singh		**PAGE NO**	: 04 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 20/05/2023	Sample Quantity Received	: 200 ml
Sample Registration Date	: 25/05/2023	Sample Quantity Used	: 200 ml
Sample Registration No	: EFRAC/2023/ENV/0218B/03/MT/ 07764	Sample Submitted/Drawn by	: EFRAC
Sample Type	: STP Outlet Water	Sampling Date	: N/A
Batch No	: Date of Sampling-16.05.2023 .	Sampling Method	:
		Sampler Name	:
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 26/05/2023	Analysis Completion Date	: 29/05/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.046
2	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.02	<0.0002
3	Total Chromium(Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
4	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	<0.001
5	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.10	<0.0002

Remarks : Requirements given as per ENV-RQ-225

Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

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END OF THE TEST REPORT

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Edward Food Research & Analysis Centre Limited

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TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/04695
Amrit Bottlers Private Limited		**ISSUE DATE**	: 15/08/2023
Chandpur Harbans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 07/08/2023
KIND ATTENTION : Mr. Sanjay Singh		**PAGE NO**	: 01 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 07/08/2023	Sample Quantity Received	: 500 ml
Sample Registration Date	: 08/08/2023	Sample Quantity Used	: 500 ml
Sample Registration No	: EFRAC/2023/ENV/04695/03/MB/ 09374	Sample Submitted/Drawn by	: Client
Sample Type	: ETP Inlet Water	Sampling Date	: NA
Batch No	: Date Of Sampling: 01.08.2023 .	Sampling Method	: NA
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 09/08/2023	Analysis Completion Date	: 13/08/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Faecal Coliform	MPN/100ml	IS 1622:1981 RA 2019	N/A	Absent	Not Detected**

Remarks : **Less than 2 MPN/100ml ; Requirement given as per ES-RQ-225

Dr. Biswapriya Das
Group Leader
Authorized Signatory

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TEST REPORT

ISSUED TO	**REPORT NO** : EFRAC/2023/ENV/04695
Amrit Bottlers Private Limited	**ISSUE DATE** : 15/08/2023
Chandpur Harbans, P.O.Dabhasemar	**CUSTOMER REF** : TRF
Faizabad - 224133	**REF. DATE** : 07/08/2023
KIND ATTENTION : Mr. Sanjay Singh	**PAGE NO** : 02 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 07/08/2023	Sample Quantity Received	: 4000 ml
Sample Registration Date	: 08/08/2023	Sample Quantity Used	: 4000 ml
Sample Registration No	: EFRAC/2023/ENV/04695/03/WC/ 10956	Sample Submitted/Drawn by	: Client
Sample Type	: ETP Inlet Water	Sampling Date	: NA
Batch No	: Date Of Sampling: 01.08.2023 .	Sampling Method	: NA
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 09/08/2023	Analysis Completion Date	: 15/08/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Total Ammonia	mg/L	APHA 23rd Edition 4500 NH3 C	N/A	--	16.80
2	Bio-Chemical Oxygen Demand (BOD) (5 Days)	mg/L	APHA 23rd Edition 5210 B & IS 3025 (Part 44) : 1993	N/A	--	216
3	Chemical Oxygen Demand (COD)	mg/L	APHA 23rd Edition 5220 B	N/A	--	961
4	Residual free Chlorine	mg/L	APHA 23rd Edition 4500 Cl B	N/A	--	<0.05
5	Colour	Hazen	APHA 23rd Edition 2120 C	N/A	--	2

Remarks : None.

Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/04695
Amrit Bottlers Private Limited		**ISSUE DATE**	: 15/08/2023
Chandpur Harbans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 07/08/2023
KIND ATTENTION : Mr. Sanjay Singh		**PAGE NO**	: 03 of 04

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Oil & Grease	mg/L	APHA 23rd Edition 5520 D	N/A	--	17
7	pH Value	—	APHA 23rd Edition 4500 H+ B	N/A	--	7.8
8	Phosphorous (P)	mg/L	APHA 23rd Edition 4500 P D	N/A	--	0.92
9	Total Suspended Solids (TSS)	mg/L	APHA 23rd Edition 2540 D	N/A	--	46
10	Total Dissolved Solids (TDS)	mg/L	APHA 23rd Edition 2540 C	N/A	--	1296
11	Sulphates	mg/L	APHA 23rd Edition 4500 SO4-- E	N/A	--	24.62
12	Temperature	°C	APHA 23rd Edition 2550 B	N/A	--	24.8
13	Hexavalent Chromium (as Cr6+)	mg/L	APHA 23rd Edition 3500 Cr B	0.02	--	<0.02
14	Surfactants (LAS)-reacting to methylene blue	mg/L	APHA 23rd Edition 5540 C	N/A	--	0.14
15	Total Nitrogen	mg/L	APHA 23rd Edition 4500 N	N/A	--	28.70
16	Dissolved Oxygen	mg/L	APHA 23rd Edition 4500 O C	N/A	--	<0.10

Remarks : None.

Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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QA.15.0.0.3

TEST REPORT

ISSUED TO	**REPORT NO** : EFRAC/2023/ENV/04695
Amrit Bottlers Private Limited	**ISSUE DATE** : 15/08/2023
Chandpur Harbans, P.O.Dabhasemar	**CUSTOMER REF** : TRF
Faizabad - 224133	**REF. DATE** : 07/08/2023
KIND ATTENTION : Mr. Sanjay Singh	**PAGE NO** : 04 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 07/08/2023	Sample Quantity Received	: 500 ml
Sample Registration Date	: 08/08/2023	Sample Quantity Used	: 500 ml
Sample Registration No	: EFRAC/2023/ENV/04695/03/MT/ 10342	Sample Submitted/Drawn by	: Client
Sample Type	: ETP Inlet Water	Sampling Date	: NA
Batch No	: Date Of Sampling: 01.08.2023 .	Sampling Method	: NA
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 08/08/2023	Analysis Completion Date	: 14/08/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.036
2	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.02	BLQ
3	Total Chromium(Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	BLQ
4	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.031
5	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.10	0.002

Remarks : The sample conforms to the requirements of ENV-RQ-225 for the above tested parameters only.

Edward Food Research & Analysis Centre Ltd. Authorised Signatory

Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

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TC-5817

efrac

Edward Food Research & Analysis Centre Limited

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ULR-TC581723000017941F

QA.15.0.0.3

TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/04698
Amrit Bottlers Private Limited		**ISSUE DATE**	: 15/08/2023
Chandpur Harbans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 07/08/2023
KIND ATTENTION : Mr. Sanjay Singh		**PAGE NO**	: 01 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 07/08/2023	Sample Quantity Received	: 500 ml
Sample Registration Date	: 08/08/2023	Sample Quantity Used	: 500 ml
Sample Registration No	: EFRAC/2023/ENV/04698/03/MB/ 09377	Sample Submitted/Drawn by	: Client
Sample Type	: ETP Outlet Water	Sampling Date	: NA
Batch No	: Date Of Sampling: 01.08.2023 .	Sampling Method	: NA
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 09/08/2023	Analysis Completion Date	: 13/08/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Microbiological Parameters						
1	Faecal Coliform	MPN/100ml	IS 1622:1981 RA 2019	N/A	Absent	Not Detected**

Remarks : **Less than 2 MPN/100ml ; Requirement given as per ES-RQ-225

Dr. Biswapriya Das
Group Leader
Authorized Signatory

LOQ:Limit of Quantitation;**BLQ**:Below Limit of Quantitation;**UOM**:Unit of Measurement;**MAX**:Maximum;**MIN**:Minimum;**NMT**:Not More Than;**NLT**:Not Less Than.

PR:Present;**AB**:Absent.

Please refer Terms & Conditions mentioned at the last page after the end of Test Report

TEST REPORT

ISSUED TO	**REPORT NO** : EFRAC/2023/ENV/04698
Amrit Bottlers Private Limited	**ISSUE DATE** : 15/08/2023
Chandpur Harbans, P.O.Dabhasemar	**CUSTOMER REF** : TRF
Faizabad - 224133	**REF. DATE** : 07/08/2023
KIND ATTENTION : Mr. Sanjay Singh	**PAGE NO** : 02 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 07/08/2023	Sample Quantity Received	: 4000 ml
Sample Registration Date	: 08/08/2023	Sample Quantity Used	: 4000 ml
Sample Registration No	: EFRAC/2023/ENV/04698/03/WC/ 10959	Sample Submitted/Drawn by	: Client
Sample Type	: ETP Outlet Water	Sampling Date	: NA
Batch No	: Date Of Sampling: 01.08.2023 .	Sampling Method	: NA
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 09/08/2023	Analysis Completion Date	: 15/08/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters						
1	Total Ammonia	mg/L	APHA 23rd Edition 4500 NH3 C	N/A	Max:2	1.40
2	Bio-Chemical Oxygen Demand (BOD) (5 Days)	mg/L	APHA 23rd Edition 5210 B & IS 3025 (Part 44) : 1993	N/A	Max:50	6.3
3	Chemical Oxygen Demand (COD)	mg/L	APHA 23rd Edition 5220 B	N/A	Max:150	42.24
4	Residual free Chlorine	mg/L	APHA 23rd Edition 4500 Cl B	N/A	Max:0.1	<0.05
5	Colour	Hazen	APHA 23rd Edition 2120 C	N/A	Max:100	<1.0

Remarks : The Sample conforms to the requirements of ENV-RQ-225.

Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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ULR-TC581723000017941F

QA.15.0.0.3

TEST REPORT

ISSUED TO		**REPORT NO**	: EFRAC/2023/ENV/04698
Amrit Bottlers Private Limited		**ISSUE DATE**	: 15/08/2023
Chandpur Harbans, P.O.Dabhasemar		**CUSTOMER REF**	: TRF
Faizabad - 224133		**REF. DATE**	: 07/08/2023
KIND ATTENTION : Mr. Sanjay Singh		**PAGE NO**	: 03 of 04

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Physical and Chemical Parameters (Contd.)						
6	Oil & Grease	mg/L	APHA 23rd Edition 5520 D	N/A	Max:10	4
7	pH Value	---	APHA 23rd Edition 4500 H+ B	N/A	6.5-8.0	7.6
8	Phosphorous (P)	mg/L	APHA 23rd Edition 4500 P D	N/A	Max:2	0.18
9	Total Suspended Solids (TSS)	mg/L	APHA 23rd Edition 2540 D	N/A	Max:50	14
10	Total Dissolved Solids (TDS)	mg/L	APHA 23rd Edition 2540 C	N/A	Max:2000	954
11	Sulphates	mg/L	APHA 23rd Edition 4500 SO4-- E	N/A	Max:250	30.41
12	Temperature	°C	APHA 23rd Edition 2550 B	N/A	--	24.6
13	Hexavalent Chromium (as Cr6+)	mg/L	APHA 23rd Edition 3500 Cr B	0.02	--	<0.02
14	Surfactants (LAS)-reacting to methylene blue	mg/L	APHA 23rd Edition 5540 C	0.10	Max:0.5	<0.10
15	Total Nitrogen	mg/L	APHA 23rd Edition 4500 N	N/A	Max:5.0	2.94
16	Dissolved Oxygen	mg/L	APHA 23rd Edition 4500 O C	N/A	Min:4.0	5.68

Remarks : The Sample conforms to the requirements of ENV-RQ-225.

Ranadip Chakraborty
(E. CODE: EC56747)
Authorized Signatory

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TEST REPORT

ISSUED TO	**REPORT NO** : EFRAC/2023/ENV/04698
Amrit Bottlers Private Limited	**ISSUE DATE** : 15/08/2023
Chandpur Harbans, P.O.Dabhasemar	**CUSTOMER REF** : TRF
Faizabad - 224133	**REF. DATE** : 07/08/2023
KIND ATTENTION : Mr. Sanjay Singh	**PAGE NO** : 04 of 04

SAMPLE DETAILS

SAMPLE REGISTRATION DETAILS

Sample Receipt Date	: 07/08/2023	Sample Quantity Received	: 500 ml
Sample Registration Date	: 08/08/2023	Sample Quantity Used	: 500 ml
Sample Registration No	: EFRAC/2023/ENV/04698/03/MT/ 10345	Sample Submitted/Drawn by	: Client
Sample Type	: ETP Outlet Water	Sampling Date	: NA
Batch No	: Date Of Sampling: 01.08.2023 .	Sampling Method	: NA
		Sampler Name	: NA
		Sample Condition	: Fit For Analysis

SAMPLE ANALYSIS DETAILS

Analysis Starting Date	: 08/08/2023	Analysis Completion Date	: 14/08/2023

TEST RESULTS

SL.NO.	PARAMETER	UOM	METHOD	LOQ	REQUIREMENTS	RESULTS
Heavy Metals						
1	Aluminium (Al)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.003
2	Cadmium (Cd)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.02	BLQ
3	Total Chromium(Cr)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	BLQ
4	Iron(Fe)	mg/L	APHA 23rd Edition 3125 B	0.001	Max: 0.10	0.045
5	Lead (Pb)	mg/L	APHA 23rd Edition 3125 B	0.0002	Max: 0.10	BLQ

Remarks : The sample conforms to the requirements of ENV-RQ-225 for the above tested parameters only.

Edward Food Research & Analysis Centre Ltd. Authorised Signatory

Arun Kumar
(E. CODE: EC56744)
Authorized Signatory

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END OF THE TEST REPORT

TERMS AND CONDITIONS RELATED TO THE TEST REPORT ISSUED

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ANNEXURE: R5/13 (154)

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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601,GSTIN : 09AAACE6076H1Z1

TC-9539

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000010040F
		Test Report No.	ECO/LAB/AS/1174/10040/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-1 1010 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	11.30 A.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10040/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	38.0
II)Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	276.0
Stack Attached	DG Set-1	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	16.15
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.649
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	80%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF&CC
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.2019)	10-1000	62.48	75
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.2019)	5-1000	21.52	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.2017)	5-1000	110.40	360
4.	Carbon Monoxide (CO)	mg/Nm^3	IS:13270	0.2-90	121.20	150

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Technical Manager
(Abhishek Kumar Singh)

Authorized By

Quality Manager
(Reena Tripathi)

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An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/1174/10040/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-1 1010 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	11.30 A.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 54%	Sample ID Code	ECO/LAB/10040/05/2023
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	38.0
II)Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	276.0
Stack Attached	DG Set-1	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	16.15
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.649
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	80%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Non Methane Hydrocarbon (NMHC)	mg/Nm^3	IS-13270	0.2-90	14.56	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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—End of Report—

Verified By
Technical Manager
(Abhishek Kumar Singh)

Authorized By
Quality Manager
(Reena Tripathi)

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TC-9539

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000010041F
		Test Report No.	ECO/LAB/AS/1174/10041/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-2 1010 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	12.10 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	26.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 54%	Sample ID Code	ECO/LAB/10041/05/2023
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	39.0
II)Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	286.0
Stack Attached	DG Set-2	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	16.22
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.643
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	81%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	46.50	75
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	23.44	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	135.62	360
4.	Carbon Monoxide (CO)	mg/Nm^3	IS:13270	0.2-90	108.00	

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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----End of Report----

Verified By
Technical Manager
(Abhishek Kumar Singh)

Authorized By
Quality Manager
(Reena Tripathi)

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An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd, Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/1174/10041/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-2 1010 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	12.10 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	26.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 54%	Sample ID Code	ECO/LAB/10041/05/2023
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	39.0
II)Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	286.0
Stack Attached	DG Set-2	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	16.22
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.643
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	81%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC Issued by MoEF& CC
1.	Non Methane Hydrocarbon (NMHC)	mg/Nm^3	IS 13270	0.2-90	10.88	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By
Technical Manager
(Abhishek Kumar Singh)

Authorized By
Quality Manager
(Reeba Tripathi)

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TC-9939

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000010042F
		Test Report No.	ECO/LAB/AS/1174/10042/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-3 1010 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	12.40 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10042/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	39.0
II)Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	272.0
Stack Attached	DG Set-3	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.82
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.642
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	43.90	75
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	22.64	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	114.80	360
4.	Carbon Monoxide (CO)	mg/Nm^3	IS:13270	0.2-90	82.68	150

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Technical Manager
(Abhishek Kumar Singh)

Authorized By

Quality Manager
(Rekha Tripathi)

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ECOMEN LABORATORIES PVT. LTD.
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E-mail; contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1ZI
An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/1174/10042/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-3 1010 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	12.40 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10042/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	39.0
II)Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	272.0
Stack Attached	DG Set-3	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.82
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.642
Fuel Consumption ((L/hr.)	90.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Non Methane Hydrocarbon (NMHC)	mg/Nm^3	IS:13270	0.2-90	16.55	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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----End of Report----

Verified By
Technical Manager
(Abhishek Kumar Singh)

Authorized By
Quality Manager
(Reena Tripathi)

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TC-9539

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000010043F
		Test Report No.	ECO/LAB/AS/1174/10043/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-5 1010 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	01.25 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 54%	Sample ID Code	ECO/LAB/10043/05/2023
Instrument Name & Lab ID	Stack Kit	ECO/STK/HQ/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	39.0
II)Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	280.0
Stack Attached	DG Set-5	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.44
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.618
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	82%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	57.10	75
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.2019)	5-1000	26.42	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.2017)	5-1000	112.00	360
4.	Carbon Monoxide (CO)	mg/Nm^3	IS:13270	0.2-90	121.80	150

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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---End of Report---

Verified By

Technical Manager
(Abhishek Kumar Singh)

Authorized By

Quality Manager
(Reena Tripathi)

(161)

ECOMEN LABORATORIES PVT. LTD.

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/1174/100-43/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-5 1010 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	01.25 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 54%	Sample ID Code	ECO/LAB/10043/05/2023
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	39.0
II)Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	280.0
Stack Attached	DG Set-5	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.44
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.618
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	82%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1	Non Methane Hydrocarbon (NMHC)	mg/Nm^3	IS-13270	0.2-90	10.84	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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---End of Report---

Verified By
Technical Manager
(Abhishek Kumar Singh)

Authorized By
Quality Manager
(Rama Tripathi)

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TC-9539.

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000010044F
		Test Report No.	ECO/LAB/AS/1174/10044/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-6 500 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	02.05 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 54%	Sample ID Code	ECO/LAB/10044/05/2023
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	40.0
II)Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	276.0
Stack Attached	DG Set-6	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	500 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	14.25
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.576
Fuel Consumption (L/hr.)	80.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Particulate Matter (PM)	gm/Kw-hr	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	0.055	0.2
2.	Sulphur Dioxide (SO_2)	gm/Kw-hr	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	0.024	-
3.	Nitrogen Oxides (NOx)	gm/Kw-hr	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	0.071	4.0 (NOx+HC)
4.	Carbon Monoxide (CO)	gm/Kw-hr	IS:13270	0.2-90	1.12	3.5

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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----End of Report----

Verified By

Technical Manager
(Abhishek Kumar Singh)

Authorized By

Quality Manager
(Reena Tripathi)

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ECOMEN LABORATORIES PVT. LTD.
Second Floor Hall, House No. B-1/8, Sector-H, Aliganj, Lucknow - 226 024
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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1ZI
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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/1174/10044/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-6 500 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	02.05 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10044/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	40.0
II)Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	276.0
Stack Attached	DG Set-6	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	500 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	14.25
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.576
Fuel Consumption (L/hr.)	80.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Hydrocarbon (HC)	gm/Kw-hr	IS-13270	0.2-90	0.52	4.0 (NOx+HC)

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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----End of Report----

Verified By
Technical Manager
(Abhishek Kumar Singh)

Authorized By
Quality Manager
(Reena Tripathi)

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TC-9539

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dahhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000010045F
		Test Report No.	ECO/LAB/AS/1174/10045/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-7 500 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	02.50 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Durntion	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 54%	Sample ID Code	ECO/LAB/10045/05/2023
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	40.0
II)Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	268.0
Stack Attached	DG Set-7	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	500 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	14.56
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.598
Fuel Consumption (L/hr.)	80.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Particulate Matter (PM)	gm/Kw-hr	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	0.048	0.2
2.	Sulphur Dioxide (SO_2)	gm/Kw-hr	IS 11255:Part 2:1985 (Reaff:2019)	5 - 1000	0.023	-
3.	Nitrogen Oxides (NOx)	gm/Kw-hr	IS 11255:Part 7:2005 (Reaff.:2017)	5 - 1000	0.067	4.0 (NOx+HC)
4.	Carbon Monoxide (CO)	gm/Kw-hr	IS:13270	0.2-90	1.24	3.5

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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----End of Report----

Verified By
Technical Manager
(Abhishek Kumar Singh)

Authorized By
Quality Manager
(Reena Tripathi)

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ECOMEN LABORATORIES PVT. LTD.

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/1174/10045/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	DG Set-7 500 KVA
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	11.05.2023	Time of Sample Collection	02.50 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	25.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 54%	Sample ID Code	ECO/LAB/10045/05/2023
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	40.0
II)Above the Platform(m)	3.0		
Material of Stack	MS	Stack Temperature (°C)	268.0
Stack Attached	DG Set-7	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	500 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	14.56
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.598
Fuel Consumption (L/hr.)	80.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Hydrocarbon (HC)	gm/Kw-hr	IS:13270	0.2-90	1.02	4.0 (NOx+HC)

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

1. Test results relate to the items sampled & tested.
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---End of Report---

Verified By

Technical Manager
(Abhishek Kumar Singh)

Authorized By

Quality Manager
(Reena Tripathi)

(166)

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TC-9539

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000010046F
		Test Report No.	ECO/LAB/AS/1174/10046/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	Boiler Emission
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	12.05.2023	Time of Sample Collection	11.50 A.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	42.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 54%	Sample ID Code	ECO/LAB/10046/05/2023
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level (m)	30 .0	Ambient Temperature (°C)	38.0
II)Above the Platform(m)	7.0		
Material of Stack	M.S.	Stack Temperature (°C)	130.0
Stack Attached	Boiler (UP 7368)	Inside Diameter of Stack at sampling port (m)	1.00
Capacity of Boiler	8 Ton/ Hr.	Cross Sectional Area of Stack (M^2)	0.785
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	7.06
Type of Fuel Used	Briquette	Flow Rate of Flue Gas (Nm^3/sec.)	6.65
Fuel Consumption(T/day)	18.0	Type of Firing	Automatic
Operating Load (T/Hr.)	4.5		

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 12%CO_2)	Standards as per CPCB
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	368.52	800.0
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	27.14	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	51.48	-

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report----

Verified By
Technical Manager
(Abhishek Kumar Singh)

Authorized By
Quality Manager
(Reena Tripathi)

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TC-9539

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000010047F
		Test Report No.	ECO/LAB/AS/1174/10047/05/2023
		Issue Date of Test Report	18.05.2023
Type of Sample	Stack Emission		
Sample Registration No.	1174	Name of Location	Boiler Emission
Sampling Method	IS: 11255	Sample Collected By	Mr. Anish Singh and Mr. Ashok
Date of Sample Collection	12.05.2023	Time of Sample Collection	2.05 P.M.
Date of Sample Received	12.05.2023	Time of Sample Received	5.30 P.M.
Start Date of Analysis	13.05.2023	End Date of Analysis	17.05.2023
Weather Condition	Sunny	Sampling Duration	41.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/10047/05/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STK/HO/01 (Calibration Due dt:01.06.2023)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	30.0	Ambient Temperature (°C)	37.0
II)Above the Platform(m)	15.0		
Material of Stack	M.S.	Stack Temperature (°C)	157.0
Stack Attached	Boiler (UP 6808)	Inside Diameter of Stack at sampling port (m)	1.0
Capacity of Boiler	6 Ton/ Hrs.	Cross Sectional Area of Stack (M^2)	0.785
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	7.82
Type of Fuel Used	Briquette	Flow Rate of Flue Gas (Nm^3/sec.)	4.42
Fuel Consumption(kg/day)	5000	Type of Firing	Automatic
Operating Load (T/Hr.)	4.5		

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 12%CO_2)	Standards as per CPCB
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	228.00	800.0
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	26.27	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	58.68	-

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Technical Manager
(Abhishek Kumar Singh)

Authorized By

Quality Manager
(Reeta Tripathi)

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000001544F
		Test Report No.	ECO/LAB/AS/0163/1544/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	DG Set 1010 KVA (Stack No.8)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	10.08.2023	Time of Sample Collection	1:10 PM
Date of Sample Received	11.08.2023	Time of Sample Received	4:50 PM
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Sunny	Sampling Duration	30.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/1544/08/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	33.0
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	302.0
Stack Attached	DG Set-8	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.29
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.562
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	80%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF&CC
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	64.5	75
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	19.45	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	114.5	360
4.	Carbon Monoxide (CO)	mg/Nm^3	IS:13270	0.2-90	124.0	150

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By
Technical Manager
(Vikas Kumar)

Authorized By
Quality Manager
(Abhishek Kumar Singh)

(169)

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An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/0163/1544/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	DG Set 1010 KVA (Stack No.8)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	10.08.2023	Time of Sample Collection	1:10 PM
Date of Sample Received	11.08.2023	Time of Sample Received	4:50 PM
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Sunny	Sampling Duration	30.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/1544/08/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	33.0
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	302.0
Stack Attached	DG Set-8	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.29
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.562
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	80%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Non Methane Hydrocarbon (NMHC)	mg/Nm^3	IS-13270	0.2-90	15.95	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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----End of Report----

Verified By
Technical Manager
(Vikas Kumar)

Authorized By
Quality Manager
(Abhishek Kumar Singh)

ECOMEN LABORATORIES PVT. LTD. B-1/8, Second Floor, Sector-H, Aliganj, Lucknow

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TC-9539

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000001543F
		Test Report No.	ECO/LAB/AS/0163/1543/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	DG Set 1010 KVA (Stack No.-7)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	10.08.2023	Time of Sample Collection	4:30 P.M.
Date of Sample Received	11.08.2023	Time of Sample Received	4:50 P.M.
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Sunny	Sampling Duration	30.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/1543/08/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	32.6
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	299.0
Stack Attached	DG Set-7	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.03
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.555
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	81%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	43.5	75
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	21.65	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	137.5	360
4.	Carbon Monoxide (CO)	mg/Nm^3	IS:13270	0.2-90	110.0	

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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----End of Report----

Verified By
Technical Manager
(Vikas Kumar)

Authorized By
Quality Manager
(Abhishek Kumar Singh)

(171)

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ECOMEN LABORATORIES PVT. LTD.

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An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/0163/1543/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	DG Set 1010 KVA (Stack No.-7)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	10.08.2023	Time of Sample Collection	4:30 P.M.
Date of Sample Received	11.08.2023	Time of Sample Received	4:50 P.M.
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Sunny	Sampling Duration	30.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/1543/08/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	32.6
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	299.0
Stack Attached	DG Set-7	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.03
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.555
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	81%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Non Methane Hydrocarbon (NMHC)	mg/Nm^3	IS 13270	0.2-90	9.78	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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----End of Report----

Verified By

Technical Manager

(Vikas Kumar)

Authorized By

Quality Manager

(Abhishek Kumar Singh)

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TC-9539

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000001542F
		Test Report No.	ECO/LAB/AS/0163/1542/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	DG Set 1010 KVA (Stack No.6)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	10.08.2023	Time of Sample Collection	3:55 P.M.
Date of Sample Received	11.08.2023	Time of Sample Received	4:50 P.M.
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Sunny	Sampling Duration	30.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/1542/08/2023
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	32.5
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	292.0
Stack Attached	DG Set-6	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	14.71
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/see.)	0.550
Fuel Consumption ((L/hr.)	90.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	45.0	75
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	21.0	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	118.5	360
4.	Carbon Monoxide (CO)	mg/Nm^3	IS:13270	0.2-90	79.50	150

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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----End of Report----

Verified By
Technical Manager
(Vikas Kumar)

Authorized By
Quality Manager
(Abhishek Kumar Singh)

ECOMEN LABORATORIES PVT. LTD. B-1/8, Second Floor, Sector-H, Aliganj, Distt. Lucknow-226 024

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/0163/1542/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	DG Set 1010 KVA (Stack No.6)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	10.08.2023	Time of Sample Collection	3:55 P.M.
Date of Sample Received	11.08.2023	Time of Sample Received	4:50 P.M.
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Sunny	Sampling Duration	30.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/1542/08/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	32.5
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	292.0
Stack Attached	DG Set-6	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	14.71
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.550
Fuel Consumption ((L/hr.)	90.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Non Methane Hydrocarbon (NMHC)	mg/Nm^3	IS:13270	0.2-90	17.85	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By

Technical Manager
(Vikas Kumar)

Authorized By

Quality Manager
(Abhishek Kumar Singh)

ECOMEN LABORATORIES PVT. LTD. B-1/8, Second Floor, Sector-H, Aliganj, Lko. Pin-226 024

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TC-8539

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000001541F
		Test Report No.	ECO/LAB/AS/0163/1541/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	DG Set 1010 KVA (Stack No.-5)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	10.08.2023	Time of Sample Collection	02:45 P.M.
Date of Sample Received	11.08.2023	Time of Sample Received	4:50 P.M.
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Sunny	Sampling Duration	30.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/1541/08/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	32.4
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	286.0
Stack Attached	DG Set-5	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	14.56
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.551
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	82%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	55.5	75
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	23.5	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	115.0	360
4.	Carbon Monoxide (CO)	mg/Nm^3	IS:13270	0.2-90	119.0	150

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By
Technical Manager
(Vikas Kumar)

Authorized By
Quality Manager
(Abhishek Pratap Singh)

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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1ZI

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/0163/1541/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	DG Set 1010 KVA (Stack No.5)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	10.08.2023	Time of Sample Collection	02:45 P.M.
Date of Sample Received	11.08.2023	Time of Sample Received	4:50 P.M.
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Sunny	Sampling Duration	30.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/1541/08/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	32.4
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	286.0
Stack Attached	DG Set-5	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	14.56
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.551
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	82%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Non Methane Hydrocarbon (NMHC)	mg/Nm^3	IS-13270	0.2-90	11.56	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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----End of Report----

Verified By

Technical Manager

(Vikas Kumar)

Authorized By

Quality Manager

(Abhishek Kumar Singh)

ECOMEN LABORATORIES PVT. LTD. B-1/8, Second Floor, Sector-H, Aliganj, Distt. Lucknow-226 024

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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601,GSTIN : 09AAACE6076H1ZI

TC-9539

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000001539F
		Test Report No.	ECO/LAB/AS/0163/1539/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	DG Set 500 KVA (Stack No.-3)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	10.08.2023	Time of Sample Collection	11:30 A.M.
Date of Sample Received	11.08.2023	Time of Sample Received	4:50 P..M.
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Sunny	Sampling Duration	32.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/1539/08/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	33.1
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	260
Stack Attached	DG Set-3	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	500 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	13.24
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.525
Fuel Consumption (L/hr.)	80.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Particulate Matter (PM)	gm/Kw-hr	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	0.052	0.2
2.	Sulphur Dioxide (SO_2)	gm/Kw-hr	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	0.021	-
3.	Nitrogen Oxides (NOx)	gm/Kw-hr	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	0.075	4.0 (NOx+HC)
4.	Carbon Monoxide (CO)	gm/Kw-hr	IS:13270	0.2-90	1.17	3.5

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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----End of Report----

Verified By
Technical Manager
(Vikas Kumar)

Authorized By
Quality Manager
(Abhishek Kumar Singh)

ECOMEN LABORATORIES PVT. LTD. B-1/8, Second Floor, Sector-H, Aliganj, Distt. Lucknow-226 024

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/0163/1539/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	DG Set 500 KVA (Stack No.-3)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	10.08.2023	Time of Sample Collection	11:30 A.M.
Date of Sample Received	11.08.2023	Time of Sample Received	4:50 P..M.
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Sunny	Sampling Duration	32.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/1539/08/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	33.1
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	260
Stack Attached	DG Set-3	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	500 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	13.24
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.525
Fuel Consumption (L/hr.)	80.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Hydrocarbon (HC)	gm/Kw-hr	IS-13270	0.2-90	0.56	4.0 (NOx+HC)

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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----End of Report----

Verified By
Technical Manager
(Vikas Kumar)

Authorized By
Quality Manager
(Abhishek Kumar Singh)

ECOMEN LABORATORIES PVT. LTD. B-1/8, Second Floor, Sector-H, Aliganj, Dist. Lucknow-226 024

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TC-9539

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dahhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000015 40F
		Test Report No.	ECO/LAB/AS/0163/1540/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	DG Set 500 KVA (Stack No.-4)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	10.08.2023	Time of Sample Collection	3:20 P.M.
Date of Sample Received	11.08.2023	Time of Sample Received	4:50 P.M.
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Sunny	Sampling Duration	31.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/1540/08/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	33.2
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	272.0
Stack Attached	DG Set-4	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	500 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	13.62
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.528
Fuel Consumption (L/hr.)	80.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Particulate Matter (PM)	gm/Kw-hr	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	0.044	0.2
2.	Sulphur Dioxide (SO_2)	gm/Kw-hr	IS 11255:Part 2:1985 (Reaff:2019)	5 - 1000	0.020	-
3.	Nitrogen Oxides (NOx)	gm/Kw-hr	IS 11255:Part 7:2005 (Reaff.:2017)	5 - 1000	0.070	4.0 (NOx+HC)
4.	Carbon Monoxide (CO)	gm/Kw-hr	IS:13270	0.2-90	1.27	3.5

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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----End of Report----

Verified By
Technical Manager
(Vikas Kumar)

Authorized By
Quality Manager
(Abhishek Kumar Singh)

ECOMEN LABORATORIES PVT. LTD. B-1/8, Second Floor, Sector-B, Aliganj, Distt. Lucknow-226 024

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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1ZI

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/0163/1540/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	DG Set 500 KVA (Stack No.-4)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	10.08.2023	Time of Sample Collection	3:20 P.M.
Date of Sample Received	11.08.2023	Time of Sample Received	4:50 P.M.
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Sunny	Sampling Duration	31.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/1540/08/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	33.2
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	272.0
Stack Attached	DG Set-4	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	500 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	13.62
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.528
Fuel Consumption (L/hr.)	80.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Hydrocarbon (HC)	gm/Kw-hr	IS:13270	0.2-90	1.06	4.0 (NOx+HC)

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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----End of Report----

Verified By

Technical Manager

(Vikas Kumar)

Authorized By

Quality Manager

(Abhishek Kumar Singh)

ECOMEN LABORATORIES PVT. LTD. B-1/8, Second Floor, Sector-H, Aliganj, Distt. Lucknow-226 024

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TC-4539

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000001538F
		Test Report No.	ECO/LAB/AS/0163/1538/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	Boiler Emission
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.08.2023	Time of Sample Collection	12.45 P.M.
Date of Sample Received	11.08.2023	Time of Sample Received	4.50 P.M.
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Cloudy	Sampling Duration	36.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/1538/08/2023
Instrument Name & Lab ID	Stack Kit	ECO/AR/STACK/38 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level (m)	30 .0	Ambient Temperature (°C)	33.50
II)Above the Platform(m)	7.0		
Material of Stack	M.S.	Stack Temperature (°C)	135.0
Stack Attached	Boiler (UP 7368)	Inside Diameter of Stack at sampling port (m)	1.00
Capacity of Boiler	8 Ton/ Hr.	Cross Sectional Area of Stack (M^2)	0.785
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	8.80
Type of Fuel Used	Briquette	Flow Rate of Flue Gas (Nm^3/sec.)	5.0914
Fuel Consumption(T/day)	18.0	Type of Firing	Automatic
Operating Load (T/Hr.)	4.5		

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 12%CO_2)	Standards as per CPCB
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	354.00	800.0
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	29.04	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	60.00	-

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By
Technical Manager
(Vikas Kumar)

Authorized By
Quality Manager
(Abhishek Kumar Singh)

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000001537F
		Test Report No.	ECO/LAB/AS/0163/1537/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	Boiler Emission
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.08.2023	Time of Sample Collection	11.35 A.M.
Date of Sample Received	11.08.2023	Time of Sample Received	4.50 P.M.
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Cloudy	Sampling Duration	39.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/1537/08/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/AR/STACK/38 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	30 .0	Ambient Temperature (°C)	33.0
II)Above the Platform(m)	15.0		
Material of Stack	M.S.	Stack Temperature (°C)	142.0
Stack Attached	Boiler (UP 6808)	Inside Diameter of Stack at sampling port (m)	1.0
Capacity of Boiler	6 Ton/ Hrs.	Cross Sectional Area of Stack (M^2)	0.785
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	8.40
Type of Fuel Used	Briquette	Flow Rate of Flue Gas (Nm^3/sec.)	4.73
Fuel Consumption(kg/day)	5000	Type of Firing	Automatic
Operating Load (T/Hr.)	4.5		

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Deteetion Range	Pollutant Concentration (at 12%CO_2)	Standards as per CPCB
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	286.60	800.0
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	22.58	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	65.34	-

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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----End of Report----

Verified By
Technical Manager
(Vikas Kumar)

Authorized By
Quality Manager
(Abhishek Kumar Singh)

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TC-9539

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000001547F
		Test Report No.	ECO/LAB/AS/0163/1547/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	Boiler Emission
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.08.2023	Time of Sample Collection	2.30 P.M.
Date of Sample Received	11.08.2023	Time of Sample Received	4.50 P.M.
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Cloudy	Sampling Duration	35.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/1547/08/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	30 .0	Ambient Temperature (°C)	33.0
II)Above the Platform(m)	-		
Material of Stack	M.S.	Stack Temperature (°C)	132.0
Stack Attached	Boiler (UP 8589)	Inside Diameter of Stack at sampling port (m)	1.0
Capacity of Boiler	8 Ton/ Hrs.	Cross Sectional Area of Stack (M^2)	0.785
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	8.99
Type of Fuel Used	. Briquette	Flow Rate of Flue Gas (Nm^3/sec.)	5.1920
Fuel Consumption(kg/day)	5000	Type of Firing	Automatic
Operating Load (T/Hr.)	4.5		

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 12%CO_2)	Standards as per CPCB
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	342.00	800.0
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	25.60	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	57.00	-

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By
Technical Manager
(Vikas Kumar)

Authorized By
Quality Manager
(Abhishek Kumar Singh)

ECOMEN LABORATORIES PVT. LTD. B-1/8, Second Floor, Sector-H, Aliganj, Distt. Lucknow-226 024

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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601,GSTIN : 09AAACE6076H1ZI

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TC-9639

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000001545F
		Test Report No.	ECO/LAB/AS/0163/1545/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	DG Set 2000 KVA (Stack No.-9)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.08.2023	Time of Sample Collection	12:30 PM
Date of Sample Received	11.08.2023	Time of Sample Received	10:30 AM
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Sunny	Sampling Duration	29.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/1545/08/2023
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	30.0	Ambient Temperature (°C)	32.0
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	312.0
Stack Attached	DG Set-9	Inside Diameter of Stack at sampling port (M)	0.40
Capacity of DG Set	2000 KVA	Cross Sectional Area of Stack (m^2)	0.125
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.61
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.993
Fuel Consumption (L/hr.)	310.0	Load (Amp.)	80%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF&CC
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	59.0	75
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	20.0	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	114.0	360
4.	Carbon Monoxide (CO)	mg/Nm^3	IS:13270	0.2-90	118.0	150

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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----End of Report----

Verified By

Technical Manager

(Vikas Kumar)

Authorized By

Quality Manager

(Abhishek Kumar Singh)

(184)

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TEST REPORT

FORMAT NO: ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/0163/1545/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	DG Set 2000 KVA (Stack No.-9)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.08.2023	Time of Sample Collection	12:30 PM
Date of Sample Received	11.08.2023	Time of Sample Received	10:30 AM
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Sunny	Sampling Duration	29.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/1545/08/2023
	Humidity: 54%		
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	30.0	Ambient Temperature (°C)	32.0
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	312.0
Stack Attached	DG Set-9	Inside Diameter of Stack at sampling port (M)	0.40
Capacity of DG Set	2000 KVA	Cross Sectional Area of Stack (m^2)	0.125
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.61
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.993
Fuel Consumption (L/hr.)	310.0	Load (Amp.)	80%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Non Methane Hydrocarbon (NMHC)	mg/Nm^3	IS-13270	0.2-90	16.28	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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----End of Report----

Verified By
Technical Manager
(Vikas Kumar)

Authorized By
Quality Manager
(Abhishek Kumar Singh)

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000001546F
		Test Report No.	ECO/LAB/AS/0163/1546/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	DG Set 2000 KVA (Stack No.-10)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.08.2023	Time of Sample Collection	1:30 PM
Date of Sample Received	11.08.2023	Time of Sample Received	10:30 AM
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Sunny	Sampling Duration	31.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/1546/08/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	30.0	Ambient Temperature (°C)	32.0
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	318.0
Stack Attached	DG Set-10	Inside Diameter of Stack at sampling port (M)	0.40
Capacity of DG Set	2000 KVA	Cross Sectional Area of Stack (m^2)	0.125
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.17
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.956
Fuel Consumption (L/hr.)	310.0	Load (Amp.)	80%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF&CC
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	62.0	75
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	18.0	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	112.0	360
4.	Carbon Monoxide (CO)	mg/Nm^3	IS:13270	0.2-90	116.0	150

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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----End of Report----

Verified By
Technical Manager
(Vikas Kumar)

Authorized By
Quality Manager
(Abhishek Kumar Singh)

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd. Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/0163/1546/08/2023
		Issue Date of Test Report	17.08.2023
Type of Sample	Stack Emission		
Sample Registration No.	0163	Name of Location	DG Set 2000 KVA (Stack No.-10)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.08.2023	Time of Sample Collection	1:30 PM
Date of Sample Received	11.08.2023	Time of Sample Received	10:30 AM
Start Date of Analysis	11.08.2023	End Date of Analysis	16.08.2023
Weather Condition	Sunny	Sampling Duration	31.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/1546/08/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	30.0	Ambient Temperature (°C)	32.0
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	318.0
Stack Attached	DG Set-10	Inside Diameter of Stack at sampling port (M)	0.40
Capacity of DG Set	2000 KVA	Cross Sectional Area of Stack (m^2)	0.125
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.17
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.956
Fuel Consumption (L/hr.)	310.0	Load (Amp.)	80%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF& CC
1.	Non Methane Hydrocarbon (NMHC)	mg/Nm^3	IS-13270	0.2-90	17.5	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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----End of Report----

Verified By
Technical Manager
(Vikas Kumar)

Authorized By
Quality Manager
(Abhishek Kumar Singh)

ECOMEN LABORATORIES PVT. LTD. B-1/8, Second Floor, Sector-H, Aliganj, Dist. Lucknow-226 024

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ENVIRONMENTAL MONITORING REPORT

of

M/S AMRIT BOTTLERS PVT. LTD.

Chandpur Harbans, Dabhasemar

Distt. Faizabad (U.P.)

for

November - 2023

Prepared by :

ecoMen

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TC-9639

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	ULR No.	TC953923000002700F
		Test Report No.	ECO/LAB/AS/0276/2700/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	DG Set 1010 KVA (Stack No.8)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	10:20 PM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Sunny	Sampling Duration	32.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/2700/11/2023
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	27.0
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	296.0
Stack Attached	DG Set-8	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.27
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	1.084
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	80%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF&CC
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	63.58	75
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	19.17	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	112.87	360
4.	Carbon Monoxide (CO)	mg/Nm^3	IS:13270	0.2-90	122.24	150

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

Verified By
Technical Manager
Vikas Kumar

Authorized By
Quality Manager
Abhishek Kumar Singh

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/0276/2700/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	DG Set 1010 KVA (Stack No.8)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	10:20 PM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Sunny	Sampling Duration	32.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/2700/11/2023
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	27.0
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	296.0
Stack Attached	DG Set-8	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.27
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	1.084
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	80%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Standard limit as per MOEF/CC & CPCB Standard
1.	Non Methane Hydrocarbon (NMHC)	mg/Nm^3	IS-13270	0.2-90	15.72	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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----End of Report----

Verified By
Technical Manager
Vikas Kumar

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TC-9539

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	ULR No.	TC953923000002701F
		Test Report No.	ECO/LAB/AS/0276/2701/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	DG Set 1010 KVA (Stack No.-7)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	10:55 AM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Sunny	Sampling Duration	30.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/2701/11/2023
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	30.6
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	294.0
Stack Attached	DG Set-7	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.08
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	1.070
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	81%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Standard limit as per MOEF/CC & CPCB Standard
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	43.03	75
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	21.42	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	136.02	360
4.	Carbon Monoxide (CO)	mg/Nm^3	IS:13270	0.2-90	108.81	

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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----End of Report----

Verified By
Technical Manager
Vikas Kumar

Authorized By
Quality Manager
Abhishek Kumar Singh

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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1ZI

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/0276/2701/11/2023
		Issue Date of Test Report	20.11.2025
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	DG Set 1010 KVA (Stack No.-7)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	10:55 AM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Sunny	Sampling Duration	30.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/2701/11/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	30.6
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	294.0
Stack Attached	DG Set-7	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.08
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	1.070
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	81%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Standard limit as per MOEF/CC & CPCB Standard
1.	Non Methane Hydrocarbon (NMHC)	mg/Nm^3	IS 13270	0.2-90	9.67	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	ULR No.	TC953923000002702F
		Test Report No.	ECO/LAB/AS/0276/2702/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	DG Set 1010 KVA (Stack No.6)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	11:30 AM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Sunny	Sampling Duration	31.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/2702/11/2023
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	32.0
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	298.0
Stack Attached	DG Set-6	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	14.74
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	1.046
Fuel Consumption ((L/hr.)	90.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Standard limit as per MOEF/CC & CPCB Standard
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	44.6	75
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	20.8	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	117.4	360
4.	Carbon Monoxide (CO)	mg/Nm^3	IS:13270	0.2-90	78.7	150

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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----End of Report----

Verified By
Technical Manager
Vikas Kumar

Authorized By
Quality Manager
Abhishek Kumar Singh

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/0276/2702/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	DG Set 1010 KVA (Stack No.6)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	11:30 AM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Sunny	Sampling Duration	31.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/2702/11/2023
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	32.0
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	298.0
Stack Attached	DG Set-6	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	14.74
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	1.046
Fuel Consumption ((L/hr.)	90.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Standard limit as per MOEF/CC & CPCB Standard
1.	Non Methane Hydrocarbon (NMHC)	mg/Nm^3	IS:13270	0.2-90	17.70	100

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----End of Report----

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Technical Manager
Vikas Kumar

Authorized By
Quality Manager
Abhishek Kumar Singh
Second Floor, Sector-H, Aliganj, Distt.

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TC-9539

An ISO/IEC 17025:2017 Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	ULR No.	TC953923000002703F
		Test Report No.	ECO/LAB/AS/0276/2703/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	DG Set 1010 KVA (Stack No.-5)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	12:05 PM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Sunny	Sampling Duration	27.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/2703/11/2023
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	32.8
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	296.0
Stack Attached	DG Set-5	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	14.51
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	1.030
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	82%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Standard limit as per MOEF/CC & CPCB Standard
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	54.92	75
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	23.25	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	113.79	360
4.	Carbon Monoxide (CO)	mg/Nm^3	IS:13270	0.2-90	117.75	150

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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Verified By
Technical Manager
Vikas Kumar

Authorized By
Quality Manager
Abhishek Kumar Singh

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An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/0276/2703/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	DG Set 1010 KVA (Stack No.5)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	12:05 PM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Sunny	Sampling Duration	27.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/2703/11/2023
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
1) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	32.8
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	296.0
Stack Attached	DG Set-5	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	1010 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	14.51
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	1.030
Fuel Consumption (L/hr.)	90.0	Load (Amp.)	82%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Standard limit as per MOEF/CC & CPCB Standard
1.	Non Methane Hydrocarbon (NMHC)	mg/Nm^3	IS-13270	0.2-90	11.44	100

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Technical Manager
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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	ULR No.	TC953923000002704F
		Test Report No.	ECO/LAB/AS/0276/2704/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	DG Set 500 KVA (Stack No.-3)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	01:13 PM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Sunny	Sampling Duration	33.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/2704/11/2023
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	32.0
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	282.0
Stack Attached	DG Set-3	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	500 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	13.20
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.937
Fuel Consumption (L/hr.)	80.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Standard limit as per MOEF/CC & CPCB Standard
1.	Particulate Matter (PM)	gm/Kw-hr	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	0.052	0.2
2.	Sulphur Dioxide (SO_2)	gm/Kw-hr	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	0.021	-
3.	Nitrogen Oxides (NOx)	gm/Kw-hr	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	0.075	4.0 (NOx+HC)
4.	Carbon Monoxide (CO)	gm/Kw-hr	IS:13270	0.2-90	1.164	3.5

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/0276/2704/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	DG Set 500 KVA (Stack No.-3)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	01:13 PM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Sunny	Sampling Duration	33.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/2704/11/2023
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	32.0
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	282.0
Stack Attached	DG Set-3	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	500 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	13.20
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.937
Fuel Consumption (L/hr.)	80.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Standard limit as per MOEF/CC & CPCB Standard
1.	Hydrocarbon (HC)	gm/Kw-hr	IS-13270	0.2-90	0.55	4.0 (NOx+HC)

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	ULR No.	TC953923000027O5F
		Test Report No.	ECO/LAB/AS/0276/2705/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	DG Set 500 KVA (Stack No.-4)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	02:00 PM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Sunny	Sampling Duration	28.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/2705/11/2023
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	32.5
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	286.0
Stack Attached	DG Set-4	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	500 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	13.68
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.971
Fuel Consumption (L/hr.)	80.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Standard limit as per MOEF/CC & CPCB Standard
1.	Particulate Matter (PM)	gm/Kw-hr	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	0.044	0.2
2.	Sulphur Dioxide (SO_2)	gm/Kw-hr	IS 11255:Part 2:1985 (Reaff:2019)	5 - 1000	0.020	-
3.	Nitrogen Oxides (NOx)	gm/Kw-hr	IS 11255:Part 7:2005 (Reaff.:2017)	5 - 1000	0.069	4.0 (NOx+HC)
4.	Carbon Monoxide (CO)	gm/Kw-hr	IS:13270	0.2-90	1.258	3.5

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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Technical Manager
Vikas Kumar

Authorized By
Quality Manager
Abhishek Kumar Singh

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Second Floor Hall, House No. B-1/8, Sector-H, Aliganj, Lucknow - 226 024
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E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1ZI
An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/0276/2705/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	DG Set 500 KVA (Stack No.-4)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	02:00 PM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Sunny	Sampling Duration	28.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/2705/11/2023
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	8.0	Ambient Temperature (°C)	32.5
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	286.0
Stack Attached	DG Set-4	Inside Diameter of Stack at sampling port (M)	0.30
Capacity of DG Set	500 KVA	Cross Sectional Area of Stack (m^2)	0.071
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	13.68
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	0.971
Fuel Consumption (L/hr.)	80.0	Load (Amp.)	85%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Standard limit as per MOEF/CC & CPCB Standard
1.	Hydrocarbon (HC)	gm/Kw-hr	IS:13270	0.2-90	1.05	4.0 (NOx+HC)

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

----End of Report----

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	ULR No.	TC953923000002708F
		Test Report No.	ECO/LAB/AS/0276/2708/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	Boiler Emission
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	11.45 AM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Cloudy	Sampling Duration	34.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/2708/11/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/AR/STACK/38 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level (m)	30 .0	Ambient Temperature (°C)	31.50
II)Above the Platform(m)	7.0		
Material of Stack	M.S.	Stack Temperature (°C)	128.0
Stack Attached	Boiler (UP 7368)	Inside Diameter of Stack at sampling port (m)	1.00
Capacity of Boiler	8 Ton/ Hr.	Cross Sectional Area of Stack (M^2)	0.785
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	8.83
Type of Fuel Used	Briquette	Flow Rate of Flue Gas (Nm^3/sec.)	6.931
Fuel Consumption(T/day)	18.0	Type of Firing	Automatic
Operating Load (T/Hr.)	4.5		

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 12%CO_2)	Standard limit as per MOEF/CC & CPCB Standard
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	348.9	800.0
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	28.6	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	59.1	-

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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----End of Report----

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/I2

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar Dist. Faizabad (U.P)	ULR No.	TC953923000002709F
		Test Report No.	ECO/LAB/AS/0276/2709/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	Boiler Emission
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	12:40 PM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Cloudy	Sampling Duration	36.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/2709/11/2023
Instrument Name & Lab ID	Stack Kit	ECO/AR/STACK/38 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	30 .0	Ambient Temperature (°C)	32.6
II)Above the Platform(m)	15.0		
Material of Stack	M.S.	Stack Temperature (°C)	138.0
Stack Attached	Boiler (UP 6808)	Inside Diameter of Stack at sampling port (m)	1.0
Capacity of Boiler	6 Ton/ Hrs.	Cross Sectional Area of Stack (M^2)	0.785
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	8.45
Type of Fuel Used	Briquette	Flow Rate of Flue Gas (Nm^3/sec.)	6.633
Fuel Consumption(kg/day)	5000	Type of Firing	Automatic
Operating Load (T/Hr.)	4.5		

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 12%CO_2)	Standards as per CPCB
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	283.56	800.0
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	22.34	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	64.65	-

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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----End of Report----

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	ULR No.	TC953923000002710F
		Test Report No.	ECO/LAB/AS/0276/2710/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	Boiler Emission
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	03:40 PM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Cloudy	Sampling Duration	33.0 min.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/2710/11/2023
	Humidity: 57%		
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	30 .0	Ambient Temperature (°C)	31.0
II)Above the Platform(m)	-		
Material of Stack	M.S.	Stack Temperature (°C)	143.0
Stack Attached	Boiler (UP 8589)	Inside Diameter of Stack at sampling port (m)	1.0
Capacity of Boiler	8 Ton/ Hrs.	Cross Sectional Area of Stack (M^2)	0.785
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	8.83
Type of Fuel Used	Briquette	Flow Rate of Flue Gas (Nm^3/sec.)	6.931
Fuel Consumption(kg/day)	5000	Type of Firing	Automatic
Operating Load (T/Hr.)	4.5		

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 12%CO_2)	Standards as per CPCB
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	338.61	800.0
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	25.35	-
3.	Nitrogen Oxides (NO_X)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	56.44	-

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	ULR No.	TC953923000002706F
		Test Report No.	ECO/LAB/AS/0276/2706/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	DG Set 2000 KVA (Stack No.-9)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	02:30 PM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Sunny	Sampling Duration	32.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/2706/11/2023
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	30.0	Ambient Temperature (°C)	30.5
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	302.0
Stack Attached	DG Set-9	Inside Diameter of Stack at sampling port (M)	0.40
Capacity of DG Set	2000 KVA	Cross Sectional Area of Stack (m^2)	0.125
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.51
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	1.938
Fuel Consumption (L/hr.)	310.0	Load (Amp.)	80%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF&CC
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	58.42	75
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	19.80	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	112.87	360
4.	Carbon Monoxide (CO)	mg/Nm^3	IS:13270	0.2-90	116.83	150

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/0276/2706/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	DG Set 2000 KVA (Stack No.-9)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	02:30 PM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Sunny	Sampling Duration	32.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 54%	Sample ID Code	ECO/LAB/2706/11/2023
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	30.0	Ambient Temperature (°C)	30.5
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	302.0
Stack Attached	DG Set-9	Inside Diameter of Stack at sampling port (M)	0.40
Capacity of DG Set	2000 KVA	Cross Sectional Area of Stack (m^2)	0.125
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.51
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	1.938
Fuel Consumption (L/hr.)	310.0	Load (Amp.)	80%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Standard limit as per MOEF/CC & CPCB Standard
1.	Non Methane Hydrocarbon (NMHC)	mg/Nm^3	IS-13270	0.2-90	16.12	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	ULR No.	TC953923000002707F
		Test Report No.	ECO/LAB/AS/0276/2707/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	DG Set 2000 KVA (Stack No.-10)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	03:10 PM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Sunny	Sampling Duration	34.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/2707/11/2023
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	30.0	Ambient Temperature (°C)	32.0
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	308.0
Stack Attached	DG Set-10	Inside Diameter of Stack at sampling port (M)	0.40
Capacity of DG Set	2000 KVA	Cross Sectional Area of Stack (m^2)	0.125
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.15
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	1.893
Fuel Consumption (L/hr.)	310.0	Load (Amp.)	80%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Limit as per EC issued by MoEF&CC
1.	Particulate Matter (PM)	mg/Nm^3	IS 11255:Part 1:1985(Reaff.:2019)	10-1000	61.42	75
2.	Sulphur Dioxide (SO_2)	mg/Nm^3	IS 11255:Part 2:1985 (Reaff.:2019)	5-1000	17.83	-
3.	Nitrogen Oxides (NOx)	mg/Nm^3	IS 11255:Part 7:2005 (Reaff.:2017)	5-1000	110.95	360
4.	Carbon Monoxide (CO)	mg/Nm^3	IS:13270	0.2-90	114.91	150

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

Note:

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TEST REPORT

FORMAT NO. ECO/QS/FORMAT/12

NAME & ADDRESS OF CUSTOMER:	Amrit Bottlers Pvt. Ltd., Chandpur Harbans, Dabhasemar, Dist. Faizabad (U.P)	Test Report No.	ECO/LAB/AS/0276/2707/11/2023
		Issue Date of Test Report	20.11.2023
Type of Sample	Stack Emission		
Sample Registration No.	0276	Name of Location	DG Set 2000 KVA (Stack No.-10)
Sampling Method	IS: 11255	Sample Collected By	ELPL Representative
Date of Sample Collection	09.11.2023	Time of Sample Collection	03:10 PM
Date of Sample Received	10.11.2023	Time of Sample Received	12:30 PM
Start Date of Analysis	10.11.2023	End Date of Analysis	20.11.2023
Weather Condition	Sunny	Sampling Duration	34.0 min.
Environmental Condition	Temperature: 25 ± 2 °C Humidity: 57%	Sample ID Code	ECO/LAB/2170/11/2023
Instrument Name & Lab ID	Stack Kit	ECO/STAK/110/02 (Calibration Due dt:01.06.2024)	
	Flue Gas Analyzer	Borosil GB-02/ECO/LE/048	

Stack Details			
I) Above the Ground Level(m)	30.0	Ambient Temperature (°C)	32.0
II)Above the Platform(m)	-		
Material of Stack	MS	Stack Temperature (°C)	308.0
Stack Attached	DG Set-10	Inside Diameter of Stack at sampling port (M)	0.40
Capacity of DG Set	2000 KVA	Cross Sectional Area of Stack (m^2)	0.125
Shape of Stack	Circular	Velocity of Flue Gas (m/sec.)	15.15
Type of Fuel used	HSD	Flow Rate of Flue Gas (Nm^3/sec.)	1.893
Fuel Consumption (L/hr.)	310.0	Load (Amp.)	80%
Type of firing	Automatic	Pollution Control Unit	-

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	Detection Range	Pollutant Concentration (at 15% O_2)	Standard limit as per MOEF/CC & CPCB Standard
1.	Non Methane Hydrocarbon (NMHC)	mg/Nm^3	IS-13270	0.2-90	17.34	100

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per MOEF/CC & CPCB Standard.

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----End of Report----

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ANNEXURE: R5/14

207

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Respondent Corner

Caveat Filing

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2	07011090122020 22/1		Reply	Additional Reply by R5 - O.A. No. 584 of 2022.pdf		
3	07011090122020 22/1		Others	Additional Submissions - Amrit Bottlers.pdf		

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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

ANNEXURE: RS/15

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संदर्भ संख्या 498675 /सी–6/सहमति जल/58/निर्देश/अयोध्या/2023 दिनांक 01-8-23

पंजीकृत

(208)

सेवा में,

मेसर्स अमृत बाटलर्स प्रा0लि0,
चांदपुर हरवंश,, पोस्ट–डाभासेमर,
जनपद–अयोध्या।

यह कि मेसर्स अमृत बाटलर्स प्रा0लि0, चांदपुर हरवंश,, पोस्ट–डाभासेमर, जनपद–अयोध्या जिसे आगे उद्योग कहा जाएगा। उद्योग में कच्चे माल के रूप में चीनी, सिरप, पानी, कार्बन डाई आक्साइड, मैगोपल्प, कन्सनस्ट्रेट आदि का प्रयोग कर सॉफ्ट ड्रिंक्स तथा पैकेज्ड ड्रिंकिंग वाटर के उत्पादन हेतु उपरोक्त वर्णित स्थल पर स्थापित है, जो कि जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा–47 के अन्तर्गत एक कम्पनी है।

यह कि उद्योग का निरीक्षण केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा नामित थर्ड पार्टी मे0 आई0आई0टी0 दिल्ली दिनांक 31.05.2023 को किया गया। निरीक्षण के समय उद्योग संचालनरत पाया गया।

थर्ड पार्टी की आख्या में निम्न संस्तुति की गई है :–

1. **Legal Aspects:**

I. The unit is complying with the following discharge norms.
II. The unit is complying with having all valid consents.

उपरोक्त वर्णित परिस्थितियों में जन स्वास्थ्य के हित में राज्य बोर्ड द्वारा उद्योग को निम्न निर्देश जारी किये जाते है:–

1. यह कि उद्योग मेसर्स अमृत बाटलर्स प्रा0लि0, चांदपुर हरवंश,, पोस्ट–डाभासेमर, जनपद–अयोध्या को राज्य बोर्ड द्वारा निर्गत सशर्त सहमति जल में अधिरोपित शर्तो का अक्षरशः अनुपालन सुनिश्चित किया जाये तथा अनुपालन आख्या नियमित रूप से राज्य बोर्ड को प्रेषित की जाये।

उपरोक्त निर्देशो के संबंध में साक्ष्य सहित पूर्ण विवरण के साथ 15 दिन के अन्दर बोर्ड मुख्यालय को प्रेषित करें। कृपया नोट करें उद्योग द्वारा उपरोक्त निर्देशों का अनुपालन सुनिश्चित न किये जाने अथवा संतोषजनक उत्तर प्राप्त न होने की दशा में उद्योग के विरूद्ध जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 यथासंशोधित के अन्तर्गत नियमानुसार कार्यवाही की जायेगी, जिसका सम्पूर्ण उत्तरदायित्व स्वयं उद्योग एवं उद्योग स्वामी का होगा।

भवदीय

मुख्य पर्यावरण अधिकारी,
(वृत्त–6)

प्रतिलिपिः– निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. श्री ए0के0 विद्यार्थी, डायरेक्टर एण्ड डी0एच0, डब्ल्यू0क्यू0एम0–2, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन ईस्ट अर्जुन नगर दिल्ली।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, अयोध्या को इस आशय के साथ प्रेषित कि उद्योग को जारी निर्देश का अनुपालन सुनिश्चत करायें।

मुख्य पर्यावरण अधिकारी,
(वृत्त–6)

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow – 226010
Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 – 2720764
Email: info@uppcb.in - Web Site: www.uppcb.com

735 ENGLISH TRANSLATION

UTTAR PRADESH POLLUTION CONTROL BOARD

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Reference No. H98675/C-6/Water Consent/58/Direction/Ayodhya/2023 Dated 01-8-23

Registered

To,

M/s Amrit Bottlers Pvt. Ltd.
Chandpur Harvansh, Post – Dobhasemar,
District – Ayodhya

That M/s Amrit Bottlers Pvt. Ltd., Chandpur Harvansh, Post – Dobhasemar, District – Ayodhya hereinafter referred to as Industry. The industry is situated at the above-mentioned site for the production of soft drink and packaged drinking water using sugar, syrup, water, carbon di-oxide, mango pulp, concentrate etc as raw materials, which is a company under Section – 47 of Water (Prevention and Control of Pollution) Act, 1974.

That the industry was inspected on 31.05.2023 by a third party M/s I.I.T. Delhi which was nominated by the Central Pollution Control Board. At the time of inspection the industry was found operational.

Third party has made following recommendations:-

1. Legal Aspects:

I. The unit is complying with the following discharge norms.

II. The unit is complying with having all valid consents.

In the above mentioned circumstances, in the interest of public health, the following instructions are issued by the State Board to the industry:-

1. That the industry M/s Amrit Bottlers Pvt. Ltd., Chandpur Harvansh, Post – Dobhasemar, District – Ayodhya should ensure compliance with the conditions imposed in the conditional water consent issued by the State Board and compliance report should be regularly filed with the board.

In relation to the above instructions, send the complete details along with the evidence to the Board Headquarters within 15 days. Please note that

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in case the industry does not ensure the compliance of the above instructions or does not provide satisfactory reply, actions against the industry will be taken according to rules under Water (Prevention and Control of Pollution) Act, 1974, as amended, whose complete responsibility will be the industry and owner of the industry.

Sincerely

Sd/-

Chief Environmental Officer

(Circle – 6)

C.C. To: Sent to the undermentioned for information and necessary action

1. Sh. A.K. Vidhyarthi, Director & D.H., D.Q.M. – 2, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi.
2. Sent to Regional Officer, U.P. Pollution Control Board, Ayodhya for ensuring the compliance of the directions issued to the industry.

Chief Environmental Officer

(Circle – 6)

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow – 226010

Phone: 2720831, 2720828, 2720691 & 2720681 – Fax: 0522 – 2720764

Email: info@uppcb.in – Web Site: www.uppcb.com

ANNEXURE: RS/16

(21)

Mainstay Development Consultants
YOUR SUSTAINABILITY PARTNER

Sustainability
Social Development and Strategy
Social Impact and Social Research
Water and Environment

Summary Report on Rain Water Harvesting Review and Verification of Replenish Projects as of the exit year 2021

This is to inform you that, M/s Mainstay Development Consultants Pvt. Ltd., have been retained by M/s Amrit Bottler's Pvt Limited, Faizabad (ABPL- Faizabad) to conduct reassurance for various Water Replenish projects.

Further to the above, this activity has been undertaken during the year 2021 as per the criteria provided by Coca-Cola India and southwest Asia Operational Unit (OU) and TCCC applicable to Benefits Estimation of Water Replenishment projects and are as per reference document is known as "KORE document for water replenish OU-SR-035." During this exercise, conducted a detailed review of all available documents related to project ownership, design documents, present efficacy of the project and current maintenance status, stringent quality control norms, and applicable scientific tools were used to arrive at benefits estimation.

In the year 2021, the Twenty-Five projects are assessed and were found to be reportable (Annexure-I), and Factsheets are presented in Annexure-II as a separate file.

CERTIFICATION

By signing, I certify that the information contained in this Summary Report for Water Replenishment Reassurance for M/s Amrit Bottler's Pvt Limited, Faizabad (ABPL- Faizabad), is accurate and complete to the best of my knowledge, information, and belief. This report has been prepared in fulfillment of the requirements of Standard (OU-SR-035), and OU-RQ-035-PRG Water replenish assurance process requirements. I hereby approve it for submission.

Certified and signed on 01st February 2022
for Mainstay Development Consultants Pvt. Ltd.

Dr Vijay Bhaskar
Digitally signed by Dr Vijay Bhaskar
Date: 2022.02.01 17:44:28 +05'30'

Dr. Vijay Bhaskar
Chief Executive Officer

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Mainstay Development Consultants
YOUR SUSTAINABILITY PARTNER

WATER REPLENISHMENT REASSURANCE SUMMARY REPORT -2021

Annexure – I

List of Projects Assessed (Exit-2021)

Sl.No	Project ID	Project's Name	Location	Design Recharge Potential in (m^3/yr)	3P validated Recharge potential (m3/yr)
1	UPS123(a)	Amila Talab	Makdampur	2,311	2,311
2		Bharwa Talab	Bhaigani	1,554	1,554
3		Tajan Talab	Sarwan	2,110	2,110
4		Khudwa Talab	Bhaigani	11,940	11,940
5		Bargadhia Talab	Palia	1,695	1,695
6	UPS401	Vali Talab	Sari	33,915	33,915
7	UPS402	Jairambaba Talab	Urmarupipur	10,260	10,260
8	UPS403	Miyatara Talab	Bhadosara	13,680	13,680
9	UPS404	Holtara Talab	Severa	17,100	17,100
10	UPS405	Bauna Talab	Alipur Khajuri	21,304	21,304
11	UPS406	Dhara Talab	Sari	5,700	5,700
12	UPS408	Kaithanwa Talab	Tendha	20,550	20,550
13	UPS409	Bhokri Talab	Sindhauna	13,462	13,462
14	UPS410	Khoncha Talab	Sindhauna	14,808	14,808
15	UPS411	Khulastara-I Talab	Sindhauna	9,300	9,300
16	UPS412	Khulastara-II Talab	Sindhauna	9,300	9,300
17	UPS415_F(c)	Kuberi Talab	Urva Vaishya-Haringtongunj	20,169	20,169
18	UPS415_F(d)	Achar Ka Talab	Urva Vaishya-Haringtongunj	27,456	27,456
19	UPS415_F(e)	Shukal Ka Talab	Niyamatpur-Haringtongunj	14,625	14,625
20	UPS415_F(f)	Panbharia Talab	Sohan Saloni-Haringtongunj	6,300	6,300
21	UPS415_F(g)	Banjani Talab	Parsawa-Milkypur	10,080	10,080
22	UPS415_F(h)	Tara Talab	Parsawa-Milkypur	25,500	25,500
23	UPS415_F(i)	Mahadevan Talab	Parsawa-Milkypur	9,576	9,576
24	UPS415_F(b)	Sagara Talab	Jamuha-Milkypur	10,050	10,050
25	UPS416	Marha Nadi	Jalapur Mafi-Bikapur	1,82,565	1,82,565

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Summary of RWH at Faizabad upto 30th Dec,2021

S.No	Project ID	Pond's Name	Location Villege's Name	Completion Date	Recharge Potential in Cub.Mtr.	Area Sq.Mtr.	Remark
A) Community RWH Project of Faizabad Plant at Barabanki: Through World Vision							
1	UPS123(a)	Amila	Makdampur	30.05.2010	2,311	38x33.5	
2		Bharwa	Bhaigani	30.05.2010	1,554	39x32	
3		Tajan	Sarwan	30.05.2010	2,110	42.62x37.58	
4		Khudwa	Bhaigani	30.05.2010	11,940	39x32	
5		Bargadhia	Palia	30.05.2010	1,695	37x26	
			Total=		**19,610**	Now =	17649
B) Community RWH Project around around Faizabad City:							
1	UPS401	Vali Talab	Sari	27.05.10	33,915	170x90	
2	UPS402	Jairambaba Talab	Urmarupipur	20.06.10	10,260	60x60	
3	UPS403	Miyatara Talab	Bhadosara	20.06.10	13,680	80x60	
4	UPS404	Holtara Talab	Severa	26.06.10	17,100	80x75	
5	UPS405	Bauna Talab	Alipur Khajuri	26.06.10	21,304	115x65	
6	UPS406	Dhara Talab	Sari	17.06.10	5,700	50x40	
7	UPS408	Kaithanwa Talab	Tendha	22.07.10	20,550	100x60	
			Total=		**122,509**		
S.No		Pond's Name	Villege's Name	Completion Date	Recharge Potential in Cub.Mtr.	Area Sq.Mtr.	
c) Community RWH Project around around Faizabad City: New Projects Completed 2012-13							
1	UPS409	Bhokri	Sindhauna	15.05.2013	14,850	72x62	
2	UPS410	Khoncha	Sindhauna	15.05.2013	16,070	60x60	
3	UPS411	Khulastara-I	Sindhauna	07.06.2012	10,800	60x50	
4	UPS412	Khulastara-II	Sindhauna	07.06.2012	10,800	60x50	
			Total=		**52,520**		

d) Community RWH Project around around Faizabad City: Projects Completed 2015							
S.No		Pond's Name	Villege's Name	Completion Date	Recharge Potential in Cub.Mtr.	Area Sq.Mtr.	
1	UPS415_F (c)	Kuberi Talab	Urva Vaishya-Haringtongunj	30.07.2015	20,169	83x81	
2	UPS415_F (d)	Achar Ka Talab	Urva Vaishya-Haringtongunj	30.07.2015	27,456	104x88	
4	UPS415_F (e)	Shukal Ka Talab	Niyamatpur-Haringtongunj	30.07.2015	14,625	75x65	
5	UPS415_F (f)	Panbharia Talab	Sohan Saloni-Haringtongunj	30.07.2015	6,300	50x42	
6	UPS415_F (g)	Banjani Talab	Parsawa-Milkypur	30.08.2015	10,080	60x56	
7	UPS415_F (h)	Tara Talab	Parsawa-Milkypur	30.08.2015	25,500	100x85	
8	UPS415_F (i)	Mahadevan Talab	Parsawa-Milkypur	30.08.2015	9,576	57x42	
9	UPS415_F (b)	Sagara Talab	Jamuha-Milkypur	30.08.2015	10,050	67x50	
			Total=		**123,756**		
New-e) Rainwater Harvesting through Bunding, Recharge Trench & Recharge Shaft- Marha Nadi: Project Completed 2016							
1	UPS416	Marha Nadi	Jalapur Mafi-Bikapur	30.06.2016	**182565**	1m*15 M-Bund	

			Grand Total=		**498,999**		

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स्थापित जून 2010
Coca-Cola
वर्षा जल संचयन परियोजना
पुनर्भरण शाफ्ट विधि द्वारा
तालाब का क्षेत्रफल -
तालाब की जल संचयन क्षमता -
आर्थिक एवं तकनीकी सहयोग प्रदाता
अमृत बाटलर्स प्राईवेट लिमिटेड फैजाबाद
(कोका कोला इण्डिया की फ्रैन्चाइजी शाखा)
मुख्य विकास अधिकारी फैजाबाद द्वारा अनुमोदित
ग्राम प्रधान - केशव राम चौरसिया
तालाब का नाम - काली तालाब
तालाब का पता - सारी
इस पुनर्भरण शाफ्ट का रखरखाव अमृत बाटलर्स प्रा.लि. एवं ग्राम पंचायत के द्वारा किया जाता है
PROMOTED BY MINISTRY OF DRINKING WATER & SANITATION CONSTRUCTED AS PER GUIDE LINE OF GOVT OF INDIA

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स्थापित - 2015
Coca-Cola
वर्षा जल संचयन परियोजना
पुनर्भरण शाफ्ट विधि द्वारा
तालाब का क्षेत्रफल - 3350 वर्ग मी.
जल संचयन क्षमता - 10050 घन मी.
आर्थिक एवं तकनीकी सहयोग प्रदाता
अमृत बाटलर्स प्राइवेट लिमिटेड फैजाबाद
(कोका कोला इण्डिया की फ्रेन्चाइजी शाखा)
मुख्य विकास अधिकारी फैजाबाद द्वारा अनुमोदित
ग्राम प्रधान - श्रीमती राजरानी पाण्डेय
तालाब का नाम - सगरा तालाब
तालाब को पता - जमुहा
इस पुनर्भरण शाफ्ट का निर्माण अमृत बाटलर्स प्रा. लि. एवं ग्राम पंचायत के द्वारा किया जाता है
PROMOTED BY MINISTRY OF DRINKING WATER & SANITATION CONSTRUCTED AS PER GUIDE LINE OF COCA COLA INDIA

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स्थापित - मई, 2013
Coca-Cola
वर्षा जल संचयन परियोजना
पुनर्भरण शाफ्ट विधि द्वारा
तालाब का क्षेत्रफल- 60 x 60 वर्ग मी.
तालाब की जल संचयन क्षमता- 16070 घन मी.
आर्थिक तकनीकी सहयोग प्रदाता
अमृत बाटलर्स प्राईवेट लिमिटेड फैजाबाद
(कोका कोला इण्डिया की फ्रेन्चाइसी शाखा
मुख्य विकास अधिकारी फैजाबाद द्वारा अनुमोदित
ग्राम प्रधान - श्रीमती पूनम सिंह
तालाब का नाम - खोचहा
तालाब का पता - सिधौना
इस पुनर्भरण शाफ्ट का रखरखाव अमृत बाटलर्स प्रा.लि. एवं ग्राम पंचायत के द्वारा किया जाएगा है
PROMOTED BY MINISTRY OF DRINKING WATER & SANITATION CONSTRUCTED AS PER GUIDE LINE OF GOVT OF INDIA

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स्थापित मई 2013
Coca-Cola
वर्षा जल संचयन परियोजना
पुनर्भरण शाफ्ट विधि द्वारा
तालाब का क्षेत्रफल - 12X62 वर्ग मी.
तालाब की जल संचयन क्षमता - 14.850 घन मी.
आर्थिक एवं तकनीकी सहयोग प्रदाता
अमृत बाटलर्स प्राईवेट लिमिटेड फैजाबाद
(कोका कोला इण्डिया की फ्रेन्चाईजी संस्था
मुख्य विकास अधिकारी फैजाबाद द्वारा अनुमोदित
ग्राम प्रधान - श्रीमती पूनम सिंह
तालाब का नाम - सोखरी
तालाब का पता - सिंदौना
इस पुनर्भरण शाफ्ट का रख रखाव अमृत बाटलर्स प्रा.लि.एवं ग्राम पंचायत के द्वारा किया जाता है।
PROMOTED BY MINISTRY OF DRINKING WATER & SANITATION CONSTRUCTED AS PER GUIDE BY GOVT. OF INDIA

(218)


स्थापित- जून 2016
Coca-Cola
वर्षा जल संचयन परियोजना
पुनर्भरण पैकडेम रिचार्ज ट्रेंच व शाफ्ट विधि द्वारा
बाँध की ऊँचाई 1 मी., वार्षिक रिचार्ज क्षमता 182565 घन मी
आर्थिक एवं तकनीकी सहयोग प्रदाता
अमृत बाटलर्स प्राइवेट लिमिटेड फैजाबाद
(कोका कोला इण्डिया की फ्रेन्चाइजी शाखा)
अधीक्षण अभियन्ता सिंचाई खण्ड फैजाबाद द्वारा अनुमोदित
ग्राम प्रधान - सुकेश कुमार निषाद
नदी का नाम - मड़हा नदी
नदी पर रिचार्ज स्थल का पता - जलालपुर माफी, बीकापुर
इस पुनर्भरण शाफ्ट का रखरखाव अमृत बाटलर्स प्रा लि एवं ग्राम पंचायत द्वारा किया जायेगा
PROMOTED BY MINISTRY OF DRINKING WATER & SANITATION & CONSTRUCTED AS PER GUIDE LINE OF GOVT OF INDIA

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08/02/2016

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ANNEXURE: R5/17

Amrit Bottlers Pvt Ltd, Ayodhya
Progress Report of Miyawaki Forest

S. No.	Work	Progress
1.	Selection of Site	Selection of 3000 SQM Land done
2.	Land Preparation	Approx. 4 feet Digging of Selected land done for the aeration of soil, loosening of soil, weed destroying etc.
3.	Soil Testing	Soil testing done for soil preparation
4.	Leveling Work	Leveling of soil completed
5.	Soil Preparation	Mixing of perforators, Water retainers, Fertilizers and micro-organisms in Soil is completed
6.	Purchase of Native Plant Species	Purchase of 12,000 Native Plant Species completed. Plant species are given below: Sagwan, Kat sagwan, Seesam, Akasia, Kasia, Gutail, Chibil, Kanji, Sirsa, Awala, Neem, Jamun, Nimbu, Amrud, Bans, Arjun, Palash, Kachnar, Chiwan, Jangal Jalebi, Kaner, Gudhal, Aaam and Champa Fruit and Flower plants are planted to maintain the animal and birds' diversity in Miyawaki forest.
7.	Plantation	12000 plant saplings was planted as per Miyawaki forest technique
8.	Mulching	Mulching is under process as per Miyawaki forest technique
9.	Tie the Plant with Stick	Tie with Stick is under process as per Miyawaki forest technique
10.	Watering and Maintenance	Regular Watering and Maintenance done as per requirement

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Selection of Site: Village - Hardoiya, Bandanpur, Goshaiganj, Ayodhya

Land Preparation:

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Leveling Work:



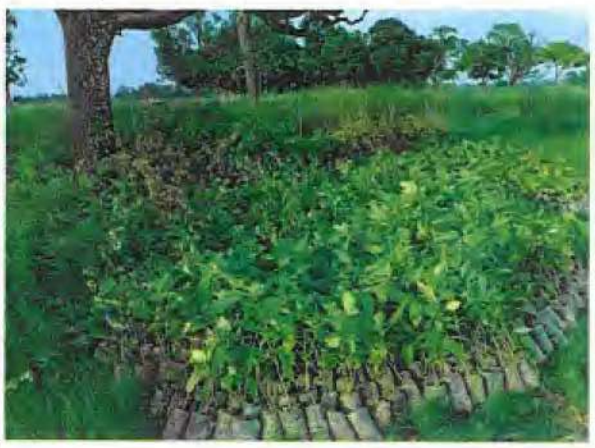

Mixing of perforators, Water retainers, Fertilizers and micro-organisms


(224)

Mixing of perforators, Water retainers, Fertilizers and micro-organisms




Purchase of Native Plant Species

225

Plantation




Detail of planted species:

Species	Numbers	Species	Numbers	Species	Numbers
Sagwan	1195	Seesam	963	Kasia	890
Kat sagwan	798	Akasia	928	Gutail	1750
Chibil	1115	Sirsa	1596	Neem	30
Kanji	847	Awala	120	Jamun	25
Nimbu	58	Amrud	30	Bans	10
Arjun	1295	Palash	130	Kachnar	20
Chitwan	10	Jangal Jalebi	50	Kaner	20
Gudhal	20	Aaam	98	Champa	25
Total	**5338**	**Total**	**3915**	**Total**	**2770**
Grand total	**5338 + 3915 + 2770 = 12023**				

ANNEXURE : R 5/18 (colly)

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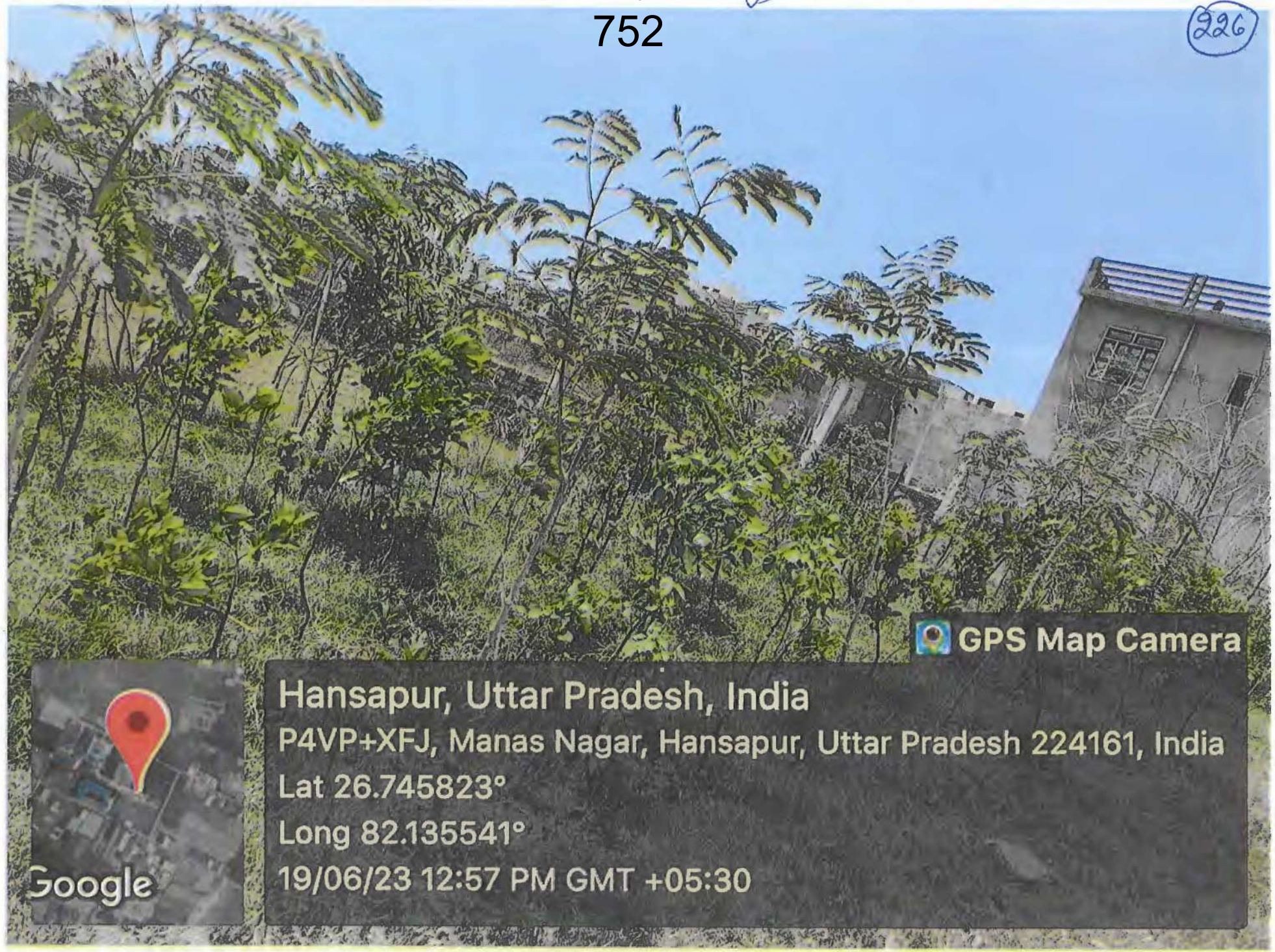

(227)


GPS Map Camera
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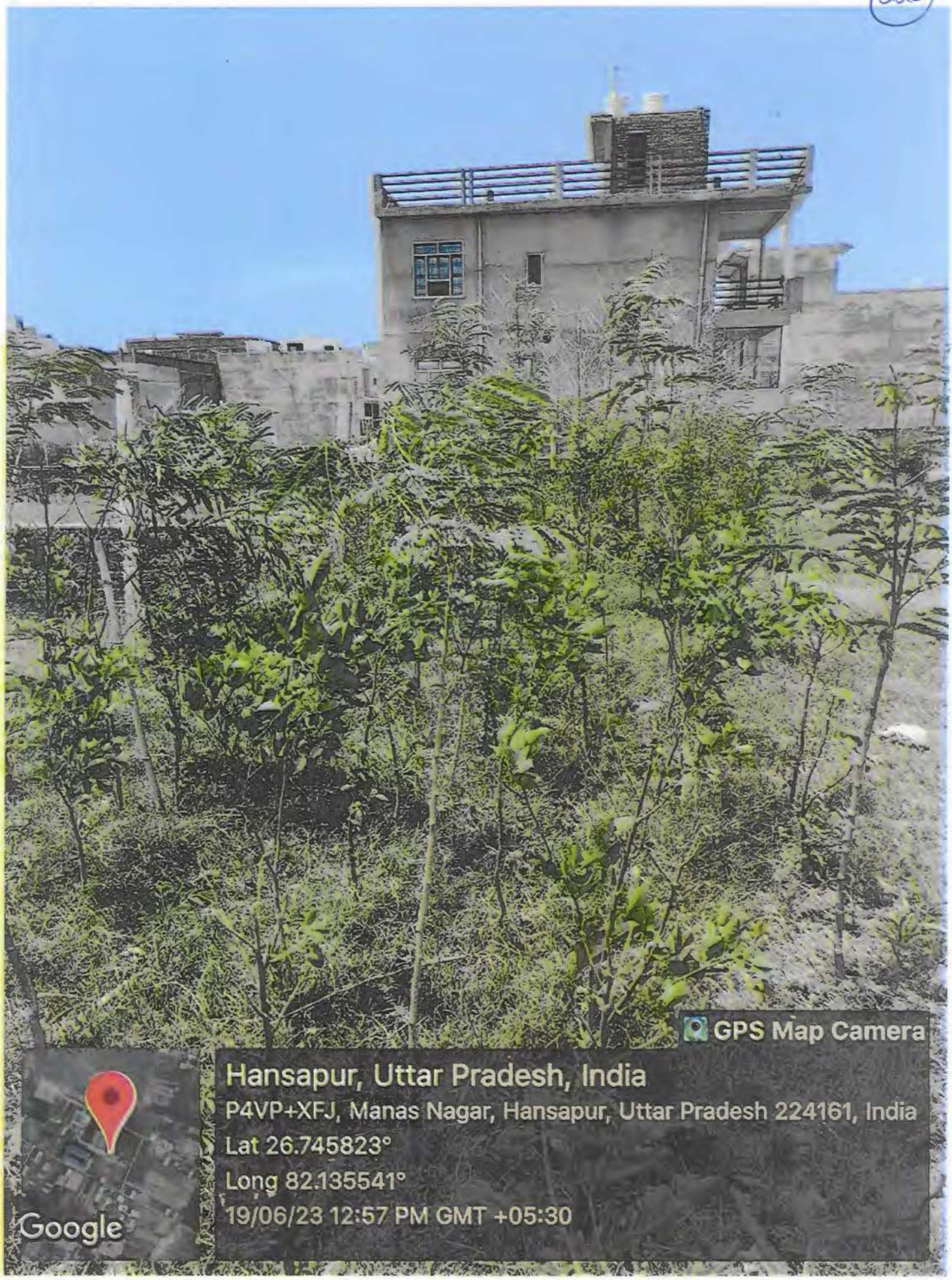
P4VP+XFJ, Manas Nagar, Hansapur, Uttar Pradesh 224161, India
Lat 26.745823°
Long 82.135546°
19/06/23 12:58 PM GMT +05:30
Google

928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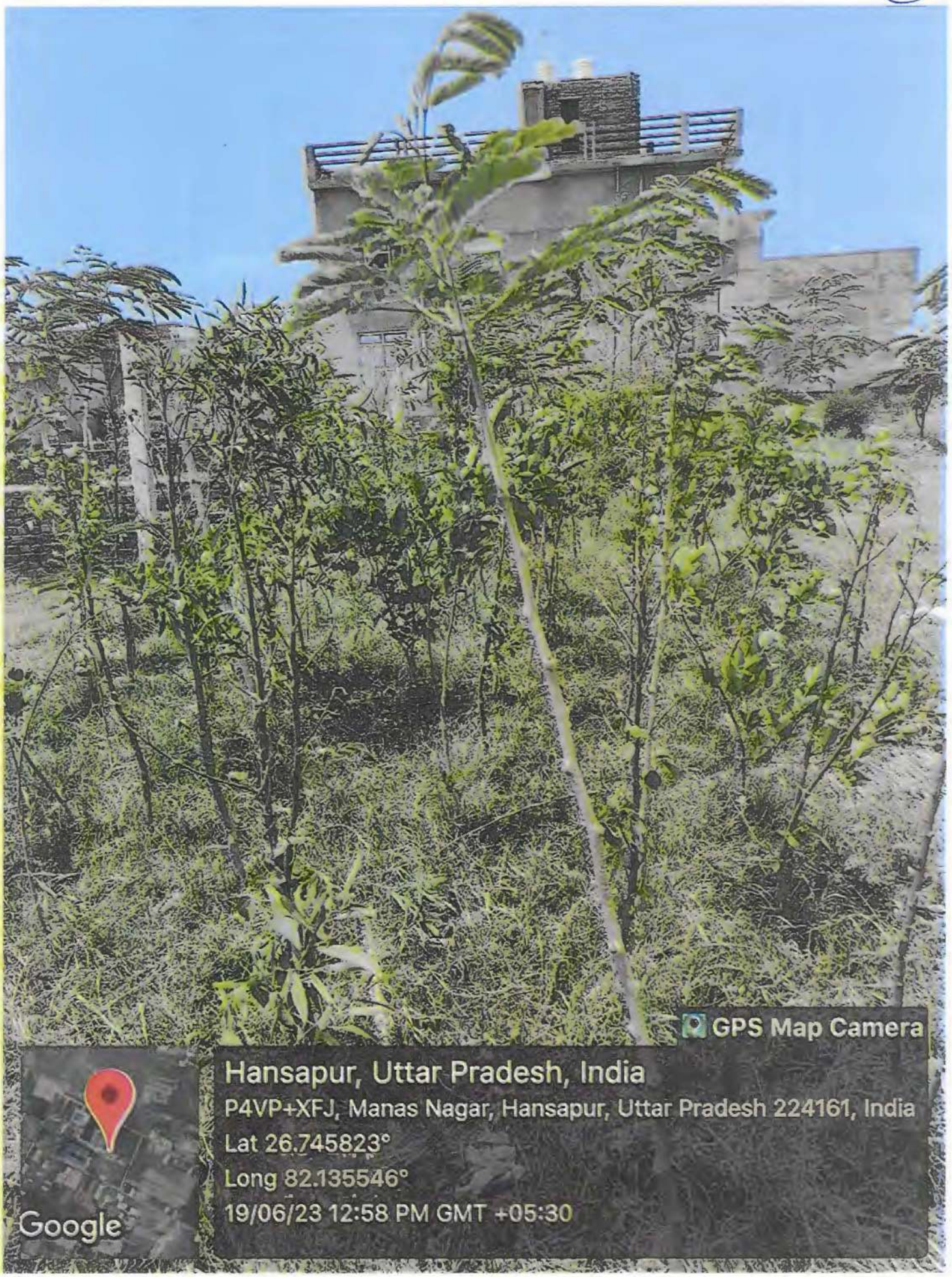
229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Hansapur, Uttar Pradesh, India
P4VP+XFJ, Manas Nagar, Hansapur, Uttar Pradesh 224161, India
Lat 26.745823°
Long 82.135546°
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Google

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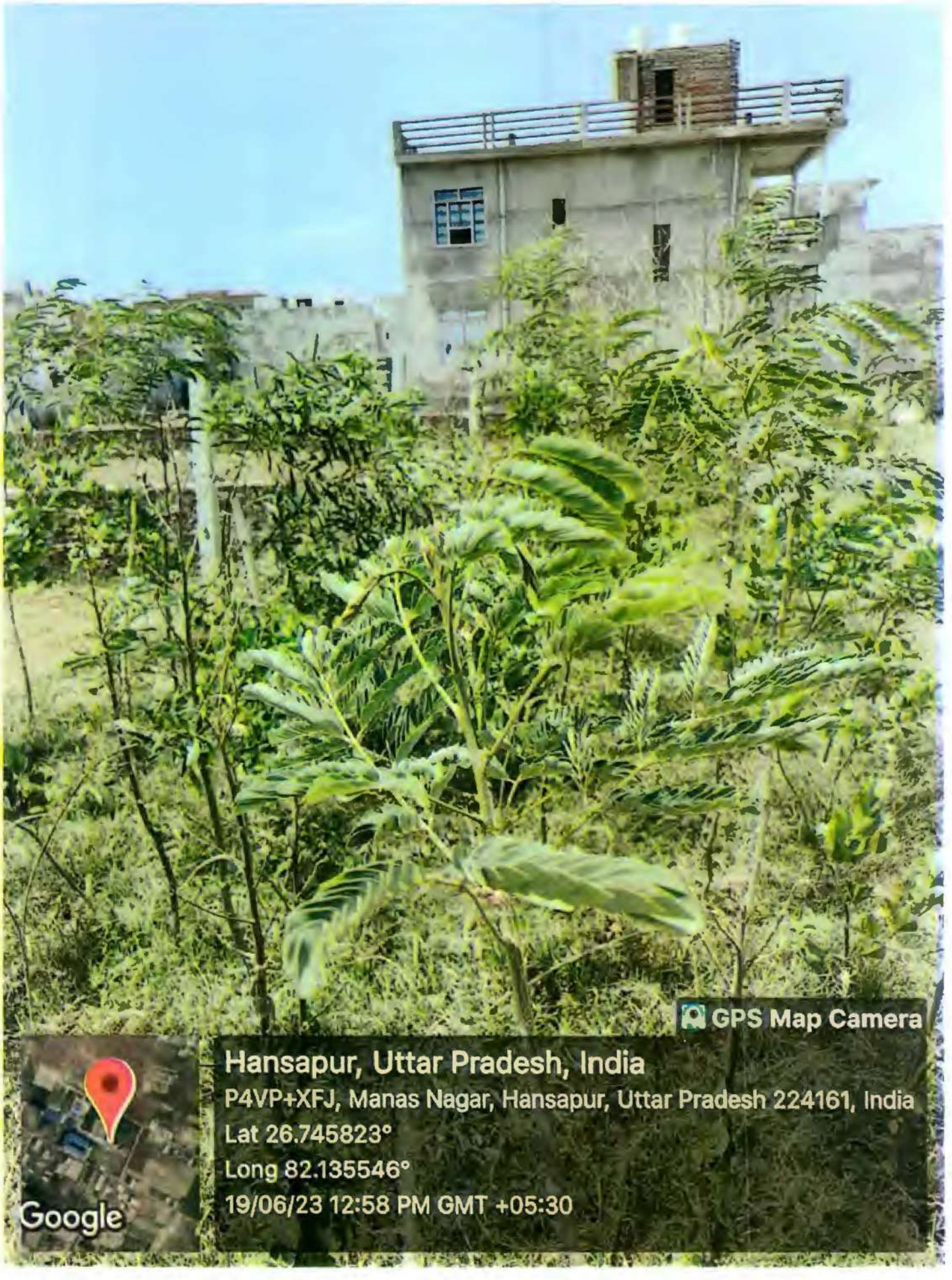
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Long 82.135546°
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Google

Annexure : R5/19 (colly)

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Amrit Bottlers Pvt. Ltd
Auth. Signatory

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Amrit Bottlers Pvt. Ltd.

Auth. Signatory

(233)

Amrit Bottlers Pvt. Ltd.

Auth. Signatory

760 ANNEXURE : RS/20 (234)

Guidelines
for
Utilisation of Treated Effluent in Irrigation

CENTRAL POLLUTION CONTROL BOARD
(Ministry of Environment, Forest & Climate Change)
'Parivesh Bhawan', East Arjun Nagar,
Delhi- 110 032

September 2019

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Guidelines for Utilisation of Treated Effluent in Irrigation

1.0 Background

The Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi, vide order dated 24.05.2019 in the matter of O.A. No. 348/2017, Shailesh Singh Vs Al-Dua Food Processing Pvt. Ltd., issued the following directions to CPCB:

"..We may add that no industry can be permitted to dispose treated effluents on land for irrigation, plantation or horticulture/gardening by prescribing standards applicable without assessment of adequate availability of land and impacts of such disposal on agricultural / crops /plants and the recipient ground water. Impact of precipitation levels also needs consideration while granting such approvals. ZLD needs to be considered with respect to use of effluents in the industrial processes not in terms of its disposal on land or farm. Therefore, the CPCB needs to look into this aspect with the help of experts and issue appropriate guidelines in this regard. This aspect may also be covered in the report to be submitted in the present case..."

CPCB, constituted an Expert Group, comprising of members from Indian Institute of Technology (IIT), Delhi, National Environmental Engineering Research Institute (NEERI), Delhi and Central Pollution Control Board (CPCB), Delhi, to lay down guidelines as directed by the Hon'ble NGT. The Expert Group in its two meetings held on 7.8.2019 and 23.09.2019, discussed the issues thoroughly and finalised the **"Guidelines for Utilisation of Treated Effluent in Irrigation"** as given in the following paragraphs/sections.

2.0 Introduction

Zero Liquid Discharge (ZLD) implies that the industries are not discharging any effluent, either on the land or in the water body or at any other place i.e. recycling the same in the process entirely without releasing any effluent.

ZLD accomplishment may need physical & chemical treatment, followed by biological system to remove organic load. The treated effluents can be then subjected for concentration and evaporation. The concentration method quite often involves the adoption of Reverse Osmosis (RO) and Nano Filtration (NF) methods. The evaporation methods involve drying/evaporation of effluent in multi effect evaporators (MEE).

Adopting ZLD practices may not be feasible in many cases in view of techno-economical reasons. However, the industries should still to be encouraged for

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recycling and reuse of waste water as far as practicable in order to minimize the fresh water consumption and discharge of waste water into the environment. The treated waste water of an industry may also be utilised for irrigation. This type of utilisation/application is considered an efficient approach for managing/conserving water resources, compensating water shortages caused by seasonality or the irregular availability of water sources for irrigation throughout the year.

The possible risks of wastewater usage in agriculture may range from changes to physico-chemical and micro-biological properties of soils to impact on human health. In unfavorable economic conditions, the search for alternative irrigation sources, such as the use of untreated or inadequately treated wastewater may result in risk factors. Thus, it is necessary to ensure the beneficial aspects of this practice before application of treated wastewater in irrigation.

3.0 Guidelines for Utilisation of Effluent in Irrigation

(i) The industry should engage an agricultural scientist or tie-up with an agricultural university or institute for advice on the utilization or the rate of application of the effluent for irrigation considering the agro-climatic conditions.

(ii) As seasons and the sowing periods of the crops put restrictions on the utilisation of effluent for irrigation, the industry should prepare a comprehensive Irrigation Management Plan (IMP), which should include the following, in consultation with the agricultural scientist or agriculture university/institute and submit to SPCBs/PCCs which should verify the same while issuing Consent to the industry:

a. Areas to be covered under irrigation.
b. Survey/plot (khasra) numbers of land and their area covered in the scheme.
c. Written agreement with the farmers to bring their land under the scheme.
d. The quantity of effluent to be used in different periods of the year and crop-wise.
e. The treated effluent distribution system and arrangement for low/no demand period.
f. Agronomic plan for effective utilisation of land.

iii. The treated effluent should meet the norms prescribed for irrigation under Environment (Protection) Rules, 1986/Consent. The effluent should also conform to Total Dissolved Solid (TDS)- 2100 mg/l and Sodium Adsorption Ratio (SAR)- preferably less than 18 but not more than 26, depending on soil/crop type, besides meeting any other parameters suggested by agricultural scientist or agricultural university/institute in the IMP.

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iv. Meeting the prescribed norms shall not be the only criteria for use of treated waste water in irrigation, the requirement of water for irrigation will also be a limiting condition and this depends upon various factors, as follow:

a. **Crop:** This is the main subject determining the water requirement, such as, paddy crops (in general) need more water than trees.
b. **Climate:** In tropical and subtropical climate especially in arid regions, irrigation frequency is higher. However, in slightly moist conditions the frequency decreases.
c. **Irrigation type:** There are various irrigation types, namely, flood irrigation, sprinkler, rain gun, drip irrigation, etc., which influences the water requirement for irrigation.
d. **Soil condition:** The various soil types, such as loam, clay, sandy, clay loam, sandy loam etc., determine the crop types and also alters the irrigation system thus determining the water requirement.
e. **Soil permeability:** The soil permeability, which is also known as water conductivity of the soil, determines the water retention capacity. This determines the cultivable crops, which in turn determines the water requirement for irrigation.
f. **Total Salt Concentration:** Total salt concentration (for all practical purposes, the total dissolved solids) is one of the most important agricultural water quality parameters. The plant growth, crop yield and quality of produce are affected by the total dissolved salts in the irrigation water.

v. The command area for effluent utilisation should be as near as feasible to the industry in order to facilitate easy monitoring and effective control. The industry should construct a distribution network of impervious conduits to cover the irrigated area.

vi. The industry should construct impervious lined storage tank of minimum 15 days capacity for storage of treated effluent during low/no demand, based on the Irrigation Management Plan.

vii. The treated effluent should be analysed regularly, say after every 15 days. The effluent samples should be taken at the point from where the effluent is discharged for irrigation.

viii. The physico-chemical characteristics of the soil under irrigation with treated effluent, should be monitored twice in a year to assess conditions in summer and post monsoon seasons, in order to determine the deterioration of soil quality.

ix. Similarly, the groundwater quality should also be monitored twice in a year. Samples should be collected from the first water bearing strata from existing hand pumps or by installing the same for sampling purpose only. The sampling points should be uniformly spread in the command area and near effluent storage area.

x. The industry should carry out the analysis of various prescribed effluent/soil/ground water quality parameters from the NABL/EPA/ SPCBs/PCCs recognised/accredited laboratories.

xi. Reports regarding compliance of effluent quality standards and status of soil and ground water quality shall be submitted to SPCBs/PCCs twice in a year, in first week of January and July.

xii. In case of observation of any deterioration of the soil and groundwater quality parameters in the assessment by agricultural scientist or agricultural university/institute, the application of effluent should be stopped immediately and the industry should inform the SPCB, accordingly. The industry shall be solely responsible for reclaiming the soil and water quality at their cost in the affected area.

****

BEFORE THE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

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(Original Application No. 584 of 2022)

IN THE MATTER OF:

Durga Prasad Yadav & Ors. ..... **Applicant**

Versus

State of Uttar Pradesh & Ors. ..... **Respondents**

KNOW ALL to whom these present shall come that I, Arjun Das Vaswani aged about 59 years S/o Sh. Khattu Mal Vaswani working as Head - Administration with **M/s Amrit Bottlers Pvt. Ltd. (the Respondent No.5 herein)** having its manufacturing Unit at: Chandpur Harbans, Allahabad Road, P.O. – Dabhasemar, District – Ayodhya, Faizabad, U.P. – 224 133 do hereby appoint: -

ANUBHAV ANAND ARON, ABHINAV ANAND (Advocates)
A-901, Apex Golf Avenue, Sector-1, Greater Noida West, U.P. – 201 306
Mob: 9811764256; 9582416270; **E-mail:** abhinav.legal@gmail.com

(Hereinafter called the Advocate) to be my/our Advocate in the above noted case authorize him:-

- To act, appear and plead in the above noted case in this court or in any other Court in which the same may be tried or heard and also in the appellate Court including the High Court subject to payment of fees separately for each Court by me/us.
- To sign, file, verify and present pleadings, appeals cross–objections or petitions for execution review, revision, withdraw, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage.
- To file and take back documents, to admit and/or deny the documents of the opposite party.
- To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case.
- To take execution proceedings.
- The deposit, draw and receive money, cheques, cash and grant receipts hereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.
- To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and sign, the power of attorney on our behalf.
- And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes.
- And I/We undertake that I/We or my/our duly authorized agent would appear in court on all hearings and will inform the Advocate for appearance when the case is called.
- And I/We undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate, which he shall receive and retain for himself.
- And I/We undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the Advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I /We hereby agree that once the fees are paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/we do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this 23rd day of December 2023.

Accepted subject to the terms of the fees

ANUBHAV ANAND ARON & ABHINAV ANAND
(D/1848/2003) (D/762/2007)
(Advocates)

Client

Consolidated Submissions to be filed by M/s Amrit Bottlers Pvt. Ltd. in O.A. No.584/22 [Durga Prasad Yadav & Ors. vs. State of Uttar Pradesh & Ors.]

1 message

Abhinav Anand <abhinav.legal@gmail.com> Tue, Dec 12, 2023 at 5:39 PM
To: csup@nic.in, rofaizabad@uppcb.com, dmayo.up@up.gov.in

Sir /Madam,

Kindly find attached herein pdf copy of the Consolidated Submissions to be filed by the Respondent No.5 /Project Proponent i.e. M/s Amrit Bottlers Pvt. Ltd. before the Hon'ble National Green Tribunal, New Delhi in O.A. No.584 of 2022 titled as *"Durga Prasad Yadav & Ors. vs. State of Uttar Pradesh & Ors."*

Regards,

Abhinav Anand
(Advocate)
Mob: 9582416270

Consolidated Submissions - Amrit Bottlers.pdf
15405K